ORGANISATION	NOMINATED/STANDING COUNSEL	ADDRESS	CONTACT NOS.

GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF LEGAL AFFAIRS
(JUDICIAL SECTION)

F.NO. J-11017/26/2023-JUDICIAL
LETTER DATED 13.03.2024
(FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION WITH EFFECT FROM THE DATE OF THIS ORDER FOR A PERIOD OF THREE YEARS OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER.)

(FOR CONDUCTING LITIGATION OF RAILWAYS BEFORE THIS HON'BLE COURT VIDE OFFICE MEMORANDUM F.NO. J-11017/12/2021-JUDICIAL LETTER DATED 26.11.2024)

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96.	NISARG CHOUDHARY	A-107, R.G. COMPLEX, D.B. GUPTA ROAD, PAHARAGANJ, NEW DELHI-110055. MOB: 9414445678 EMAIL: AORNISARG@GMAIL.COM	R/2344/2016
97.	NISHANT MITTAL	2/20-A, LGF, JANGPURA-A, NEW DELHI-110014. MOB: 9650886707 EMAIL: ADV.NISHANTMITTAL@GMAIL.COM	D/5668/2017

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101.	PUNEET YADAV	C-173, DEFENCE COLONY, NEW DELHI-24 MOB: 9899226008 EMAIL: PUNEET@SAMAYALAW.IN	D/1130/2008
102.	RAGHAVENDRA M. KULKARNI	CHAMBER NO- 528, 5 TH FLOOR, BLOCK D, ADDITIONAL BUILDING COMPLEX, SUPREME COURT OF INDIA, MATURA ROAD, NEW DELHI-110001 MOB: 9845220048 EMAIL: KULKARNIADVOCATES@GMAIL.COM	KAR/779/2001
103.	RAHUL KUMAR	A-141, DEFENCE COLONY, NEW DELHI. MOB:9891478847 EMAIL: ADV.RAAHULKUMAR@GMAIL.COM	D/719/2014
104.	RAJESH MOHAN SINHA	S-307, LAWYER CHAMBERS, DELHI HIGH COURT, NEW DELHI MOB: 9811478026 EMAIL: ADVRMS@YAHOO.CO.IN	D/22-A/1980
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108.	RANVIJAY KUMAR	CHAMBER NO. 102, TILAK MARG, OLD BLOCK, PATIALA HOUSE COURT, NEW DELHI - 110001 MOB: 9312148206 EMAIL. RANVIJAYLC1@GMAIL.COM	D/3592/2015
109.	RASHMI MALHOTRA	BF-68, GF,JANAKPURI, NEW DELHI-58 MOB:9818539397 EMAIL: RASHMMIMALHOTRA@GMAIL.COM	D/3318/1999
110.	RAVI KANT SRIVASTAVA	G-406, UNINAV HEIGHTS, RAJ NAGAR EXTENSION, GHAZIABAD. MOB: 9818212654 EMAIL: R.K.SRIVASTAVA4762@GMAIL.COM	UP/1568/1985
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116.	SANJAY KUMAR	7-D, BHARAT APARTMENT , PLOT NO.31,PARPARGANJ, IP EXTENSION DELHI-92 MOB: 9654417067 EMAIL: SANJAYKR.DELHI@GMAIL.COM	HIM/234/2005
117.	SANJEET KUMAR	E-709, LAWYER'S CHAMBER'S, KARKARDOOMA COURT, DELHI-110032 MOB:9013484365 EMAIL: SANJEETADVOCATE@GMAIL.COM	D/1515/2003
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121.	SANTOSH PANDEY	D-203, 3RD FLOOR, DEFENCE COLONY NEW DELHI- 110024 MOB. 9810175286 EMAIL: VAKEELSANTOSH@GMAIL.COM	D/443/1997(R)

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124.	SATYA PRAKASH AGGARWAL	2395A NARELA MANDI EXT,DELHI-40 MOB: 7011503198, 8826370448 EMAIL: WAKELE123@GMAIL.COM	D/193-R/1998
125.	SAUDAMINI SHARMA	A-126, NEETI BAGH, NEW DELHI MOB:8587083928 EMAIL: SAUDAMINISHARMA@GMAIL.COM	P/2239/2010
126.	SEEMA GULATI	C-192, GROUND FLOOR, LAJPAT NAGAR-1, NEW DELHI-24 MOB:9350414180	D/1553/1995
127.	SHANKAR KUMAR JHA	701, SUPERTECH ICON, NYAY KHAND-1, INDIRAPURAM, GHAZIABAD, UP-201014 MOB: 9811706171 EMAIL: SHANKARJHALAWYER@GMAIL.COM	D/1701/1995
128.	SHASHANK DEWAN	6/24 LGF, SHANTI NIKETAN, NEW DELHI MOB:9999130505 EMAIL: ADVSHASHANKDEWAN	D/1302/2016
129.	SHINE P. SASIDHAR	AXIOM LAW CHAMBER O/1A, JANGPURA EXTENSION NEW DELHI-110014 MOB: 9582260851 EMAIL: SHINEONATT@GMAIL.COM	D/4803/2016

130.	SHIVANATH MAHANTA	90/4, GROUND FLOOR, KRISHNA NAGAR SAFDARJUNG ENCLAVE NEW DELHI- 29 TEL. 011-26175190, MOB. 9868334630 EMAIL. SHIVANATH_MAHANTA@YAHOO.COM	D/258/2002
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132.	SHIVESH P. SINGH	295, LAWYERS' CHAMBER BLOCK-II DELHI HIGH COURT, NEW DELHI MOB: 9873901278 EMAIL: SHIVACELEGAL@YAHOO.IN	D/126/2001
133.	SHREYA SINHA	C-45(LOWER GROUND FLOOR), NEETI BAGH,NEWDELHI-49 MOB: 9971105770 EMAIL: ADV.SHREYASINHA@GMAIL.COM	D/1009/2011
134.	SHRUTANJAYA BHARDWAJ	I-8, L.G.F JUNGPURA EXTENSION, NEW DELHI MOB: 9910809384 EMAIL: SHRUTANJAYA@GMAIL.COM	D/2051/2017
135.	SIDDHARTH SHARMA	B-62, PASCHIMI MARG, BASANT VIHAR, NEW DELHI-57 MOB: 9899025007 EMAIL: SIDSHARMA.ADV@GMAIL.COM	D/696/2012
136.	SOUMAVA KARMAKAR	CHAMBER NO. 496, BLOCK- II, DELHI HIGH COURT, NEW DELHI-01 MOB:8918210300 EMAIL: ADVOCATESOUMAVAKARMAKAR@GMAIL.COM	WB/1219/2013
137.	SOURABH GUPTA	C-173, DEFENCE COLONY, LOWER GROUND FLOOR, NEW DELHI-24 MOB: 9999031721 EMAIL: SOURABH@SAMAYLAW.IN	D/113/2010

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139.	SUBODH KUMAR KAUSHIK	B-24, SHUBHAM APARTMENT, SECTOR-21C, FARIDABAD, HARYANA MOB: 9899023751 EMAIL: ADVSUBODHKAUSHIK@GMAIL.COM	D/3063/2009
140.	SUNANDA SHUKLA	C-13, TYPE-IV, TOWER-15, EAST KIDWAI NAGAR, NEW DELHI. MOB: 9065828373 EMAIL: SUNANDASHUKLA61@GMAIL.COM	D/14700/2023
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142.	SURUCHI MITTAL	A-329, LGF, DEFENCE COLONY, NEW DELHI-110024. MOB: 9811000519 EMAIL: SURUCHI.M14@GMAIL.COM	D/2281/2012
143.	SUSHIL KUMAR DUBEY	49-D, MIG FLATS, CENTURI APARTMENTS, SECTOR-100, NOIDA, UP MOB:9910920692 EMAI: SUSHILDUBEY.ADV@GMAIL.COM	D/2271/2008
144.	TEJASVA MEHRA	60, GULMOHAR ENCLAVE, NEW DELHI-49 MOB. 9811112724 EMAIL: TEJASV.MEHRA1224@GMAIL.COM	D/1272/2014
145.	UMANG CHOPRA	A-2, 2ND FLOOR, LAJPAT NAGAR-III, NEW DELHI-24 MOB: 9899642486 EMAIL: ADV.UMANGCHOPRA@GMAIL.COM	D/2262/2015

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148.	VINAY YADAV	D/116, GROUND FLOOR, DEFENCE COLONY, NEW DELHI-24 MOB:8447735510 EMAIL: VNY1305@GMAIL.COM	D/4722/2018
149.	VINAYAK SHARMA	A-29 C. R. PARK, NEW DELHI-110019 EMAIL: VINAYAKSHARMA.LAW@GMAIL.COM MOB: 9958728654	D/6321/2018
150.	VIPLAV ACHARYA	346 A, LAWYERS CHAMBERS, DELHI HIGH COURT, SHERSHAH SURI ROAD, NEW DELHI-03 MOB:9810236189 EMAIL: LAWOFFICESOFVIPLAVAACHARYA@GMAIL.COM	D/2948/2017
151.	VISHWAJIT MANGLA	134, MANU APPTS, MAYUR VIHAR-1, DELHI-91 MOB. 9810148001 EMAIL: VISHWAJIT.MANGLA@GMAIL.COM	D/567/1988
152.	NEERAJ DUBEY	K-95, LAJPAT NAGAR-2, NEW DELHI-110024 MOB: 9899976681 EMAIL: DUBNEERAJ@GMAIL.COM	1376/2014 (MADRAS BAR COUNCIL)
153.	KUNAL SHARMA	D-2, LAJPAT NAGAR-3, NEW DELHI-24 EMAIL: KUNALSHARMALAWYER@GMAIL.COM	D/2382-A/2006

154.	BALRAJ NUNE	MP'S FLAT NO. 164, NORTH AVENUE, LAND MARK: BESIDE PRESIDENT POLICE GUARD LINES, NEW DELHI-110001	TS/693/2007
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3.	ASHISH RAWAT	OPP SK COLLEGE, GOREWALA BHAWAN SIKAR, RAJESTHAN MOB: 9557744709	D/7580/2022
4.	ANAND KUMAR CHAUBEY	NAHWAI MANDA PRAYAGRAJ MOB: 885847999	UP/03672/2017
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6.	ANUBHAV TYAGI	464, OLD LAWYERS BLOCK DELHI HIGH COURT, NEW DELHI MOB: 9873442558	D/2758/2020
7.	DEVASHISH BHADAURIA	E-148, LOWER GROUND FLOOR, EAST OF KAILASH NEW DELHI	D/2106/2015
8.	LOVEKESH AGGARWAL	S 181, LFG, GREATER KAILASH-I, NEW DELHI MOB: 9891947575	D/2846/2012
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12.	ARPITA RAWAT	D-22, EAST OF KAILASH , NEW DELHI-110065. MOB: 9319148302 EMAIL: ARPITA29LEGAL@GMAIL.COM	D/1604/2016
13.	KAVINDRA KUMAR GILL	CHAMBER NO. 13, G.F., S-BLOCK, DIAC, DELHI HIGH COURT, NEW DELHI MOB: 9911755161, 8383083590 EMAIL: KAVINDRAGILL@YAHOO.CO.IN	D/2306/2011
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15.	AAKASH KUMAR SINGH	47 - A D.D.A, FLATS, MANSAROVER, PARK, SHAHDARA, DELHI-110032 MOB: 8587950065 EMAIL: ADVSINGHAK28@GMAIL.COM	D/1688/2020
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19.	ABHINAV KALIA	14-A, OLD MARKET, TIMARPUR, DELHI-110054 MOB:9899734192 EMAIL: ABHINAVKALIAADV@GMAIL.COM	D/2218/2019
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22.	AMIT JAIN	B-10/9, SECTOR-3, ROHINI, DELHI-110085. MOB: 9911525000 EMAIL: AMITOSWAL14@GMAIL.COM	D/1585/2017
23.	DELETED		
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28.	ATUL TANWAR	CHAMBER NO. 675, PATIALA HOUSE COURTS, NEW DELHI-110001. MOB: 9654009943 EMAIL: ADVATULTANWAR9@GMAIL.COM	D/8584/2019
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30.	AYUSH SAXENA	E/2/2/53, SECTOR -15 ROHINI DELHI-89 MOB. 9953706040 EMAIL: AYUSHSAXENAADVOCATE@GMAIL.COM	D/3668/2017
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32.	CHANDRASHEKHAR SINHA	C-36, SHIV MARG, DUNDLOD COLONY, HAWA SARAK, JAIPUR-302019. MOB: 9602617420 EMAIL: SINHAADVOCATE@GMAIL.COM	R/1403/2016

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35.	DEEPAK JANGRA	142, PATIALA HOUSE COURT, NEW DELHI. MOB:9711573242 EMAIL: DEEPAKJANGRA.ADVOCATE@GMAIL.COM	D/2563/2015
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39.	DUSHYANT PRATAP SINGH	CHAMBER NO. 70, PATIALA HOUSE COURT COMPLEX, NEW DELHI-110001. MOB: 9654417766 EMAIL: DUSHYANTPRATAPSINGH12@GMAIL.COM	D/7548/2021

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43.	HIMANSHU SETHI	C-II, LGF, LAJPAT NAGAR-3, NEW DELHI MOB:9999384080 EMAIL: HSETHIOFFICE@GMAIL.COM	D/2675/2018
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45.	JITENDRA KUMAR JHA	O-371, SAURABH VIHAR, BADARPUR, NEW DELHI-44 MOB: 8826747120 EMAIL: JITEJHA09@GMAIL.COM	D/979-D/2009
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50.	KAUSHLENDRA VIKRAM	D-138, B.K, DUTT COLONY, JORBAGH, NEW DELHI-3. MOB: 8178518204 EMAIL: ADVKAUSHALENDRAVIKRAM@GMAIL.COM	D/9355/2019
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52.	KRITIKA SHARMA	A-177, SECOND FLOOR, DAYANAND COLONY, LAJPAT NAGAR IV, DELHI-110024 MOB: 9774010703 EMAIL:KRITIKA2744@GAMIL.COM	D/1424/2022
53.	KSHITIJ MITTAL	7784/7800, AARA KASNA ROAD, RAM NAGAR, PAHARGANJ, DELHI. MOB: 9461609441 EMAIL: ADV.KSHITIJMITTAL@GMAIL.COM	D/5562/2019
54.	KUNAL JAIN	D-30/625 A, GANESH NAGAR-2, SHAKARPUR, DELHI-110092. MOB: 8860092869 EMAIL: ASSOCIATESPKJ@GMAIL.COM	D/4547/2022

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59.	NATWAR RAI	CHAMBER DELHI HIGH COURT 501, LAWYERS CHAMBER, DELHI- 110003 MOB. 9818906064 EMAIL. NATWARRAI@GMAIL.COM	D/396/2007
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GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF LEGAL AFFAIRS
(JUDICIAL SECTION)

F.NO. J-11017/07/2024-JUDICIAL
LETTER DATED 16.03.2024
(FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION WITH EFFECT FROM THE DATE OF THIS ORDER FOR A PERIOD OF THREE YEARS OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER.)
(FOR CONDUCTING LITIGATION OF RAILWAYS BEFORE THIS HON'BLE COURT VIDE OFFICE MEMORANDUM F.NO. J-11017/12/2021-JUDICIAL LETTER DATED 26.11.2024)

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ORGANISATION	NOMINATED/STANDING COUNSEL	ADDRESS	CONTACT NOS.
	LIST 'A' **HIGH COURT OF DELHI** **CENTRAL GOVERNMENT STANDING COUNSEL**		
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	187. SANDEEP TYAGI	CHAMBER NO.- 360 DISTRICT COURT, COLLECTORATE, RAJ NAGAR, GHAZIABAD, UTTAR PRADESH 201002	D/367-B/2001
	188. RANJAN TYAGI	H. NO. 272, BURARI VILLAGE, DELHI-84. MOB: 9213787272	D/2170/2007
	189. DURGA DUTTA	811, 8TH FLOOR, VIJAYA BUILDING, 17 BARAKHAMBA ROAD, CANNAUGHT PLACE, NEW DELHI-110001 MOB: 9811723914 EMAIL: DDDUTT1@GMAIL.COM	D/136/2011
	190. SONAL KUMAR SINGH	BUILDING NO. 16 BLOCK G SAKET NEW DELHI 110017, MOB. 9968555776	D//121/2006
	191. NITINJYA CHAUDHARY	4844/24, ANSARI ROAD, DARYAGANJ, NEW DELHI- 110002 MOB: 23275740,700 EMAIL: VPC.SCR@GMAIL.COM	--
	192. KAMESHWAR GUMBER	AE-64 (TOP FLOOR), LEX LAUREATE ROAD, SHALIMAR BAGH MOB: 9811930361 /8146008858 EMAIL: ADCV.K.GUMBER@GMAIL.COM	D/1420/2008
	193. MOHAN SHYAM	8, DDA COMMERCIAL COMPLEX, C2C, POCKET-2 , JANAKPURI, NEW DELHI- 110058 MOB: 9911110931 EMAIL: MOHAN.S@MLCPARTNERS.IN	D/3903-C/2010

	194. PIYUSH GUPTA	CHAMBER NO. 377, BLOCK II, HIGH COURT OF DELHI, NEW DELHI 9818020868, 9899333790 GUPTAPIYUSH@LIVE.COM	D/1684/2008
	195.		
	196. VIJAY CHANDRA JOSHI	CHAMBER NO. 163, PATIALA HOUSE COURT. MOB: 9873677817	D/870/2001
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	198. ARNAV KUMAR	501, NILGIRI APARTMENTS, 9 BARAKHAMBA ROAD, NEW DELHI: 110001	D/708/11
	199. CHRITARTH PALLI	D-411, FF, DEFENCE COLONY, NEW DELHI-24 9888277971 EMAIL: CHRITARTH04PALLI@GMAIL.COM	D/1827/2015
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	201. ARJUN SINGH BHATI	A-430, DEFENCE COLONY, NEW DELHI-110034 MOB.: 9811678761	D/1921/2011

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	203. NITESH RANA	B- 45, GREATER KAILASH- I , NEW DELHI – 110048 MOB: 9811692022 EMAIL: NITESHRANA18@GMAI.COM	D/305/03
	204. REEMA KHORANA	E-89 BASEMENT, MASJID MOTH, GREATER KAILASH- III, NEW DELHI – 110048 MOB: 9811135752 EMAIL: REEMAKHORANA@REDIFFMAIL.COM	D/510/1996
	205. ATUL GULERIA	J-11, LGF, LAJPAT NAGAR-III, NEW DELHI-110024 MOB.: 9899183282 E-MAIL: MAILS@ATULGULERIA.COM	D-2090/2006
	206. DR. RANJIT SINGH	416, NEW LAWYERS CHAMBER, SUPREME COURT OF INDIA, NEW DELHI MOB: 9968142031	B/7659/99
	207. MAHENDER KUMAR	CH. NO. G- 308, KKD COURT COMPLEX, DELHI – 110032 MOB: 9899393940, 9355393940 EMAIL: ABCLEGAL308@GMAIL.COM	D/152/1999-R
	208. TALISH RAY	336, KAVERI APARTMENT, D-6 , VASANT KUNJ, NEW DELHI- 110070. 9871861621	KAR 3164/03
	209. VINISH PHOGAT	B-4/243, SAFDARJUNG ENCLAVE, NEW DELHI-110029 MOB.: 9716042883	D-1501/2013

	210. RAJEEV KUMAR	H.NO.A-304, GF, DEFENCE COLONLY, NEW DELHI-110024 MOB.: 989900329	D/597/IIA/1996
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	212. NIRAJ KUMAR	A-121, UPPER GROUND FLOOR, MAJLIS PARK, ADARSH NAGAR, DELHI-110033 MOB.: 9810020341	D/342/2001
	213. VIVEK SOOD	172, GOLF LINKS, NEW DELHI – 110 003 MOB.: 9911571961	D/626/1992
	214. SHEKAR VYAS	228, MUNIRKA VIHAR, NEW DELHI-110067 TEL: 9810568146.	D/1087/1995
	215. AVNISH SINGH	5-B, NEELKANTH APARTMENT, I.P. EXTENSION, DELHI-1110 092. MOB.: 08826437138 EMAIL: AVNISHS05@GMAIL.COM	D/5-E/2006
	216. ANIL KUMAR SINGH	P-P 32, MAURYA ENCLAVE, PITAMPURA, DELHI - 110034. MOB: 9212778289 EMAIL: ANILSINGH450@GMAIL.COM	D/365/C2001
	217. GOPAL CHAND MISHRA	E-1855, SECOND FLOOR, KALKAJI , SOUTH DELHI , DELHI – 110019 MOB: 9540230480, 8327773973 EMAIL: GCMISHRA1959BGR@YAHOO.CO.IN	O-306/1983

	218. NIRVIKAR VERMA	FLAT NO.103, RZF 1/382, STREET NO.2, MAHAVIR ENCLAVE-1, NEW DELHI-110045. MOB.: 8799786887	D/2206/2009
	219. RITU RENIWAL	CONSULTATION ROOM. IV, C.K. DAPHTRY BLOCK, SUPREME COURT OF INDIA, NEW DELHI. MOB.: 7678369121	R/532/2013
	220. TANVIR AHMED ANSARI	H.NO.350, SECTOR-14, SONEPAT-131001 MOB.: 9812283654.	D/2487/2008
	221. MS. UMA PRASUNA BACHU	QR. NO 566, PUSHP VIHAR, M.B ROAD, NEW DELHI- 110017 MOB: 9899867209, 8826713693 EMAIL: ADVOCATEUMAPRASUNA@GMAIL.COM	D/2637-C/2012
	222. SHUBHAM PRASAD	196, GULMOHAR ENCLAVE, NEW DELHI-110049 MOB.: 9999894016.	D/1665/2019
	223. JATIN SINGH	CH. NO. 92, PATIALA COURTS, NEW DELHI- 110001 MOB: 9810102233 EMAIL: JATINPPP@GMAIL.COM	D-2777/A/2011
	224. ANKUR YADAV	303, C. K. DAPHTARY BLOCK, SUPREME COURT OF INDIA, NEW DELHI – 110 001 MOB.: 8130360002	UP/8107/2010
	225. ATUL KRISHNA	CH. NO. 516-A, 2ND FLOOR, WESTERN WING, TIS HAZARI COURT, NEW DELHI- 110034 MOB: 8010414123, 7982551523 EMAIL: ADVOCATEATULKRISHNA@GMAIL.COM	D/879-A/2011

	226. IMRAN AZEEM	CH. NO. 694, PATIALA HOUSE COURTS, NEW DELHI – 110001 MOB: 9312340686, 9667450690	D/391-A/1989
	227. MOHD. FUZAIL KHAN	114, LAWYERS CHAMBER.R.K PURAM JAIN BLOCK SUPEREME COURT , NEW DELHI- MOB: 9818331923 EMAIL: MOHDFUZAILKHAN@YAHOO.COM	UP/11435/2003
	228. MANISH KUMAR	S-138, LGF, GREATER KAILASH PART-1, NEW DELHI-110048 MOB.: 8287004046	D/747/2013
	229. ANJU GUPTA	DU-33, PITAMPURA, DELHI- 110034 MOB:9211113560, 9811582955 EMAIL: CHERUB_GOEL@YAHOO.CO.IN	D/668/1991
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	231. JAI PRAKASH	H.NO.40, GF, HANUMAN LANE, CONNAUGHT PLACE, NEW DELHI – 110 001 MOB.: 9990679784	D/2440/2012
	232. PRAKASH SINGH NEGI	CH NO. 287, BLOCK 11, LAWYERS CHAMBER, DELHI HIGH COURTS-110003 MOB: 9871140409 EMAIL: PNEGI69@GMAIL.COM	D/2261/2011
	233. SANDEEP MUDGAL	CH. NO. 563, WESTERN WING, TIZ HAZARI COURT, DELHI- 110034 MOB: 9958500668 EMAIL: SANDEEPMDGL@YAHOOL.CO.IN	D/816/2005

	234. SUSHIL RAAJA	LAWYERS CHAMBER 145, DELHI HIGH COURT, NEW DELHI - 110003 MOB: 9212717171	D/969/2015
	235. UMESH KUMAR BURNWAL	H.NO.C-45, PANCHSHEEL VIHAR, MALVIYA NAGAR, NEW DELHI – 110 017 MOB.: 9315635350	D/1632/2011
	236. N. K. AGGARWAL	1. CHAMBER NO: 106, LAWYERS CHAMBER BLOCK- III, DELHI HIGH COURT, NEW DELHI 2. CHAMBER NO: 308-A, LAWYERS CHAMBER BLOCK, DISTRICT COURTS, DWARKA, SECTOR 10, NEW DELHI-75 PHONE NO: +91-9818342898 E-MAIL: ADVNKAGGARWAL@GMAIL.COM	D-1349/2004
	237. OM PRAKASH	6, GOLF APARTMENT , RAMAN MAHARISHI MARG, NEW DELHI – 110003 MOB: 9818199103 EMAIL: OPLAWASSOCIATES@GMAIL.COM	D/3372/99
	238. KIRAT SINGH NAGRA	DSK LEGAL, ESC HOUSE (1ST& 2ND FLOOR), 155, OKHLA PHASE – III, NEW DELHI- 110020 MOB: 99100093444 EMAIL: KIRAT.NAGRA@DSKLEGAL.COM , KIRATNAGRA@GMAIL.COM	D/1149/2003
	239. RAJNEESH KUMAR GAIND	E-189, GROUND FLOOR, GREATER KAILASH PART-II, NEW DELHI-110048 MOB: 9810262633 EMAIL:	D/341/1987

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	241. ROHIT PURI	E-575-A, GREATER KAILASH-II, NEW DELHI-110048 MOB: 9810646822 TEL: 011-41437337-8 EMAIL: ROHITPURI@LEXPRO.CO.IN	D/579/2004
	242. SACHIN BHANOT	C-142, 2ND FLOOR, SUNCITY, SECTOR-54, GURUGRAM, MOB: 9650507915 EMAIL: SACHINBHANOT566@GMAIL.COM	D/2533/2015
GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE DEPARTMENT OF LEGAL AFFAIRS (JUDICIAL SECTION) [FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION BEFORE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER: ORDER DATED 27.10.2023]	MR. SHAGUN SHAHI CHUGH, ADVOCATE, SENIOR PANEL COUNSEL	69, SOUTH AVENUE, PRESIDENTIAL ESTATE, TEEN MURTI MARG, NEW DELHI-110011 MOBILE: 9779645915	PH/4181/2019
	MR. VARUN VATS, ADVOCATE SENIOR PANEL COUNSEL	B-404, PRINTERS APARTMENT PLOT NO. 18, SECTOR-13, ROHINI, NEW DELHI-110085 MOBILE: 9654333800	D/2468/2018
	GOVERNMENT PLEADER		
	243. AMIT ACHARYA	CONSULTATION ROOM , LCB-I DELHI HIGH COURT , DELHI-03 9873024619 / 7011299627 AMITACHARYA1083@GMAIL.COM	D/344/2018

	244. RESHESH MANI TRIPATHI	U-245 , SHAKARPUR , DELHI-92 9310350656 MANIRISHESH@GMAIL.COM	D/1310-V/2002
	245. TEJASWINI VERMA	C-64,SF, MALVIYA NAGAR , NEW DELHI-17 TEJASWANIVERMA@HOTMAIL.COM 9810199649	D/4589/2018
	246. SAMIKSHA	WZ-272, INDERPURI , NEW DELHI ADV.SAMIKSHA@GMAIL.COM 9968944861	D/3553/2020
	247. AYUSH ANAND	C-244, DLF CAPITAL GREENS , NEW MOTI NAGAR, NEW DELHI 9958854192	D/4613/2016
	248. MUGDHA PANDE	JORBAGH,NEW DELHI,NEW DELHI-110003 9967978105	D/5714/2017
	249. MAHAMAYA CHATTERJEE	AM-904, AMRAPALI VILLAGE APARTMENT, NYAY KHAND INDRAPURAM UP – 201014 9953697445 MAHAMAYACHATERJEE@GMAIL.COM	D/2201/2017
	250. ROHAN GUPTA	4 , CAVALRY LINES MALL ROAD , DELHI-110007 RGUPTA2385@GMAIL.COM 9811938833	D/3482/2013
	251. VINOD KUMAR TIWARI	CONSULTATION ROOM DELHI HIGH COURT , NEW DELHI-03 RES. H. NO. 2396 , GALI NO. 12 BIHARI COLONY , SHAHDARA DELHI-110032 VINOD013@GMAIL.COM 7042632204	UP/2840/2003

	252. YASH TANDON	CM4-1203 SUPERTECHCAPETOWN , SECTOR-74 NOIDA , UP 9910979764 YASHTANDON@LIVE.COM	UP/10823/2010
	253. BHASKAR PANDEY	D 15 , GROUND FLOOR , ELDECO RESIDENCY GREEN SECTOR PI -1 , GREATER NOIDA , G.B. NAGAR 9953781206 BHASKARPANDEY7@GMAIL.COM	D/3598A/2009
	254. AISHWARYA DOBHAL	FLAT NO. 160 , 3RD FLOOR ROSE APARTMENTS , SECTOR 18 B DWARKA 9557844741 LEGAL.AISHWARYA@GMAIL.COM	D/2045/2017
	255. AKSHAY	CH. NO. 502 , BLOCK-III , DELHI HIGH COURT DELHI-110003 RAVI.AKSHAY1918@GMAIL.COM PH. 8448826400	D/5445/2017
	256. HILAL HAIDER	CH. NO. 101 , BLOCK-III DELHI HIGH COURT , DELHI-03 9811592823 HILAL.LEGAL@GMAIL.COM	D-1136/1998(R)
	257. VIDHI GUPTA	CH. NO. 173 , BLOCK-II DELHI HIGH COURT , DELHI-110003 9910170303 VIDHIGUPTA2000@GMAIL.COM	D/2090/2009
	258. SUKHMINDER SINGH AHLUWALIA	CH. NO. 495 , BLOCK-II DELHI HIGH COURT , DELHI- 03 CHAMBER495@GMAIL.COM 9650160444	D/601/2004
	259. SUGANDHA JAIN	E-86 , EAST OF KAILASH NEW	D/3533/2016

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	260. SARVAN KUMAR	CH. NO. 459 , BLOCK-I DELHI HIGH COURT DELHI -110003 ADVOCATESARVAN@GMAIL.COM 9810763691	D/3389/2018
	261. GOKUL SHARMA	CH. NO. 459 , BLOCK- I DELHI HIGH COURT , DELHI-03 GOKULATRYA@GMAIL.COM	D/3296/2019
	262. PRADEEP KUMAR JHA	CH. NO. 742-D , LAWYERS CHAMBER BLOCK SAKET DISTRICT COURT , SAKET , NEW DELHI-17 9953133627 JHAPRADEEP2010@HOTMAIL.COM	D/1181/2007
	263. ATUL AGARWAL	551, PATIALA HOUSE COURT NEW DELHI-110001 ATULAGARWAL13@GMAIL.COM 8826235476	UP/18833/210
	264. LAKHMI CHAND	431, PATIALA HOUSE COURT LAKHMICHND@GMAIL.COM 9350538109	D/1867/2004
	265. BHUVNESH VIKRAM SRIVASTAVA	N-248, JALVAYU VIHAR, SEC 25, NOIDA, G.B. NAGAR, UP CONSULTINGVIKRAM@GMAIL.COM 9868115092 /9810335092	D-95R/1998
	266. SHOBHIT GAUR	A1-73, 3RD FLOOR, PASCHIMVIHAR, NEW DELHI-110063 SHOBHITNANU@GMAIL.COM	D/1742/2010
	267. ANISHA KAUSHIK	3/11, 2ND FLOOR, OLD RAJINDER	D/2342/1999

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	268. RAHUL KUMAR SHARMA	P-6/B, FIRST FLOOR, JANGPURA EXTENSION, NEW DELHI-110014 RAHULPANDIT.SCI@GMAIL.COM	D/2399/2018
	269. MADHURENDRA JHA	CHAMBER NO. 320, LAWYERS CHAMBERS BLOCK , DWARKA COURT ADVOCATE.M.JHA@GMAIL.COM 9555960004	D/2045/2012
	270. NISHANT PRATEEK	G-37, BASEMENT, JANGPURA EXTENSION, NEW DELHI-110014 NISHANTPRATEEKADVOCATE@GMAIL.COM 9999922423	D/734/2011
	271. AJAY UPADHYAY	F-2, LADO SARAI, NEW DELHI-110030 AJAYUPADHYAY@GMAIL.COM 9971002798	D/1563/2002
	272. RAVINDER TIWARI	H.NO. F-17/7, JAWAHAR PARK, DEVLI ROAD, KHANPUR, DELHI-110080 RAV.ASSOCIATES@GMAIL.COM 9810134970	D/730/2007
	273. MANU PRABHAKAR	E-2, KALKAJI POLICE COLONY, KALKAJI, NEW DELHI-110019 PRABHAKARMANU@GMAIL.COM 9015853090	D/2785/2012
	274. PUNEESH GARG	40-A, POCKET-A, DDA SFS FLATS, SUKHDEV VIHAR, NEW DELHI-110025 GARGPUNEESHADV@GMAIL.COM	D/618/2004

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	275. KAPIL DEV YADAV	E-604, KARKARDOOMA COURT; DELHI-110032 ADVKAPILDEVYADAV@GMAIL.COM 9555536530	D/3616/2015
	276. NEERAJ SHARMA	92, LAWYERS CHAMBERS, CIVIL WING, D-54 NEERAJSHARMA.ADV@REDIFFMAIL.COM 9811936894	D/0680/2009
	277. KANISHK KHARBANDA	209, POST OFFICE BLOCK, KRISHNA NAGAR, DELHI KANISHK.KHARBANDA20@GMAIL.COM 9999457850	D-3511/16
	278. PRIYANK	15, GF, VASUDHA ENCLAVE, PRITAM PURA, DELHI-110034 MOHAN.PRIYANK@GMAIL.COM 9810649496	D/3948/2014
	279. ABHISHEK SRIVASTAVA	D-21 A RAJEEV NAGAR DELHI - 110086 LAWYERABHISHEK.SHRIVASTAV@GMAIL.COM 9910172350	D/711/2013
	280. RAVINDER KUMAR	RZ 224/16, TUGHLAKABAD EXTENSION NEW DELHI – 110019 9718511248 RKBHATIADV99@GMAIL.COM	D-1933-2009
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	282. SWAMI NATH	CH. NO. 209, LAWYERS CHAMBER BLOCK N D 110019 9873400656 SWAMIADVDELHI@GMAIL.COM	D-668D/2009
	283. DEEPA MALIK	A-72 , VASANT KUNJ , NEW DELHI – 110070 8447257069 LEGALLYME24@GMAIL.COM	D/4397/2016
	284. PRAJESH VIKRAM SRIVASTAVA	FLAT NO. 192 , A- 4 KONARK APARTMENTS , KALKAJI EXTENSION NEW DELHI-110019 7982787017 PRAJESHADVOCATE@GMAIL.COM	D/4380/2017
	285. KABIR KUMAR HAZARIKA	CH. NO. 642F, LAWYERS BLOCK SAKET DISTRICT COURT N D 110017 ADVKABIRLRLF@GMAIL.COM 9810059808	D-2605/2017
	286. RAVINDRA VIKRAM SINGH	CH 87 PATIALA HOUSE COURT N D 110001 9810994987 INFO@ASSOCIATESANDRV.IN	D/6582/2018
	287. LAKSHYA VERMA	H. NO. E-654, STREET NO. 9 NFC NEAR GOYAL STORE SECTOR 23 SANJOY NAGAR, GZB UP 201002 8979048341 LAKSHYALAWYER26@GMAIL.COM	D/6947/2020
	288. VANDANA	H. NO. 69 GALI NO. 21 BLOCK A-1 BANGALI COLONY SANT NAGAR BURARI DELHI 110084 9654550892 VANDNASHARMA544@GMAIL.COM	D-2077/2010

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	290. ABHISHEK KHANNA	H. NO. 2 BLOCK A1, OPPO RANI PUBLIC SCHOOL NEW DELHI – 110084 9953432792 ADV.KHANNAABHISHEK@GMAIL.COM	D/1373/2014
	291. SEEMA SINGH	I – 1602 RISHABH CLOUD 9 AHINSA KHAND 2 INDRAPURAM GZB 8588871365 SEEMA_SINGH37@YAHOO.COM	D-3090/2009
	292. JITENDRA KUMAR TRIPATHI	CH. NO. 82 RK SEN BLOCK SUPREME COURT OF INDIA N D 110001 9990952670 JITENDRATRIPATHINLIU@GMAIL.COM	MP/2620/2009
	293. HARSHBIR SINGH KOHLI	J-164, RAJOURI GARDEN, NEW DELHI-27 9810658944	D-2134/2009
	294. AKASH GUPTA	325, TIKONA PARK, JWALA NAGAR, SHAHDARA, DELHI-32 9999797603	D-3730/2018
	295. PRATEEK GUPTA	318, DHEERPUR, NIRANKARI COLONY, NEAR MUKHERJI NAGAR, DELHI-09 9971775882	D-7498/2018
	296. ARMAAN GUPTA	240, DAYANAND VIHAR, DELHI-92 8800099949	D-2859/2016
	297. ARPIT MAHESHWARI	1801, PAVILION HEIGHTS 01, JAYPEE WISHTOWN, SEC.128,	D-545/2011

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	298. DHANANJAY MEHLAWAT	BM-38, SHALIMAR BAGH, DELHI-88 9911006159	D-1413/2011
	299. KAPIL GOYAL	7/278 JAWAHAR STREET, SHAHDARA, DELHI-32 9999259904	D-1255/2014
	300. NIDHI BHUWANIA	787, CA APARTMENT, PASCHIM VIHAR, NEW DELHI-63 9650259099	D-1282/2014
	301. AMIT SHARMA	1/4649/17B, NEW MODERN SHAHDARA, DELHI-110032 8800172207	D-4347/2015
	302. AASHISH GUMBER	B-80, IIND FLOOR, B.K.DUTTA COLONYLODHI COLONY(ROAD,),NEW DELHI-3 9953173298	D-2077/2011
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	305. YASH AGGARWAL	224, IIND FLOOR, TOWER IV DLF CAPITAL GREENS, MOTI NAGAR, DELHI – 110015 9899883722 ADVYASHAGGARWAL@GMAIL.COM	D/1857/2020
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	307. SAJAN SHANKAR PRASAD	C-139, DEFENCE COLONY DELHI 110024	D/18241/18

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	309. SH. ANIL DEVLAL	FLAT NO-7, L.I.G.FLATS, HASTSAL, NEW DELHI 110059 9911050900 ADVOCATEDEVLAL@GMAIL.COM	D/4982/2019
	310. ABHIJEET KUMAR BHATT	A 25 DDA, KALYAN VIHAR, OLD GUPTA COLONY 9123442682	D/9301/2021
	311. BHARATA KUMAR SINGH	PLOT NO.138, FLAT S-4, ROOF TOP, SECTOR-5, VAISHALI, GHAZIABAD-201010 7827065676	D-1490/2017
	312. ARUN DHIMAN	CHAMBER NO. 849, 8TH FLOOR, DWARKA COURT COMPLEX, SECTOR, 10, DWARKA, NEW DELHI-110075. MOB. NO. 9891972707, LAND LINE 011-46072707, EMAIL: INFO.GLXLAW@GMAIL.COM	D/2355/2005
	313. SHAURYA R. RAI	C-13 VIDYUT APARTMENTS PLOT -2 SECTOR -12 DWARKA NEW DELHI-110075 9013246903	D-6078/2019
	314. SANTOSH KUMAR	CHAMBER NO. 539, PATIALA HOUSE COURTS, NEW DELHI -1 E MAIL: ADVSKR0207@YAHOO.CO.IN	D/3187/1999

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	315. DEVVRAT YADAV	NIRANKARI COLONY , DELHI 8285815626	D/7444/2020
	316. SACHIN VATS	E 467, DDA FLAT DWARKA ,NEW DELHI 8789963652	D/8580/21
	317. SHASHANK	MUKESHKHARI APPARTMENT ,SULTANPUR, NEW DELHI 8002867317 SHASHANRANJAN605@GMAIL.COM	D/6416/21
	318. DEEPESH	F/B 247,LATPAT NAGAR,SAHIBABAD,NEW DELHI, 9811628706	D/723/2001
	319. VIVEK NAGAR	VILL- ACCHEJA,GAUTAM BUDH NAGAR 9971873007	D/3827/2021
	320. RAJ KUMAR YADAV	319,LAYERS CHAMBER ,PATIALA HOUSE COURT 9899302317	D/318/2000
	321. ANIRUDH SHUKLA	3994, FF, AJMERI GATE, DELHI. MOB: 9868333448	D/406/B2005
	322. NISHANT KUMAR	G-303,3RD FLOOR, KARKARDOOMA COURTS, LAWYERS CHAMBERS, DELHI-110032	D-4697/2016
	323. ASHUTOSH JHA	2/6-C, LGF, JANGPURA-A, NEW DELHI-14 MOB: 9911588191	--
	324. SARTHAK CHATURVEDI	221, NEW LAWYERS CHAMBER SETALVAD BLOCK , BHAGWAN DAS ROAD SUPREME COURT OF INDIA NEW	--

		DELHI-110001 MOB: 9810263001	
	325.		
	326. SAHAJ GARG	DDA SFS FLAT NO.20, DR. MUKHERJEE NAGAR, DELHI-110009. MOB: 9999553353	D/930/2016
	327. CHITVAN SINGHAL	E-168 IIND FLOOR, GK-I, NEW DELHI-48. MOB: 9920814714	D/1641/2016
	328. ANUKALP JAIN	R-9, SOUTH EXTN., PART-2, NEW DELHI-110049. MOB: 9999911484	D/1328/2016
	329. SAMEER SUMAN SINHA	B-15, JANGPURA EXT., NEW DELHI-14, AND “KOSMOS” TOWER, KM05, FLAT NO. 701, JAYPEE GREENS WISH TOWN, SECTOR 134, NOIDA, UP MOB: 8083815862, 7053641738	D/1628/2017
	330. KUNAL PUNJ	240, 2ND FLOOR LAWYER’S CHAMBER BLOCK, SAKET COURT, NEW DELHI-110017. MOB: 9953236185	D/2812/2013
	331. RUCHIKA BHAN	842, LAWYER’S CHAMBER COMPLEX, SECTOR 10, DWARKA, NEW DELHI-110075.MOB: 9560789072	D/566/2012
	332. KARAN CHAHAR	C-253, FISRT FLOOR, DEFENCE COLONY, NEW DELHI.MOB: 8800754883	D/3338/2017
	333. SANYAM JAIN	167-D, DDA FLATS MANSAROVAR PARK, SHAHADRA DELHI-	D/1311/2013

		110032.MOB: 9953926219	
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	335. VIKASH KUMAR SHARMA	G-411, KARKARDOOMA COURT COMPLEX, NEW DELHI. MOB: 9818028057	D/938/2011
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	337. RUPALI KAPOOR	B-236, YOJANA VIHAR, NEW DELHI-92. MOB: 9999761604	--
	338. BHAGAT SINGH	HR-209, STREET NO. 5, PUL PRAHLAD PUR, DELHI-44. MOB: 9599157095	D/3763/2014
	339. KUSHAGRA KUMAR	205, VARDHMAN BANHOFF PLAZA, PLOT NO.6, POCKET 7, DWARKA SECTOR-12, NEW DELHI-110078. MOB: 9910770710	D/4302/2017
	340. MONIKA JARYAL	16902/2, 2ND FLOOR, GULZARI, KOTLA MUBARAKPUR, NEW DELHI-110003. NEW DELHI-110024. MOB:8447946049	D/5945/2018
	341. SIDHANTH GUPTA	143, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI-110003.MOB: 9582947762	D-1612/2015
	342. PRASHANT RAWAT	CHAMBER NO.163, PATIALA HOUSE COURTS, NEW DELHI-110001. MOB:	D/6072/2017

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	363. PRERNA DHALL	CHAMBER NO- 163, PATIALA HOUSE COURT MOB: 9711754121	D/9213/2019
	364. GEETANJALI TYAGI	N-29B, LGF, JANGPURA EXTENSION, NEW DELHI-110014, MOB: 9873527771	D-6668-2018
	365. ANKIT VERMA	CHAMBER NO. 3 , PATIALA HOUSE COURT, NEW DELHI- 110001. MOB:	--

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	366. ANSHUL GUPTA	R-514/LGF/NEW RAJENDRA NAGAR, NEW DELHI . MOB: 9810294088	D/433/2011
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	379. LALMAN YADAV	--	D/1124/2010
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	418. DHANANJAY GROVER	194-JOR BAGH LGF NEW DELHI-110003	D/2673/2018
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	MR. KUNAL SABHARWAL, ADVOCATE	OFFICE ADDRESS: C-1, 2ND FLOOR, PANCHSHEEL ENCLAVE,	

	ON THE PANEL OF COUNSELS FOR THREE YEARS VIDE LETTER DATED 30.08.2022	NEW DELHI-110017	
APPAREL EXPORTS PROMOTION COUNCIL (A.E.P.C)	MR. G.L.RAWAL MR. KULJEET RAWAL MR. RAJESH RAWAL	249, LAWYERS CHAMBERS BUILDING DELHI HIGH COURT, NEW DELHI	23686241, 23747585 23747161
AIRPORTS AUTHORITY OF INDIA	MR. DIGVIJAY RAI 'STANDING COUNSEL' [AUTHORISED TO ACCEPT ADVANCE NOTICES, ETC.]	477, LAWYERS CHAMBERS, BLOCK-II, HIGH COURT OF DELHI, SHER SHAH ROAD, NEW DELHI-110003. OFFICE AT : A-190, DEFENCE COLONY, NEW DELHI-110024	MOB.: 9873103599 PH.(OFFICE): 011-41040522 e-mail: digvijayrai@rediffmail.com
AIR INDIA LTD.	M/S SURI & CO., ADVOCATES	12, GOLF APARTMENT, SUJAN SINGH PARK, NEW DELHI – 110003	PH : 24646776, 24646886
	M/S BHASIN & CO., ADVOCATE	10TH FLOOR, 10, HAILEY ROAD, NEW DELH – 110 001	23315024, 23322601, 23326968

---------- AIR INDIA LTD. [LETTER DTD 23.09.2020]	M/S DSK LEGAL,	G-29, BASEMENT, LAJPAT NAGAR-III NEW DELHI-110024	CONTACT PERSON- MR. KRISHAN, CLERK, DSK LEGAL (MOBILE – 9871452750, EMAIL – krishanita1981@gmail.com ALTERNATIVE CONTACT PERSON- MR. SAMIR MALIK, ASSOCIATE PARTNER, DSK LEGAL (MOBILE 9871737960, EMAIL- samir.malik@dsklegal.com)
ASSOCIATION OF RETIRED JUDGES OF SUPREME COURT AND HIGH COURTS OF INDIA	SENIOR ADVOCATES 1. JUSTICE N.K. MODY (TEAM LEADER) 2. JUSTICE D.K. TRIVEDI (ASSOCIATE) 3. JUSTICE S. SAMVATSAR (ASSOCIATE) 4. JUSTICE S.S. KULSHRESHTRA (ASSOCIATE) 5. JUSTICE SUDHIR KUMAR SAXENA(ASSOCIATE) 6. JUSTICE V.C. GUPTA (ASSOCIATE) 7. JUSTICE S.N. AGNIHOTRI (ASSOCIATE) VIDE LETTER DATED 27.07.2022		
ARMY COLLEGE OF MEDICAL SCIENCES(ACMS) & ARMY WELFARE EDUCATION SOCIETY(AWES)	MR. DIPAK KUMAR JENA “NOMINATED COUNSEL”	D-7, MANAS APARTMENT, MAYUR VIHAR PHASE-I (EXTN.), DELHI-110091	PHONE :011-22744025,26 PHONE FAX-011-22744025 MOBILE:9810078350, 9868878350

			E-MAIL: dkjlegalsolutiongroup@gmail.com dipakjena@sify.com
AGRICULTURAL PRODUCE MARKET COMMITTEE(MNI),AZADPUR,DELHI	MR. R.N.SINGH, ADVOCATE	CHAMBER NO.540-541, LAWYERS CHAMBER, PATIALA HOUSE COURT, NEW DELHI	
AIR FORCE NAVAL HOUSING BOARD	MR. R.K. HANDOO & ASSOCIATES	FLAT-E, SAGOR APARTMENT, 6, TILAK MARG, NEW DELHI-110001	TEL: 23389062
ALLAHABAD BANK (LETTER DATED 07.06.2016)	MR. ASHOK KUMAR JAIN `STANDING COUNSEL'  ---------- MR. RAJESH KUMAR GAUTAM `STANDING COUNSEL' (LETTER DTD. 13.07.2017) ---------- M/S HVS LEGAL PROP. MR. HARSHVARDHAN SINGH ---------- MS. REEMA KHORANA,ADV 'STANDING COUNSEL' (LETTER DT. 03.12.2018)	ROOM NO. 302, 3RD FLOOR, PRAKASH DEEP BUILDING NO. 7, TOLSTOY MARG, NEW DELHI-110001 ---------- CHAMBER NO. 33, SUPREME COURT OF INDIA, BHAGWAN DAS ROAD, NEW DELHI-110001 B-230, BASEMENT, GREATER KAILASH, PART-I, NEW DELHI-110048 ---------- C/O DR. KUMAR JWALA CHAMBER, NO. 103 BLOCK NO. 3, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI. ---------- OFFICE: E 89, BASEMENT, MASJIT MOTH,GREATER KAILASH-III, NEW DELHI-110048 CHAMBER: CH. NO.336 LAWYER'S CHAMBERS. BLOCK-I, NEW DELHI	TEL.: 011-23710227 MOB.: 9810012586 ---------- TEL.: 011-49404616 49403583 MOB.: 9811252434 E-MAIL: rajeshgautam@klmehta.net ---------- TEL.: 011-65259344 MOB.: 9871055118 9971055118 ---------- TEL:011-40644210 MOB:9811135752, 9811229397 TEL: 011-23387866
ADITYA BIRLA FINANCE LIMITED	SANJEEV SINGH & ASSOCIATES, ADVOCATES	B-13, LOWER GROUND FLOOR, CHIRAG ENCLAVE, NEW DELHI-110048	MOB: 9810122176 E-MAIL: ssalawfirm@ssalawfirm.in
ADITYA BIRLA HOUSING FINANCE LTD.	MR. ANMOL CHANDAN, ADVOCATE	D-18(LGF), JANGPURA EXTENSION, NEW DELHI-110014	MOBILE: 8375015983 EMAIL:

(A PART OF ADITYA BIRLA CAPITAL LTD.)	NOMINATED COUNSEL LETTER DATED 12.04.2023		advocate.anmol@gmail.com
AKS UNIVERSITY, SATNA (MADHYA PRADESH) THE UNIVERSITY WITH DIFFERENCE	MR. SANTOSH KUMAR ROUT, ADVOCATE NOMINATED COUNSEL LETTER DATED 16.11.2022	OFFICE ADDRESS: C-3/19, LOWER GROUND FLOOR, SAFDARJUNG DEVELOPMENT AREA, NEW DELHI-110048	MOBILE: 9990432878 9667877288 PHONE: 011-41005675 EMAIL: advskrout71@gmail.com advskrout@yahoo.com
ALL INDIA PANCHAYAT PARISHAD	MR. SUNIL KUMAR, ADVOCATE ENROL. NO. D/2561-C/2008 NOMINATED COUNSEL LETTER DATED 31.12.2024	OFFICE AT LOWER GROUND FLOOR, B-147, LAJPAT NAGAR-I, NEW DELHI-110024	MOBILE: 9311515886 7982241973 EMAIL: sunilknb@gmail.com
	MR. TEJ PRATAP SINGH, ADVOCATE ENROL. NO. D/3005/2022 NOMINATED COUNSEL LETTER DATED 31.12.2024	OFFICE AT A-98, STREET-1, JAGATPURI, MANDOLI ROAD, SHAHDARA, DELHI-110093	MOBILE: 9871530540 9953530540 EMAIL: tejpratapsinghadvocate@gmail.com
AKHIL BHARATIYA PRAKRITIK CHIKITSA PARISHAD [AUTONOMOUS BODY] [FORMERLY ALL INDIA NATURE CARE FOUNDATION]	MR. RAJENDER KUMAR RAWAT, ADVOCATE, STANDING COUNSEL "LETTER DATED 15.02.2022"	CHAMBER NO. 326, LAWYERS CHAMBER BLOCK, HIGH COURT OF DELHI AT NEW DELHI	MOBILE: 9810053768 EMAIL: rjndr.rawat@gmail.com
	MR. MANISH KUMAR, ADVOCATE, ADDL STANDING COUNSEL "LETTER DATED 15.02.2022"	CHAMBER NO. 109, LAWYERS CHAMBER BLOCK-III, HIGH COURT OF DELHI AT NEW DELHI	MOBILE: 9910580816 EMAIL: manishkumaradvv6@gmail.com
	MS. VANDANA SACHDEVA, ADVOCATE , PANEL COUNSEL "LETTER DATED 15.02.2022"	CHAMBER NO. 109, LAWYERS CHAMBER BLOCK-III, HIGH COURT OF DELHI, AT NEW DELHI	MOBILE: 9354800868
ALTICO CAPITAL INDIA PRIVATE LIMITED	MS. DIYA KAPUR LAW CHAMBERS OF KAPUR &	A-89 DEFENCE COLONY, GROUND FLOOR, NEW DELHI-110024	E-MAIL: diya.kapur@lawchambers.

LETTER DT. 25.10.2017	TREHAN		in PH:011-40546138
ANIMAL WELFARE BOARD OF INDIA MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING, GOVT. OF INDIA	MR. VIKRAM CHANDRAVANSHI, ADVOCATE AND LEGAL ADVISOR, LETTER DATED 04.10.2024	2ND FLOOR CHANDER LOK BUILDING, 36TH JANPATH ROAD JANPATH, NEW DELHI-110001	MOBILE: 9650664218 EMAIL: legaladvisor@awbi.gov.in Adv.vikram.chandravanshi@gmail.com
ANDHRA BANK LETTER DT. 10.01.2018	NOMINATED COUNSELS 1. MR. R P VATS (M/S VATS GUPTA & COMPANY)	SUITE NO.1, 19, PARK AREA,NEW DELHI-110005	
	2. MR. P B A SRINIVASAN (M/S SRI & ASSOCIATES)	B-1/6, LGF HAUZ KHAS,NEW DELHI-110016	
	3. MR. KRISHAN NARANG (M/S NARANG ASSOCIATES)	D-28, JANGPURA EXTENSION, NEAR EROS CINEMA, NEW DLEHI-110014	
	4. MR. BALRAJ DEWAN	CHAMBER NO. 108, C K DAPTHARY CHAMBERS, SUPREME COURT OF INDIA, NEW DELHI-01	
BANK OF BARODA	MR. ARUN AGARWAL	159, LAWYERS' CHAMBER, BLOCK-I, HIGH COURT OF DELHI-110003	MOB.: 9811087995 TELEFAX: 011-23383514 E-MAIL: advarun36@gmail.com
	MR. SANTOSH KUMAR ROUT, ADVOCATE (STANDING COUNSEL) LETTER DATED 11.08.2021	OFFICE ADDRESS: C-3/19, LOWER GROUND FLOOR, SAFDARJUNG DEVELOPMENT AREA, NEW DELHI-110048 CHAMBER ADDRESS: CHAMBER NO.175, NEW CHAMBER BLOCK, HIGH COURT BUILDING DEHI HIGH COURT,NEW DELHI	MOBILE: 9990432878 9667877288 PHONE: 011-41005675 EMAIL: advskrout71@gmail.com advskrout@yahoo.com
	KUSH SHARMA,ADV	KSA LAW OFFICES LLP	PH:- 9311399002

	MANAGING PARTNER “STANDING COUNSEL“	CHAMBER: 385, BLOCK-II, DELHI HIGH COURT NEW DELHI-110003 OFFICE: A-2, SURAJ PARK, BADLI INDUSTRIAL AREA, NEW DELHI-110042 CHAMBER: 224, LAWYERS CHAMBER BLOCK, ROHINI DISTRICT COURTS, ROHINI,NEW DELHI-110085	PH:- 011-23387385 PH:- 011-79663677
	MR. BRIJESH KUMAR TAMBER, ADVOCATE “STANDING COUNSEL” “LETTER DTD: 07.10.2020”	CHAMBER ADDRESS: LAWYERS CHAMBERS NO- 260 SHER SHAH ROAD, DELHI HIGH COURT, NEW DELHI OFFICE ADDRESS: C-10 BASEMENT, NIZAMUDIN(WEST) NEW DELHI-110013	TEL: 011-41030212-215 MOB: 9811829656 9891125411
	MS. PRAVEENA GAUTAM, ADV STANDING COUNSEL LETTER DATED 08.09.2022	CHAMBER ADDRESS: LAWYERS CHAMBERS NO. 237 ADDITIONAL BUILDING COMPLEX, D BLOCK, SUPREME COURT OF INDIA OPPOSITE PRAGATI MAIDAN, NEW DELHI OFFICE ADDRESS: A-2, L.G.F., LAJPAT NAGAR-III, NEW DELHI-110024	OFFICE: 011-41001606 MOBILE: 9868100876 9911873774 EMAIL: praveena1807@hotmail.com
BANK OF MAHARASHTRA	MR. V.K. GUPTA, ADVOCATE STANDING COUNSEL “LETTER DT. 13.03.2023”	143,LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI-110003.	MOBILE: 9582206578, OFFICE: 011-27466577 E-MAIL: vinodgupta501@hotmail.com
	MR. SANTOSH KUMAR ROUT,	CHAMBER NO. 175, BLOCK-2,	MOBILE: 9990432878

	ADVOCATE (ENROLMENT NO. D/357/1999) STANDING COUNSEL LETTER DATED 17.01.2024	NEW CHAMBER BLOCK, DELHI HIGH COURT, NEW DELHI-110003 OFFICE ADDRESS: C-3/19, LOWER GROUND FLOOR, SAFDARJUNG DEVELOPMENT AREA, NEW DELHI-110048	9667877288 PHONE: 011-41005675 EMAIL: advskrout71@gmail.com advskrout@yahoo.com
BHARAT PETROLEUM CORPORATION LTD "OFFICIAL EMAIL ID FOR THE PURPOSE OF RECEIVING ADVANCE NOTICE IN THE MATTERS FILES BEFORE THIS COURT: Z_legalinfo@bharatpetroleum.in VIDE LETTER DATED 09.03.2021	KOURA & COMPANY, ADVOCATES & BARRISTERS	CHAMBER NO. 345, DELHI HIGH COURT, NEW DELHI FLAT NOS. 236-239, IIND FLOOR, TRIBHUVAN COMPLEX,ISHWAR NAGAR, MATHURA ROAD, NEW DELHI-110065	PH: 23381487 PHONE: (91 11) 26322240-44 e-mail: koura_co@bol.net.in kouraco@vsnl.net
BHARAT SANCHAR NIGAM LTD. (BSNL)	1. MR. SAMEER AGARWAL	CHAMBER NO.102, PATIALA HOUSE COURTS, NEW DELHI – 110001 RESIDENCE: B-138, SECTOR-30, NOIDA UTTAR PRADESH-201303	TELEPHONE NO.(O)– 23388889 MOBILE – 9873405405 9810047285 EMAIL: sameer.lawyer@gmail.com
BSES YAMUNA POWER LIMITED	MR. MANISH KUMAR SRIVASTAVA, ADVOCATE, ENROL NO. D/251/2001 "STANDING COUNSEL" LETTER DATED 15.03.2023	ADDRESS: C-2/14, LOWER GROUND FLOOR, SAFDARJUNG DEVELOPMENT AREA, NEW DELHI-110016	MOBILE: 9871102052 LANDLINE:011-4053-8238/ 4158-9191 EMAIL: manish@kdatta.in, mansri25@gmail.com
BSES RAJDHANI	ALAG & ASSOCOATES,	1. CHAMBER NO. 493, LAWYERSS	PH. 23073810, 65653534

(LETTER DTD. 13.2.08)	ADVOCATES & CONSULTANTS, “NOMINATED LAW FIRM”	CHAMBERS BLOCK – II, DELHI HIGH COURT, NEW DELHI–110003 2. C-9,(LGF), DEFENCE COLONY, NEW DLEHI – 110024	PH. 46594879
BULANDSHAHAR & KHURJA DEVELOPMENT AUTHORITY, BULANDSHAHAR	MS. VEERA KAUL SINGH, ADVOCATE VIDE LETTER DATED 16.09.2022		
BSES RAJDHANI POWER LIMITED	MR. RISHAB RAJ JAIN, ADVOCATE STANDING COUNSEL LETTER DATED 19.06.2023	M-24, LOWER GROUND FLOOR(LGF), LAJPAT NAGAR-III NEW DELHI-110 024	PHONE: 011 46561081/82 MOBILE:9811079695 EMAIL: rishab@rrjassociate.com
BAR COUNCIL OF INDIA (LETTER DTD. 10.05.2012) (LETTER DTD. 07.12.2016) --- [LETTER DTD. 16.10.2012] (LETTER DTD. 07.12.2016) --- [LETTER DTD. 19.08.2013] (LETTER DTD. 07.12.2016) --- [LETTER DTD. 20.06.2015] (LETTER DTD. 07.12.2016)	1. MR. PREETPAL SINGH --- 2. MR. RAJESH YADAV --- 3.MR. UMESH JOSHI ADVOCATE --- 4. MRS. SAMTA P. MISHRA --- 5. MR. HARSH SHARMA ---	118, LAWYERS CHAMBERS, HIGH COURT OF DELHI SHER SHAH ROAD, NEW DELHI-110003 --- C-253, FIRST FLOOR DEFENCE COLONY,NEW DELHI-110024 --- HOUSE NO.206, BLOCK B-1, YAMUNA VIHAR, DELHI 110053 --- PLOT NO. 745, SECTOR-45, FARIDABAD, HARYANA --- PROSOLL LAW INC. OFFICE-2308(L.G.F.) HUDSON LANE,DELHI-9 ---	MOB.: 9958555055 --- MOB.: 9811006760 --- PH.:22918636 MOB.:09910568669 9968298636 EMAIL: advumeshjoshi@gmail.com --- MOB.:9868006919 --- MOB: 9968293810, 9810064070 ---

---------- (LETTER DTD. 07.12.2016)	6. MR. VIBHU SHANKER MISHRA ---------- 7. MS. ANJUL DWIVEDI ---------- 8. MR. MAHAVIR SINGH ---------- 9. MR. VIKRANT PACHNANDA ---------- MR. RAM SANKAR `PANEL ADVOCATE' (LETTER DTD. 11.08.2017) ---------- MR.SHIVANG DUBEY,ADVOCATE (PANEL ADVOCATE) LETTER DT. 16.12.2017	MB 180, IST FLOOR, SHAKARPUR, DELHI-110092 CHAMBER NO. 322,NEW LAWYERS CHAMBER, MC SETALVAD CHAMBER BLOCK, SUPREME COURT ---------- BLOCK A4, FLAT NO. 001, KRISHNA APRA GARDEN,NEAR SHIPRA MALL,INDIRAPURAM, GHAZIABAD, UTTAR PRADESH ---------- 137-A, PATIALA HOUSE COURTS, NEW DELHI-110017 ---------- BUNGALOW NO. 76, NEW MOTI BAGH NEW DELHI-110023 ---------- RAM LAW ASSOCIATES I-4, JANGPURA-B, NEW DELHI-110014 ---------- 189 KAILASH HILLS, EAST OF KAILASH, NEW DELHI-110065	MOB:9868085319 EMAIL: vsmishraadvocate@gmail.com ---------- MOB:8586961002 EMAIL: anjuldwivedi25@yahoo.co.in ---------- MOB: 9717226767 9312388208 EMAIL: advovigh@gmail.com ---------- MOB: 9871138313 EMAIL: vikrant.pachnanda@gmail.com ---------- MOB.: 9873251588 TEL.: 011 24378100 EMAIL: apexcourt@lawyer.com ---------- MOB:9893014398 EMAIL: shivangdubey@hotmail.com

BHARAT HEAVY ELECTRICALS LTD.	1. MR. A.K. ROY, ADVOCATE STANDING COUNSEL "LETTER DATED 29.06.2023"	OFF.: 160-C, POCKET-A, MAYUR VIHAR PHASE-II, DELHI-110091	MOB.:9811678928 9999658928 EMAIL: advocate_akroy@yahoo.com
	2. MR. SAURAV AGARAWAL, ADVOCATE STANDING COUNSEL "LETTER DATED 29.06.2023"	FLAT 3D, WHITE HOUSE, 10 BHAGWAN DASS ROAD, NEW DELHI-110001	MOB.: 9312832442 email: sauravadv@gmail.com saurav@saoffice.in
	3. M/S KHAITAN & CO. THROUGH MR. ATUL SHANKER MATHUR, PARTNER STANDING COUNSEL "LETTER DATED 29.06.2023"	OFFICE: MAX TOWERS, 7TH AND 8TH FLOORS, SECTOR 16B, NOIDA-201 301	MOB.: 9811022261 EMAIL: delhi@khaitanco.com atul.s.mathur@khaitanco.com
	4.MR. KRISHAN KUMAR TYAGI, ADVOCATE, STANDING COUNSEL "LETTER DATED 29.06.2023"	316, LAWYER'S CHAMBER, C.K. DAPHTARAY BLOCK, SUPREME COURT, NEW DELHI	EMAIL: kktscoffice142@gmail.com MOBILE: 9811157131
BHARAT EARTH MOVERS LTD.	MR. V. SHEKHAR	OFF: K-13A, L.G. FLOOR, GREEN PARK EXT., NEW DELHI-110016 94, LAWYERS CHAMBER(OLD BLOCK) SUPREME COURT OF INDIA,NEW DELHI-110001	PH: 26180091,26180093 TELEFAX: 26173155 PH: 20904036
BHIM RAO AMBEDKAR COLLEGE (UNIVERSITY OF DELHI)			
M/S BLS INTERNATIONAL SERVICES LIMITED, NEW DELHI	MR. NAMAN JOSHI, ADVOCATE (D/997/2014) NOMINATED COUNSEL LETTER DATED 09.01.2025	ADDRESS: MR. NAMAN JOSHI, ADVOCATE FOUNDING PARTNER, CHAMBERS OF JOSHI & SINGH, A-64, L.G.F., NOZAMUDDIN EAST, NEW DELHI-110013	EMAIL: naman.joshi@CJSlegal.in MOBILE: +91 9810057280
BHARAT PETROLEUM CORPORATION LTD.	KOURA & COMPANY, ADVOCATES & BARRISTERS	CHAMBER NO. 345, DELHI HIGH COURT, NEW DELHI	PH: 23381487 26322240-44

		FLAT NOS. 236-239, IIND FLOOR, TRIBHUVAN COMPLEX, ISHWAR NAGAR, MATHURA ROAD, NEWDELHI-110065	Fax;(91 11)26321544 e-mail: kaoura_co@bol.net.in lairacp2vsnl.net
BLIND RELIEF ASSOCIATION, DELHI	MR. NAVIN CHAWLA	CHAMBER NO. 304, DELHI HIGH COURT, NEW DELHI-110001	PHONE(O): 29817505/29815261 RES: 26892298/26124207
BANARAS HINDU UNIVERSITY [LETTER DTD. 23.04.2014]	MR. ABHISHEK SINGH [PANEL COUNSEL; AUTHORISED TO ACCEPT NOTICES,ETC]	C-312, DEFENCE COLONY, NEW DELHI-110024	
BANK OF INDIA	1. M/S JAGAT ARORA & ASSO.	CHAMBER No.143, HIGH COURT OF DELHI, N.DELHI OFF.: HOUSE No.132, SECTOR-15A, NOIDA(U.P.)	PH.:011-23386433 MOB.:9810176964 PH.:95120-2511628, 95120-2512158 EMAIL: rajat132noida@yahoo.co.in
	2. MR. VIPIN JAI, ADVOCATE	CHAMBER No. 437, PATIALA COURTS NEW LAWYERS CHAMBERS, NEW DELHI-110001 OFF.: S-394, GREATER KAILASH-I, NEW DELHI-48 RESIDENCE CUM OFFICE: B-15/3, LEIAH APARTMENTS, VASUNDHRA ENCLAVE, DELHI-96	PH.: 9873715747 9811057423 23072085 E-MAIL: vipinjai@yahoo.co.in
	3. MR. P.K. MULLICK, ADVOCATE	CHAMBER No. 10, OLD LAWYERS CHAMBERS, SUPREME COURT OF INDIA, NEW DELHI-110001 RESIDENCE : SECTOR-5, HOUSE No.	PH.:9810144495 9818291919 23384150 E-MAIL: pkmullick@gmail.com

		98, RACHNA, VAISHALI, GHAZIABAD, U.P.-201010	
	4. MR. ASHISH RANA, ADVOCATE	CHAMBER No. 113, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI OFF. C-41, 2ND FLOOR, SECTOR-2, NOIDA-201301	PH.: 9971882200 0120-4113370 E-MAIL: ashish.rana@abslegal.co.in
	5. MR. V. SESHAGIRI, ADVOATE	A-004, MAURYA APARTMENTS, 95-I.P. EXTENSION, PATPARGANJ	PH.: 9810323738 40640111 E-MAIL: Seshagiri@nsachambers.com
	6. MR.S.K.GHANDHI, ADVOCATE	CHAMBER NO. 253, LAWYERS CHAMBER DELHI HIGH COURT, NEW DELHI-110003 OFFICE AT: B-3/12, VASANT VIHAR, NEW DELHI-110057	MOB: 9810122555,23384833 EMAIL: SUNILKRGANDHI@YAHOO.CO.IN
	7. MR. SANTOSH K. ROUT, ADVOCATE	OFFICE ADDRESS: C-3/19, LOWER GROUND FLOOR, SAFDARJUNG DEVELOPMENT AREA, NEW DELHI-110048 CHAMBER NO. 175, BLOCK-2, LAWYERS CHAMBER BLOCK, DELHI HIGH COURT,NEW DELHI-110003	MOBILE: 9990432878 9667877288 PHONE: 011-41005675 EMAIL: advskrout71@gmail.com advskrout@yahoo.com
	8. MR. ADITYA KUMAR, ADVOCATE	OFFICE AT: F-12A, LGF, KAILASH COLONY, NEW DEHLI-110048	MOB:9871921111 EMAIL: ADITYAKUMARADV@GMAIL.COM
	9. SH. SAJU JAKOB,ADVOCATE EMROLMENT ID-D-/1989 STANDING COUNSEL LETTER DATED 21.05.2020	CHAMBER 47, SUPREME COURT, NEW DELHI-110001 178, ENGINEERS' ESTATE, PATPARGANJ, IP EXTENSION. NEW DELHI-110092	MOBILE: 9873790479 EMAIL: SAJUJAKOB@GMAIL.COM ADVSAJUJAKOB@LILYTHOMAS.ORG
	10. MS. RICHA KAPOOR,	D-168, LAJPAT NAGAR-1,	MOB: 9810400407

	ADVOCATE D/725/1992 NOMINATED COUNSEL LETTER DATED 21.05.2020	DELHI-24 407, LAWYERS CHAMBER, BLOCK-1, HIGH COURT OF DELHI NEW DELHI-110003	EMAIL: OFFICE@MARKLEGAL.CO.IN
	11. MR. BRIJESH KUMAR TAMBER, ADVOCATE ENROLMENT ID: D/1432/2003 LETTER DATED 01.09.2023	J-28, JANGPURA EXTENSION, NEW DELHI-110014	MOB: 9891125411 EMAIL: brijesh_tamber@hotmail.com officeofbrijeshktamber@gmail.com
	12. MR. SAHIL RALLI, ADV ENRL.NO. D/2621/2010 NOMINATED COUNSEL LETTER DATED 16.02.2024	CHAMBER NO. 315, BLOCK-1, DELHI HIGH COURT NEW DELHI-110001	MOBILE: 09717838348 0997161806 EMAIL: sahilralliadvocate@gmail.com
BRIDGE AND ROOF CO.(INDIA)LTD. (A GOVERNMENT OF INDIA ENTERPRISE)	MR. A.P. DHAMIJA	CHAMBER NO. 104, C.K. DAPHTARY LAWYERS CHAMBERS BLOCK, SUPREME COURT OF INDIA, TILAK LANE, BHAGWAN DAS ROAD, NEW DELHI-110001.	MOB: 9810633614 9212116743 EMAIL: apdhamijaadvocate@gmail.com
CENTRAL MEDICAL SERVICES SOCIETY (CMSS) (An autonomous society under Ministry of Health & Family Welfare, Govt. of India) (LETTER DATED 25.04.2018)	MR. RISHI KANT SINGH, NOMINATED COUNSEL [TILL FURTHER ORDERS]	S5,211,SECOND FLOOR, GREATER KAILASH, PART-I,OPPOSITE M BLOCK MARKET, NEW DELHI-110048	M-9810186857 OFFICE: 011-29239717
BARCLAYS BANK PLC (LETTER DTD. 23.08.2017)	1. MR. SANJAY GUPTA, NOMINATED COUNSEL 2. MR. ATEEV MATHUR, NOMINATED COUNSEL	SNG & PARTNERS CH. NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110503 R-26, SOUTH EXTENSION, PART-II, NEW DELHI-110049.	MOB.: 9811152920 (MR. SANJAY GUPTA) 9811800816 (MR. ATEEV MATHUR) PH.:+91 11 46175500

			e-MAIL: sanjay_gupta@sngpartners.in ateev_mathur@sngpartners.in
BARCLAYS INVESTMENTS & LOANS (INDIA) LTD (LETTER DTD. 23.08.2017)	1. MR. SANJAY GUPTA, NOMINATED COUNSEL 2. MR. ATEEV MATHUR, NOMINATED COUNSEL	SNG & PARTNERS CH. NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110503 R-26, SOUTH EXTENSION, PART-II, NEW DELHI-110049.	MOB.: 9811152920 (MR. SANJAY GUPTA) 9811800816 (MR. ATEEV MATHUR) PH.:+91 11 46175500 e-MAIL: sanjay_gupta@sngpartners.in ateev_mathur@sngpartners.in
BAJAJ FINANCE LIMITED	MR. RAJAT KATYAL	R-291 A, BASEMENT,GREATER KAILASH,PART-1, NEW DELHI-110048	PHONE: 9811250543, 011-26211488
BACHHRAJ & COMPANY PRIVATE LIMITED (letter dt. 18/10/2017)	MS. BINDU SAXENA,ADVOCATE MR. SHAILENDRA SWARUP,ADVOCATE (PARTNERS OF M/S SWARUP & ASSOCIATES, ADVOCATES SUPREME COURT & HIGH COURT)	M/S SWARUP & ASSOCIATES,6TH FLOOR, J.K.BUILDING, VIPPS CENTRE NO.2, MASJID MOTH L.S.C. GREATER KAILASH-II NEW DELHI 110048	MOB: 9810019293 E-MAIL: bsaxena@swarupco.com MOB: 9810019294 E-MAIL: SSWARUP@SWARUPCO.COM TEL: 91(11)29221435,29225875,29227534/35 FAX: 91(11)29228625,29212904 E-MAIL:

			swarupco@swarupco.com
C-DOT (CENTRE FOR DEVELOPMENT OF TELEMATICS) (6.10.2006)	MR. J.C. SETH	C-451, CHITRANJAN PARK, NEW DELHI-110019	PHONE 26274477,26278822
CANARA BANK (LETTER DT. 16.11.2016) (LETTER DATED 18.07.2018)	1. ---------- 2. MR. PRADEEP K. BALAKRISHNAN ---------- 3. MR. RAJESH GAUTAM (LETTER DTD. 14.07.2017) ---------- 4. MR. KARAN KHANNA ---------- 5. MR. DEEPAK JAIN ---------- 6. MR. SANTOSH KUMAR ROUT,ADV	---------- C/O RAD & PARTNERS, C-623, NEW FRIENDS COLONY, NEW DELHI-110025 ---------- C/O KL MEHTA & Co., ADVOCATES, B-230, BASEMENT, GREATER KAILASH, PART-I, NEW DELHI-110048 ---------- C/O M/S MADAN LAL KHANNA & CO. 74, JANPATH, NEW DELHI-110001 ---------- C/O RAD & PARTNERS LAW FIRM, C-623, OPPOSITE GURUDWARA, NEW FRIENDS COLONY, NEW DELHI-110025 ---------- OFFICE ADDRESS: C-3/19, LOWER GROUND FLOOR,	---------- TEL.:011-4728000 FAX-011-47280001 (M) 9810753830 E-MAIL pradeep@radnpartners.com ---------- TEL.: 011-41630485 011-41630483 MOB.: 9811252434 E-MAIL: rajeshgautam@klmehta.net ---------- PH: 91-11-23356664, 23356665 FAX: 91-11-23321585 MOB.: 9810154778 E-MAIL: mlkktax@gmail.com ---------- MOB.: 9910505313 ---------- MOBILE: 9990432878 9667877288

	[W.E.F.02.07.2018]	SAFDARJUNG DEVELOPMENT AREA, NEW DELHI-110048 CHAMBER No. 175, BLOCK No. II, DELHI HIGH COURT, NEW DELHI	PHONE: 011-41005675 EMAIL: advskrout71@gmail.com advskrout@yahoo.com
CENTRAL BOARD OF SECONDARY EDUCATION	MR. M. A. NIYAZI, ADVOCATE ENROL NO. D/2448/99 STANDING COUNSEL "FOR A FURTHER PERIOD OF 03 YEARS UPTO 25.06.2027 VIDE LETTER DATED 28.06.2024"	CHAMBER: CHAMBER NO. 465, LAWYER'S CHAMBER BLOCK-1, DELHI HIGH COURT, NEW DELHI OFFICE: C-10, LGF,JANGPURA EXTENSION, NEW DELHI-110014	MOBILE NO.: 9810413706 PHONE: 011-43628188, 011-43628189 EMAIL: niyazi786@gmail.com
CENTRAL WAREHOUSING CORPORATION (A GOVERNMENT OF INDIA UNDERTAKING)	THE GROUP GENERAL MANAGER (PERSONNEL) CENTRAL WAREHOUSING CORPORATION	C.O. 4/1, AUGUST KRANTI MARG, SIRI INSTITUTIONAL AREA, HAUZ KHAS NEW DELHI-110016	EMAIL: ggmpers@cewacor.nic.in TEL NO.: 011-26515178 MOB: 9871699240
CENTRAL INFORMATION	PROF. K.K. NIGAM	CHAMBER NO. 372, HIGH COURT OF DELHI,NEW DELHI	
CENTRAL INFORMATION COMMISSION	MR. O.P. SAXENA	CHAMBER NO. 372, HIGH COURT OF DELHI,NEW DELHI	PHONE: 2338 6446, MOBILE: 9810012444.
CIVIL SERVICES OFFICERS' INSTITUTE, VINAY MARG, CHANAKYAPURI, NEW DELHI-110021 NOTE: THE COPY OF THE WRIT PETITION/ ORDERS/OTHER DOCUMENTS RELATED TO THE MATTERS PERTAINING TO CIVIL SERVICES OFFICERS' INSTITUTE SHOULD BE FORWARDED DIRECTLY TO THEIR OFFICE THROUGH EMAIL i.e., on gm@csoi.in	MR. ANSHUMAN SHARMA, ADVOCATE "ON PANEL" LETTER DATED 19.05.2023		MOBILE: 9910207302 EMAIL: aslawsoffice@gmail.com

"LETTER DATED 19.05.2023"			
CEMENT CORPORATION OF INDIA LTD. (15.11.2006)	1. SH ALAKH KUMAR	CHAMBER NO. 367, LAWYER'S CHAMBER, DELHI HIGH COURT, NEW DELHI RES.-CUM-CHAMBER: L-2A, HAUZ KHAS ENCLAVE, NEW DELHI-110016	PH. 23387072 TEL. 9811063763 PHONE: 26564516, 26511625
	2. M/S. M.V. KINI & CO., ADVOCATES & SOLICITORS	KINI HOUSE, 6/39, JUNGPURA'B' NEW DELHI-110014	TEL. 24371038-39-40 24377639 EMAIL: delhi@mvkini.com
	3. MR. NISHANT AWANA, (D/686/2013) ADVOCATE STANDING COUNSEL LETTER DATED 30.08.2024	OFFICE ADDRESS: PLOT A-320, FIRST FLOOR, DEFENCE COLONY, A- BLOCK, NEW DELHI-110024	EMAIL: nishantawana@outlook.com MOBILE: 7838760760
COMPTROLLER AND AUDITOR GENERAL OF INDIA (24.07.2006)	1. MR. SUDHIR NANDRAJOG "SENIOR COUNSEL" [FOR IAAD CASES]	103/I, HANS BHAWAN, 1-BAHADUR SHAH ZAFAR MARG, NEW DELHI-110002	
	2. MR. MUNEESH MALHOTRA "PANEL COUNSEL" [FOR IAAD CASES]	N-212, GREATER KAILASH, PART-I, NEW DELHI-110048	
	3. DR. SURAT SINGH, ADVOCATE EMPANELLED ADVOCATE "FROM 01.10.2022 TO 28.02.2024 VIDE LETTER DATED 30.11.2022"	LAW OFFICE: B-45, GREATER KAILASH-I, NEW DELHI-110048	MOB: 9319068001 EMAIL: drsuratsingh972@gmail.com
OFFICE OF THE COMPTROLLER AND AUDITOR GENERAL OF INDIA 9, DEEN DAYAL UPADHYAYA MARG,	DR. S. S. HOODA, ADVOCATE ADVOCATE ON RECORD	B-40, L.G.F. , SOUTH EXTENSION PART-II, NEW DELHI-110049	PHONE NO. 9868280166 EMAIL: sshooda65@gmail.com

NEW DELHI-110124 THE ADVOCATES ARE EMPANELLED FOR A PERIOD FROM 06.03.2025 TO 28.02.2026 VIDE LETTER DATED 06.03.2025	SH. A. K. TEWARI, ADVOCATE, SUPREME COURT OF INDIA	1B, SECTOR 15-A, NOIDA-201 201, INDIA	PHONE NO. 91-98-111-05581 FAX: 91-0120-4222075 EMAIL: tewari.arvind@gmail.com
	SH. SHREEYASH U. LALIT, ADVOCATE	C-56, DEFENCE COLONY, DELHI-110024	PHONE NO. 9811895363 EMAIL: shreeyashlalit@gmail.com
	SH. ARUN SANWAL, ADVOCATE	A-401, LGF, DEFENCE COLONY, DELHI-110024	PHONE NO. 9868331233 EMAIL: arunsanwal31@gmail.com
	SH. RAJESH RANJAN, PARTNER, INTELLECTIVE LAW OFFICERS	A-74, LGF, DEFENCE COLONY, NEW DELHI	PHONE NO. 43747474, FAX: 43747475 EMAIL: rastogiranjan@gmail.com
	SH. KARAN GAUR, ADVOCATE	B4/140, SAFDARJUNG ENCLAVE, NEW DELHI-110029	PHONE NO. 9876100086 EMAIL: karangaur@gmail.com
	DR. PAVAN DUGGAL, ADVOCATE	S-307, GREATER KAILASH-I, NEW DELHI 110048	PHONE NO. 9810271805, 9871776180 EMAIL: pavan@pavanduggal.com pavanduggal6@gmail.com
	SH. SHASHANK BAJPAI, ADVOCATE	FLAT 11 & 11A, GOLF APARTMENTS, GOLF LINKS, SUJAN SINGH PARK, MAHARISHI RAMAN MARG, NEW DELHI-110003	PHONE NO. 9891060955 EMAIL: advocateshashankbajpai@gmail.com
	SH. SUSHIL RAAJA, ADVOCATE, SUSHIL RAAJA LAW ASSOCIATES.	E-69, IST & IIND FLOOR, SOUTH EXTENSION PART-I, DELHI 110049	PHONE NO. 9212717171, 9868124124 EMAIL: srla.legal@gmail.com advocatesushilraaja@gmail.com
	SHRI RAJENDRA SINGH RANA, ADVOCATE	CHAMBER NO. 358, PATIALA HOUSE COURTS, NEW DELHI	PHONE NO. 9810647814 EMAIL: adv.rsrana33@gmail.com
	SHRI ADITYA S. PUAR, ADVOCATE	B-89, GREATER KAILASH-I, NEW DELHI-110048	PHONE NO. 91-9910828675 EMAIL: aditya@fidelislegal.co.in aditya.puar@gmail.com
	SHRI SIDDHAT SHARMA, ADVOCATE ON RECORD,	483, 4TH FLOOR, SECTOR 19, DWARKA, NEW DELHI-110075	PHONE NO. 91-9871135009 EMAIL: siddhantsharma.adv@gmail.com
COAL INDIA LIMITED- COAL BHAWAN, ACTION AREA-IA, NEW TOWN, RAJARHAT, KOLKATA	MR. NEERAJ, ADVOCATE	ADDRESS: 160, LAWYERS CHAMBERS PATIALA HOUSE,	EMAIL: neerajindia@hotmail.com

EMAIL: gmlegal.cil@coalindia.in LETTER DATED 07.07.2021	DATE/YEAR OF EMPANELMENT 30.12.2020	NEW DELHI-110021	
	MR. DINESH SHARMA, ADVOCATE M/S SNJ & PARTNERS DATE/YEAR OF EMPANELMENT 30.12.2020	ADDRESS: L-18, LGF LAJPAT NAGAR NEW DELHI-110024	EMAIL: Dinesh.sharma@snjandpartner.com
	MR ROHAN BATRA, ADVOCATE DATE/YEAR OF EMPANELMENT 30.12.2020	ADDRESS: E-487 LOWER GROUND FLOOR GREATER KAILASH II NEW DELHI-110048	EMAIL: Batrarohan88@gmail.com
	MR AKSHAY AMRITANSHU, ADVOCATE DATE/YEAR OF EMPANELMENT 30.12.2020	ADDRESS: C-41 LGF JANGPURA EXTN. NEW DELHI-110014	EMAIL: akshayamritanshu@gmail.com
	DR. HARSH PATHAK, ADVOCATE DATE/YEAR OF EMPANELMENT 30.12.2020	ADDRESS: 23, FIRST FLOOR, BAZAR LANE, BENGALI MARKET, NEW DELHI-110001	EMAIL: Law.delhi@gmail.com
	MR. TARKESHWAR NATH, ADVOCATE DATE/YEAR OF EMPANELMENT 30.12.2020	ADDRESS: CHAMBER NO. 105,BLOCK-III DELHI HIGH COURT CAMPUS NEW DELHI-110001	EMAIL: advotarkeshwarnath@gmail.com
	MR. KAILASH CHAND MITTAL, ADVOCATE DATE/YEAR OF EMPANELMENT 30.12.2020	ADDRESS: 172, LAWYERS CHAMBER BLOCK-II DELHI HIGH COURT NEW DELHI-110021	EMAIL: chamber172dhe@gmail.com
	MR PANKAJ GARG, ADVOCATE DATE/YEAR OF EMPANELMENT 30.12.2020	ADDRESS: UG-82/83/84, WORLD TRADE CENTRE, HOTAL LALIT CHAMPLES, BARAKHAMBA ROAD, NEW DELHI-110001	EMAIL: pankajgargprakash1962@gmail.com

	M/S SINGHANIA & PARTNERS, ADVOCATE DATE/YEAR OF EMPANELMENT 30.12.2020	ADDRESS: P-24, GREEN PARK EXTENSION NEW DLHI-110016	EMAIL: rajesh@singhania.in
	MR. UDAYAN KHANDELWAL, ADVOCATE DATE/YEAR OF EMPANELMENT 30.12.2020	ADDRESS: G-1/75(LGF), LAJPAT NAGAR-I, NEW DELHI-110024	EMAIL: udayankhandelwal@gmail.com
	MR. RAJ KARAN SHARMA, ADVOCATE DATE/YEAR OF EMPANELMENT 30.12.2020	ADDRESS: M-20 LGF, LAJPAT NAGAR-II NEW DELHI-110024	EMAIL: advovaterajkaran@gmail.com
	MR. SARANSH KUMAR, ADVOCATE DATE/YEAR OF EMPANELMENT 30.12.2020	ADDRESS: A-I/261, 2ND FLOOR, SAFDARJUNG ENCLAVE, NEW DELHI-110029	EMAIL: saranshk90@gmail.com
	MR. ARVIND MISHRA, ADVOCATE DATE/YEAR OF EMPANELMENT 13.01.2021	ADDRESS: C-45, NIZAMMUDIN EAST NEW DELHI-110013	EMAIL: Arvindmishra11@gmail.com
	MR. ABHISHEK, ADVOCATE DATE/YEAR OF EMPANELMENT 15.01.2021	ADDRESS: 104, BHARAT CHAMBERS, SCINDIA HOUSE, JANPATH NEW DELHI-110001	EMAIL: Abhisheksharma.office@gmail.com
	MR. DHRUV DEWAN, ADVOCATE DATE/YEAR OF EMPANELMENT 13.01.2021	ADDRESS: C-519, DEFENCE COLONY, 2ND FLOOR, NEW DELHI-110024	EMAIL: dhruv@dhruvdewan.in
	MR. BHAGAT SINGH, ADVOCATE DATE/YEAR OF EMPANELMENT 13.01.2021	ADDRESS: B-4/156, L.G.F., SAFDARJUNG ENCLAVE, NEW DELHI-110029	EMAIL: abharatsingh@gmail.com

CENTRAL ADOPTION RESOURCE AGENCY	MR. V.N. RAGHUPATI	12, NEW LAWYERS CHAMBER SUPREME COURT OF INDIA BHAWANDAS ROAD, NEW DELHI-110001	
CONSULTANCY DEVELOPMENT CENTRE LETTER DATED 25.01.2008	M/S SIKRI & CO, ---------- MR.RAKESH GOSAIN,ADVOCATE	CHAMBER NO.229, HIGH COURT OF DELHI,NEW DELHI ---------- B-57, DEFENCE COLONY, NEW DELHI-110024 C-6/6367,VASANT KUNJ, NEW DELHI-110070	---------- Ph 41553905-09 PH; 9810393161
COMPETITION COMMISSION OF INDIA	MS. MEHERUNISSA ANAND JAITELY, ADVOCATE (ENRL NO. D/3497/2012) LETTER DATED 09.01.2025	CHAMBER NO. 307, 3RD FLOOR, LAWYERS' CHAMBERS BLOCK 1, DELHI HIGH COURT	EMAIL: meherunissa.anand@gmail.com
NATIONAL COMMISSION FOR INDIAN SYSTEM OF MEDICINE, NEW DELHI MINISTRY OF AYUSH, GOVT. OF INDIA (SINCE CENTRAL COUNCIL OF INDIAN MEDICINE IS DISSOLVED BY THE NCISM ACT, 2020 W.E.F. 11.06.2021) LETTER DATED 13.07.2021	MS. ARCHANA PATHAK DAVE, ADVOCATE ADVOCATE ON RECORD & CONSULTANT (LETTER DT. 15.11.2018)	17, CENTRAL LANE, BABAR ROAD, BENGALI MARKET, NEW DELHI-110001	PH: 011-49423201 MOB: 9971222581 9650303320 EMAIL: Archana.p.dave@gmail.com
	MR. KUMAR PRASHANT, ADVOCATE LETTER DATED 05.02.2024	K-1, GROUND FLOOR, JANGPURA EXTENSION, NEW DELHI-110014	MOBILE: +91-9611936968/ 9953141404 EMAIL: prashant.adv@hotmail.com
NATIONAL COMMISSION FOR HOMOEOPATHY(NCH), NEW DELHI, MINISTRY OF AYUSH, GOVERNMENT OF INDIA [CENTRAL COUNCIL OF HOMOEOPATHY HAS BEEN DISSOLVED W.E.F. 05.07.2021 "LETTER DATED 30.07.2021"]	MR. SUNIL NARULA, ADVOCATE "ENROLMENT NO: D/358/82" "PANEL COUNSEL" "FOR THE YEAR 2023 VIDE LETTER DATED 04.01.2023"	ADDRESS: CHAMBER NO. 493, CHAMBER BLOCK-II, DELHI HIGH COURT, NEW DELHI-110003	EMAIL:- sunilnaroola@gmail.com MOBILE: 9811073767 011-40513813 011-26277710
	MRS. ARCHANA P DAVE, ADVOCATE	17, CENTRAL LANE, BABAR ROAD, BENGALI MARKET,	MOBILE: 9971222581 EMAIL:

	"PANEL COUNSEL" "FOR THE YEAR 2023 VIDE LETTER DATED 04.01.2023"	NEW DELHI-110001	archana.p.dave@gmail.com
CENTRAL VIGILANCE COMMISSION (CVC) (LETTER DTD. 24.04.2017) MR. RAVINDER AGARWAL MENTIONED AT SR. No. (ii) IS AUTHORIZE TO RECEIVE ADVANCE COPY OF PAPER BOOKS ON BEHALF OF CVC IN DELHI HIGH COURT.	(i) MR. SURENDER SINHA `LEGAL COUNSEL'  ---------- (ii) MR. RAVINDER AGARWAL `LEGAL COUNSEL'	H-3/2, SECTOR-18, ROHINI, DELHI-110089 ---------- CHAMBER: CHAMBER No. 252, BLOCK I, DELHI HIGH COURT, NEW DELHI-110003 OFF.: C-70, NIZAMUDDIN EAST, NEW DELHI-13	---------- PH.: 011-23382355 MOB.: 9810056263 PH.: 011-41076348 e-MAIL: ravinderagar@gmail.com
	(iii)MS. TATINI BASU `LEGAL COUNSEL'	OFF.: H.No.251, SECOND FLOOR, SECTOR 15 A, GAUTAM BUDH NAGAR, NOIDA-201301, UTTAR PRADESH CHAMBER NO. 475, LAWYERS CHAMBER BLOCK-I DELHI HIGH COURT, NEW DELHI,	PH.(OFF.) 0120 4284326 MOB.: 9811215768 9910143029 EMAIL: tatinibasu.adv@gmail.com
CENTRAL BUREAU OF INVESTIGATION (CBI) **EMAIL ID:** **dlacbidhc@gmail.com**	1. MR. ANIL GROVER,ADV 2. MR. RAJESH KUMAR,ADV 3. MR. PRASANTA VERMA,ADV [EXTENDED FOR A FURTHER PERIOD OF THREE YEARS W.E.F. 12.09.2021 TO 11.09.2024] 4. MR. MRIDUL JAIN,ADV [EXTENDED FOR A PERIOD OF THREE YEARS W.E.F.		

	17.09.2021 TO 16.09.2024] (ENGAGED AS CBI RETAINER COUNSEL/SPECIAL PUBLIC PROSECUTORS, TO DEFEND CBI IN THE HON'BLE HIGH COURT OF DELHI. VIDE NOTIFICATION [F.NO. 225/22/2017-AVD.II] DATED 12.04.2022 GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL AND TRAINING)		
GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL AND TRAINING)	VIDE NOTIFICATION [F.NO. 225/29/2021-AVD.II] DATED 13.04.2022 MR. ATUL GULERIA, ADVOCATE MR. ANURAG AHLUWALIA, ADVOCATE MR. JEEVESH NAGRATH, ADVOCATE MS. SUMAN CHAUHAN,ADVOCATE MS. ANUBHA BHARDWAJ, ADVOCATE APPOINTED AS SPECIAL PUBLIC PROSECUTORES FOR CONDUCTING THE PROSECUTION, APPEALS, REVISIONS AND OTHER MATTERS ARISING OUT OF THE CASES INVESTIGATED BY THE DELHI SPECIAL POLICE ESTABLISHMENT (CENTRAL BUREAU OF INVESTIGATION), BEFORE THE HIGH COURT OF DELHI AND FOR MATTERS CONNECTED THEREWITH OR		

	INCIDENTAL THERETO, FOR A PERIOD OF THREE YEARS FROM THE DATE OF THEIR APPOINTMENT OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER.		
	VIDE NOTIFICATION [F.NO. 225/21/2021-AVD.II] DATED 13.04.2022 MR. DAVINDER PAL SINGH, ADVOCATE APPOINTED AS SPECIAL PUBLIC PROSECUTORES FOR CONDUCTING THE PROSECUTION OF CBI CASE RC-13(E)/2017/CBI/EOU-IV/EO-II/NEW DELHI, INSTITUTED BY THE DELHI SPECIAL POLICE ESTABLISHMENT(CENTRAL BUREAU OF INVESTIGATION), IN THE TRIAL COURT, APPEALS, REVISIONS AND OTHER MATTERS ARISING OUT OF THIS CASE IN ANY APPELLATE OR REVISIONAL COURTS ESTABLISHED BY LAW, FOR A PERIOD OF THREE YEARS FROM THE DATE OF HIS APPOINTMENT OR TILL DISPOSAL OF THE CASE, WHICHEVER IS EARLIER.		
	VIDE NOTIFICAITON NO. F.NO. 225/04/2021-ADV-II DATED 13.05.2022 MR. S.V. RAJU, ADVOCATE THE LD. ADDITIONAL		

	SOLICITOR GENERAL OF INDIA AS SPECIAL PUBLIC PROSECUTOR FOR APPEARING ON BEHALF OF CENTRAL BUREAU OF INVESTIGATION IN CLASS OF SENSITIVE CASES BEFORE HON'BLE DELHI HIGH COURT FOR A PERIOD OF THREE YEARS FROM THE DATE OF APPOINTMENT OR TILL FURTHER ORDERS, WHICHEVER IS EARLIER.		
GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL AND TRAINING)	VIDE NOTIFICATION [F.NO. 225/09/2022-AVD-II] DATED 20.10.2022 MR. DAVINDER PAL SINGH, ADVOCATE APPOINTED AS SPECIAL PUBLIC PROSECUTOR FOR CONDUCTING PROSECUTION OF CBI CASE NUMBER RC-221/2021/E0009/EO-III, CBI NEW DELHI,(CBI VS U.S. AWASTHI, MD, IFFCO, PRAVINDER SINGH GAHLAUT, M.D., INDIAN POTASH LIMITED AND OTHERS) INSTITUTED BY THE DELHI SPECIAL POLICE ESTABLISHMENT (CENTRAL BUREAU OF INVESTIGATION), IN THE COURT OF SPECIAL JUDGE FOR PREVENTION OF CORRUPTION ACT(CBI-14), ROUSE AVENUE DISTRICT COURTS COMPLEX, NEW DELHI AND ALSO FOR APPEALS, REVISIONS AND/OR OTHER MATTERS ARISING OUT OF THIS CASE IN ANY APPELLATE COURT OR REVISIONAL COURT		

	ESTABLISHED BY ANY LAW FOR THE TIME BEING IN FORCE FOR A PERIOD NOT EXCEEDING THREE YEARS FROM THE DATE OF ASSUMPTION OF CHARGE OR TILL DISPOSAL OF THE CASE, WHICHEVER IS EARLIER. VIDE NOTIFICATION F.NO. 225/11/2022-AVD-II DATED 15.11.2022 MR. DAVINDER PAL SINGH, ADVOCATE APPOINTED AS SPECIAL PUBLIC PROSECUTOR FOR CONDUCTING THE PROSECUTION OF CASE NUMBER RC2202019E0006, EOU-IV,EO-II, NEW DELHI,(CBI VS SH. AAKAR PATEL @ AAKAR ANIL PATEL AND OTHERS) INSTITUTED BY THE DELHI SPECIAL POLICE ESTABLISHMENT, CENTRAL BUREAU OF INVESTIGATION, IN THE COURT OF ADDITIONAL CHIEF METROPOLITAN MAGISTRATE, ROUSE AVENUE DISTRICT COURTS COMPLEX, NEW DELHI, APPEALS, REVISION OR OTHER MATTERS ARISING OUT OF THIS CASE IN ANY APPELLATE OR REVISIONAL COURT ESTABLISHED BY ANY LAW FOR THE TIME BEING IN FORCE, FOR A PERIOD NOT EXCEEDING		

	THREE YEARS FROM THE DATE OF ASSUMPTION OF CHARGE OR TILL DISPOSAL OF THE CASE, WHICHEVER IS EARLIER.		
GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL AND TRAINING) NOTIFICATION NO. [F.NO. 225/29/2021-AVD-II] DATED 30.12.2022	MR. DEEPAK NARGOLKAR, ADVOCATE MR. RAVI SHARMA, ADVOCATE APPOINTED AS SPECIAL PUBLIC PROSECUTORS FOR CONDUCTING PROSECUTION, APPEAL, REVISION AND OTHER MATTERS ARISING OUT OF THE CASE INVESTIGATED BY THE DELHI SPECIAL POLICE ESTABLISHMENT(CENTRAL BUREAU OF INVESTIGATION) BEFORE THIS HON'BLE COURT AND FOR MATTERS CONNECTED THEREWITH OR INCIDENTIAL THERETO, FOR A PERIOD OF THREE YEARS FROM THE DATE OF APPOINTMENT OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER. VIDE NOTIFICATION NO. [F.NO. 225/29/2021-AVD-II] DATED 30.12.2022		
COUNCIL OF SCIENTIFIC & INDUSTRIAL RESEARCH (LETTER DT. 27.06.2016)	MR. JAYESH K. UNNIKRISHNAN, ADVOCATE-ON-RECORD, SUPREME COURT OF INDIA & LEGAL ADVISER CONTROLLER OF ADMINISTRA-TION/ADMINISTRATIVE OFFICER CSIR-CENTRAL ROAD RESEARCH INSTITUTE, (CRRI) DELHI-	CSIR, ANUSANDHAN BHAVAN, 2 RAFI MARG, NEW DELHI -110001	

(LETTER DT. 29.06.2016) (ADVANCE SERVICE OF PETITIONS/ APPEALS ETC. AND NOTICES SHALL BE MADE TO THE CONTROLLER OF ADMINISTRATION (COAs)/ ADMINISTRATIVE OFFICER(AOs), OF THE CONCERNED LABs/INSTTs)	MATHURA ROAD, P.O.CRRI, NEW DELHI 110025.		
	CONTROLLER OF ADMINISTRA-TION/ADMINISTRATIVE OFFICER CSIR-INSTITUTE OF GENOMICS AND INTEGRATIVE BIOLOGY, (IGIB), NORTH CAMPUS, MALL ROAD, DELHI 110007		
	CONTROLLER OF ADMINISTRA-TION/ADMINISTRATIVE OFFICER CSIR-NATIONAL INSTITUTE OF SCIENCE COMMUNICATION AND INFORMATION RESOURCES, (NISCAIR) Dr. KS KRISHNAN MARG, NEW DELHI 110012.		
	CONTROLLER OF ADMINISTRA-TION/ADMINISTRATIVE OFFICER CSIR-NATIONAL INSTITUTE OF SCIENCE, TECHNOLOGY AND DEVELOPMENT STUDIES, (NISTADS) Dr. KS KRISHNAN MARG, PUSA GATE, NEW DELHI 110012.		
	CONTROLLER OF ADMINISTRA-TION/ADMINISTRATIVE OFFICER CSIR-NATIONAL PHYSICAL LABORATORY, (NPL) Dr. KS KRISHNANA MARG, NEW DELHI 110012.		
	HEAD, INNOVATION PROTECTION UNIT (IPU) 14, SATSANG VIHAR MARG, SPECIAL INSTITUTIONAL		

	AREA, 3RD FLOOR, CSIR-NISCAIR BUILDING, NEW DELHI-110067		
	DEPUTY SECRETARY/ UNDER SECRETARY, CSIR-HUMAN RESOURCE DEVELOPMENT GROUP (HRDG) CSIR COMPLEX, LIBRARY AVENUE, PUSA, NEW DELHI-110012		
	DEPUTY SECRETARY/ UNDER SECRETARY, ENGINEERING SERVICES DIVISIONS (ESD) CSIR COMPLEX, LIBRARY AVENUE, PUSA, NEW DELHI-110012		
	DEPUTY SECRETARY/ UNDER SECRETARY,RECRUITMENT & ASSESMENT BOARD (RAB) CSIR COMPLEX, LIBRARY AVENUE, PUSA, NEW DELHI-110012		
	DEPUTY SECRETARY/ UNDER SECRETARY, CSIR COMPLEX, LIBRARY AVENUE, PUSA, NEW DELHI-110012		
	DEPUTY SECRETARY/ UNDER SECRETARY, EXAMINATION UNIT, CSIR COMPLEX, LIBRARY AVENUE, PUSA, NEW DELHI-110012		
COUNCIL OF SCIENTIFIC & INDUSTRIAL RESEARCH, ANUSANDHAN BHAWAN,2, RAFI MARG, NEW DELHI-110001	COA/AO CSIR-CENTRAL ROAD RESEARCH INSTITUTE, DELHI-MATHURA ROAD, NEW DELHI-110025		
	COA/AO CSIR-INSTITUTE OF GENOMICS		

“LETTER DATED 07.10.2021” “THE ADVANCE SERVICE OF PETITION/APPEAL AND NOTICES MAY BE SENT TO THE COAs/AOs OF THE CONCERNED LABS./INSTT.”	AND INTEGRATIVE BIOLOGY 1. UNIVERSITY(NORTH) CAMPUS, MALL ROAD, DELHI-110007 2. SOUTH CAMPUS, MATHURA ROAD, NEW DELHI-110025		
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	"LETTER DATED 15.03.2022"	HARISH CHANDRA MARG, NEW DELHI-110092	WEB: www.sagarandsagar.in
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GOVERNMENT OF INDIA MINISTRY OF TEXTILES OFFICE OF THE DEVELOPMENT COMMISSIONER FOR HANDLOOMS	SH. HANU BHASKAR, "SR. CENTRAL GOVERNMENT STANDING COUNSEL" LETTER DATED: 11.08.2020		
OFFICE OF THE COMMISSIONER, VALUE ADDED TAX, DEPARTMENT OF TRADE & TAXES, 2ND FLOOR, VYAPAR BHAWAN, NEW DELHI [LETTER DATED 29.06.12]	1. MR. VINEET BHATIA ---------- 2. MR. PARDEEP TARA ---------- 3. MR. A.K. BABBAR	CHAMBER NO. III A/305 NEW CHAMBER BLOCK-III HIGH COURT OF DELHI, NEW DELHI ---------- 15-A/9, GROUND FLOOR, EAST PATEL NAGAR, NEW DELHI-110008 ---------- F-51, NARAINA VIHAR, NEW DELHI-110028	PH.:011-46536490, 29241260,9811081159 ---------- PH.:011-25883687, 9811051016 ---------- PH.: 9811115749
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	SENIOR STANDING COUNSEL 1. MR. PIYUSH BERIWAL,ADV 2. MS. SONU BHATNAGAR,ADV 3. MR. SATISH AGGARWALA,		DETAILS OF MR. PIYUSH BERIWAL,ADVOCATE MOBILE: 9910396352 EMAIL: beriwal.lawyer@gmail.co

	ADV 4. MR. ATUL TRIPATHI,ADV **JUNIOR STANDING COUNSEL** 1. MR. CHRITARTH PALLI,ADV FOR A PERIOD OF THREE YEARS FROM THE DATE OF ISSUE OF THIS ORDER VIDE LETTER DATED 23.08.2022 F.NO. 278A/38/2021-LEGAL		m **DETAILS OF MS. SONU BHATNAGAR,ADVOCATE** SENIOR STANDING COUNSEL MOBILE: 9810134678 EMAIL: bhatnagarsonu@gmail.com sonubhatnagaroffice@gmail.com **DETAILS OF MR. ATUL TRIPATHI, ADVOCATE** Mobile: 9560018960 Email: atultripathiadv@gmail.com ADDRESS: O-11/B, JUNGPURA EXT. NEW DELHI-110014
	SR. STANDING COUNSELS 1. MR. ANURAG OJHA 2. MR. ARUN KHATRI 3. MR. KISHORI LAL 4. MR. ADIT KHORANA 5. MR. GIBRAN NAUSAD 6. MR. SHASHANK SHARMA 7. MR. SHUBHAM TYAGI	**DETAILS OF MR. SHASHANK SHARMA, ADVOCATE** OFFICE ADDRESS: D-20, NIZAMUDDIN EAST, NEW DELHI-110013 **DETAILS OF MR. SHUBHAM TYAGI, ADVOCATE** OFFICE: B4, 156B, LGF,	**DETAILS OF MR. SHASHANK SHARMA, ADVOCATE** EMAIL: shashank_sharma1@outlook.com PHONE: 8826900757 **DETAILS OF MR. SHUBHAM TYAGI, ADVOCATE** CONTACT: 9650049869

	8. MR. ARNAV KUMAR 9. MR. HARISH KUMAR GUPTA 10. MR. JATIN SINGH **JR. STANDING COUNSELS** 1. MR. AAKARSH SRIVASTAVA 2. MR. V. CHANDRASHEKARA BHARATHI 3. MR. AKASH PANWAR 4. MR. UJJWAL SINHA "LETTER DATED 02.06.2023" FOR A TERM OF THREE YEARS FROM THE DATE OF ISSUE OF THIS ORDER.	SAFDARJUNG ENCLAVE, NEW DELHI-110029 RES ADDRESS: D-42, FLAT NO. 2, SECOND FLOOR, NANGAL DEWAT, VASANT KUNJ, NEW DELHI-110070	8376043196 EMAIL: shubhamtyagicbic@gmail.com
OFFICE OF THE COMMISSIONER, CENTRAL EXCISE, DELHI-I C.R. BUILDING, I.P. ESTATE, NEW DELHI-110009 LETTER DATED: 10.09.2012	**PANEL OF SENIOR STANDING COUNSEL** 1. MR. SATISH KUMAR 2. MR. KAMAL NIJHAWAN 3. MR. RAHUL KAUSHIK 4. MR. ANSHUMAN CHOWDHURY	**NODAL OFFICER AVAILABLE AT:** ROOM No. 137 A, LAWYERS CHAMBER,NEW BLOCK, DELHI HIGH COURT, N.DELHI	

	5. MS. SONIA SHARMA 6. MR. SYED ZAFAR MOONIS **PANEL OF JUNIOR STANDING COUNSEL** 1. MS. PRABJYOTI KAUR 2. MR. ASHWANI BHARDWAJ 3. MR. AMIT ANAND 4. MS.GEETANJALI SHARMA 5. MS. ANJANA GOSAIN	TO RECEIVE ADVANCE NOTICES/ PETITIONS ETC. ON BEHALF OF CENTRAL EXCISE & SERVICE TAX INCLUDING C.B.E.C.	
OFFICE OF THE PRINCIPAL COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX, DELHI-NORTH C.R. BUILDING, I.P. ESTATE, NEW DELHI-110109			EMAIL ID FOR THE PURPOSE OF SERVICE OF ANY MATTERS: Delhinorth-legal@gov.in VIDE LETTER DATED 21.12.2021
	COMMISSIONER OF CENTRAL GOODS & SERVICES TAX, DELHI-EAST, C.R. BUILDING,I.P. ESTATE, NEW DELHI-110002 "VIDE LETTER DATED 31.03.2022"		EMAIL: gstdelhieast.legal@gmail.com
	PRINCIPAL COMMISSIONER OF CENTRAL GOODS & SERVICES TAX,DELHI-SOUTH, 2ND & 3RD FLOOR, EIL ANNEXE BUILDING, PLOT 2B, BHIKAJI CAMA PLACE, NEW DELHI-110066 "VIDE LETTER DATED 31.03.2022"		EMAIL: legal.cgstdelhisouth@gov.in

	COMMISSIONER OF CENTRAL GOODS & SERVICES TAX, DELHI-WEST, 4TH & 5TH FLOOR, EIL ANNEXE BUILDING, PLOT 2B, BHIKAJI CAMA PLACE, NEW DELHI-110066 "VIDE LETTER DATED 31.03.2022"		EMAIL: legalstdelhi3@gmail.com
	PRINCIPAL COMMISSIONER OF CENTAL GOODS & SERVICES TAX, DELHI-NORTH, C.R. BUILDING, I.P. ESTATE, NEW DELHI-110109 "VIDE LETTER DATED 31.03.2022"		EMAIL: delhinorth-legal@gov.in
O/O THE COMMISSIONER OF CUSTOMS(PREVENTIVE), NEW CUSTOMS HOUSE, NEAR IGI AIRPORT, NEW DELHI-110037	MR. KAMAL NIJHAWAN "NODAL SENIOR STANDING COUNSEL"	CHAMBER NO.479, BLOCK-II, DELHI HIGH COURT, NEW DELHI	
OFFICE OF THE COMMISSIONER, CUSTOMS & CENTRAL EXCISE COMMISSIONERATE: MEERUT-I, MANGAL PANDEY NAGAR, MEERUT(U.P.)	<u>SENIOR STANDING COUNSEL</u> 1. MR. SATISH KUMAR 2. MR. KAMAL NIJHAWAN 3. MR. RAHUL KAUSHIK 4. MR. ANSHUMAN CHAUDHARY 5. MS. SONIA SHARMA 6. MR. SYED JAFAR MOONIS <u>JUNIOR STANDING COUNSEL</u> 1. MS. PRABHJYOTI KAUR 2. MR. ASHWANI BHARADWAJ 3. MR. AMIT ANAND 4. MS. GEETANJALI SHARMA 5. MS. ANJANA GOSAIN		
OFFICE OF THE COMMISSIONER, CUSTOMS & CENTRAL EXCISE COMMISSIONERATE: MEERUT-II, DELHI ROAD, MEERUT(U.P.)	<u>(BAREILLY DIVISION)</u> 1. (I)MR.SYED JAFAR MOONIS SENIOR STANDING COUNSEL (II)MS.GEETANJALI SHARMA JUNIOR STANDING COUNSEL	I)CHAMBER NO.190, BLOCK-II, LAWYERS CHAMBER BLOCK, DELHI HIGH COURT, N. DELHI-110003	

	(HALDWANI DIVISION) 2.(I) MR. KAMAL NIJHAWAN SENIOR STANDING COUNSEL (II) MS. ANJANA GOSAIN JUNIOR STANDING COUNSEL (MORADABAD DIVISION & ICD) 3.(I) MR. RAHUL KAUSHIK SENIOR STANDING COUNSEL (II) MR. AMIT ANAND JUNIOR STANDING COUNSEL (III) MS. PRABHJYOT KAUR JUNIOR STANDING COUNSEL (RAMPUR DIVISION) 4.(I) MS. SONIA SHARMA SENIOR STANDING COUNSEL (II)MR.ANSHUMAN CHAUDHRY SENIOR STANDING COUNSEL (HAPUR DIVISION) 5.(I) MR. SATISH KUMAR SENIOR STANDING COUNSEL (II)MR. ASHWANI BHARADWAJ JUNIOR STANDING COUNSEL	II)CHAMBER NO.621, LAWYERS CHAMBER BLOCK, DISTRICT COURTS DWARKA, SECTOR-10, N. DELHI-75	Mob.:9899147053
CONSORTIUM FOR EDUCATIONAL COMMUNICATION	MR. AMITESH KUMAR, ADVOCATE	196, SIMANT VIHAR, SECTOR-14,KAUSHAMBI, GHAZIABAD-201010,UTTAR PRADESH	Mob.No. : 9811034115 PH. NO. 0120-4901439/2770879 EMAIL: amiteshkumar74@gmail.co

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CONTAINER CORPORATION OF INDIA LTD. (CONCOR)	MR. RAJENDRA DHAWAN & ASSOCIATES STANDING COUNSEL [FOR LABOUR MATTERS]	260, LAWYERS' CHAMBERS BLOCK-I, DELHI HIGH COURT, NEW DELHI OFFICE: H-61, GOBIND MANSION, CONNAUGHT CIRCUS, NEW DELHI-1	PH: 23388494 MOBILE:9810027994 PH: 23322584
	MR. R.K. JOSHI & ASSOCIATES, ADVOCATES STANDING COUNSEL [FOR ALL MATTERS EXCEPT LABOUR MATERS] LETTER DATED 28.12.2022	375, LAWYERS' CHAMBERS, DELHI HIGH COURT SHER SHAH ROAD, NEW DELHI-110003	TEL: 011-23384729 MOBILE: 9811086445 Email: rkjoshi315@gmail.com
CENTRAL BANK OF INDIA	MR. TUSHAR SINGH, ADVOCTE NOMINATED COUNSEL "LETTER DATED 02.04.2024"	24 FEROZE GANDHI ROAD, FLAT NO. 4, LAJPAT NAGAR-III, NEW DELHI-110024	MOBILE:9811634530 EMAIL: tusharsingh145@gmail.com
	MR. RAJESH RANJAN DUBEY, ADVOCATE NOMINATED COUNSEL "LETTER DATED 02.04.2024"	Q 19B, LGF JANGPURA EXTN., NEW DELHI-110014	MOBILE:9811045354 EMAIL: rajeshranchi@gmail.com
	MR. SANTOSH KUMAR ROUT, ADVOCATE NOMINATED COUNSEL "LETTER DATED 02.04.2024"	OFFICE ADDRESS: C-3/19, LOWER GROUND FLOOR, SAFDARJUNG DEVELOPMENT AREA, NEW DELHI-110048	MOBILE: 9990432878 9667877288 PHONE: 011-41005675 EMAIL: advskrout71@gmail.com advskrout@yahoo.com
	MS. EKTA CHOUDAHRY, ADVOCATE NOMINATED COUNSEL "LETTER DATED 02.04.2024"	ADDRESS: INDRAPRAKASH BUILDING, UB-12A, 27,BARAKHAMBA ROAD, NEW DELHI-110001	MOBILE: 9910376565 EMAIL: advocateekta1@gmail.com
	MR. HIMANSHU SHEKHAR, ADVOCATE NOMINATED COUNSEL "LETTER DATED 02.04.2024"	ADDRESS: 68, OLD LAWYERS CHAMBER, SUPREME COURT OF INDIA, NEW DELHI-111001	MOBILE: 9310116418 EMAIL: Himanshu3161@yahoo.com

	MR. RAJIV RANJAN DWIVEDI, ADVOCATE NOMINATED COUNSEL “LETTER DATED 02.04.2024”	ADDRESS: 424, NEW LAWYERS CHAMBER, (MC SETALWAD BLOCK) SUPREME COURT,BHAGWAN DAS ROAD, NEW DELHI-110001	MOBILE:9810594551 EMAIL: dwivedirr@gmail.com
	MR. HARDIK BEDI, ADVOCATE NOMINATED COUNSEL “LETTER DATED 02.04.2024”	LG-101, BHARAT CHAMBERS 70-71, SCINDIA HOUSE,CONNAUGHT PLACE, NEW DELHI-110001	MOBILE: 9999968277 EMAIL: hardikbedi20@gmail.com
	MR. BRIJESH KUMAR TAMBER, ADVOCATE NOMINATED/STANDING COUNSEL “LETTER DATED 02.04.2024”	C-10, BASEMENT, NIZAMUDDIN(WEST) NEW DELHI-110013	MOBILE: 9891125411 EMAIL: brijesh_tamber@hotmail.com
CORPORATION BANK (LETTER DT. 21.04.2016) ZONAL OFFICE-DELHI SOUTH	MR. SAMRENDRA KUMAR, `STANDING COUNSEL’	CHAMBER NO. 256, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI OFFICE AND RESIDENCE: 3/1, FIRST FLOOR, STREET NO. 4, INDIRA VIKAS COLONY, NEAR NIRANKARI PUBLIC SCHOOL, DELHI-110009	TEL: OFF.: 27607058 MOB.: 9999114922 9990114922 9818127495
CTBC BANK CO. LTD. (LETTER DT. 01.07.2017)	1. MR. SANJAY GUPTA, NOMINATED COUNSEL 2. MR. ATEEV MATHUR, NOMINATED COUNSEL	SNG & PARTNERS CH. NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110503 R-26, SOUTH EXTENSION, PART-II, NEW DELHI-110049.	MOB.: 9811152920 (MR. SANJAY GUPTA) 9811800816 (MR. ATEEV MATHUR) PH.:+91 11 46175500 e-MAIL: sanjay_gupta@sngpartners.in ateev_mathur@sngpartners.in
CAPRI LOANS i.e., CAPRI GLOBAL CAPITAL LIMITED/ CAPRI GLOBAL HOUSING FINANCE LIMITED	MR. GAURAV SRIVASTAVA, ADVOCATE STANDING COUNSEL (ENROL NO. D-2484/2006)	OFFICE: S-262, GROUND FLOOR, GREATER KAILASH-I, DELHI	TEL. 9910510790 EMAIL: srivastava.law@gmail.com

	LETTER DATED 09.02.2023		
CENTRAL POLLUTION CONTROL BOARD			
CENTRAL INSTITUTE OF PLASTICS ENGINEERING & TECHNOLOGY (DEPT. OF CHEMICALS & PETROCHEMICALS, MINISTRY OF CHEMICALS & FERTILIZERS, GOVT. OF INDIA)	MR. HASHMAT NABI, ADV H.N.& ASSOCIATES “STANDING COUNCEL” LETTER DATED 17.12.2020	B-1/15, LGF, HAUZ KHAS, NEW DELHI-110016	PH: 011-41407822-23 FAX: 011-26561063 MOB: 9810017822 EMAIL: hashmatnabi@hashmatnabi.com hashmatnabi@gmail.com
CENTRAL WAQF COUNCIL (MINISTRTY OF MINORITY AFFAIRS GOVT. OF INDIA) (LETTER DATED 2.7.2021)	MR. HASHMAT NABI, ADVOCATE ‘STANDING COUNSEL’ (FOR A PERIOD OF 4 YEARS UNTIL FURTHER ORDER, WHICHEVER IS EARLIER)	OFFICE: B1/15, LGF, HAUZ KHAS, NEW DELHI-110016 CHAMBER: 438, LAWYERS CHAMBER(BLOCK-I), DELHI HIGH COURT, SHER SHAH SURI ROAD, NEW DELHI	LANDLINE: 011-41407822-23 MOB: 8010656935,9810017822 EMAIL: hashmatnabi@gmail.com hashmatnabi@hashmatnabi.com
DELHI SIKH GURDWARA MANAGEMENT COMMITTEE(DSGMC) (LETTER DTD. 30.09.2013) ---------- (LETTER DTD. 27.02.2013)	SERVICE SHALL BE MADE AT THE OFFICE OF “LEGAL CELL”, DSGMC, ONLY. ---------- 1. MR. JASMEET SINGH “NOMINATED COUNSEL” ---------- 2. MS. PRABHSAHAY KAUR “NOMINATED COUNSEL”	ADDRESS: LEGAL CELL,ROOM NO.35, DELHI SIKH GURDWARA MANAGEMENT COMMITTEE, GURDWARA RAKAB GANJ SAHIB, NEW DELHI-110001 ---------- CHAMBER No. 176, LAWYERS CHAMBER BLOCK-II, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110003 ---------- CHAMBER No. 184, LAWYERS CHAMBER BLOCK-II, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110003	----------
DELHI METRO RAIL CORPORATION	M/S VIRENDER SOOD & CO	257,LAWYERS CHAMBER,HIGHCOURT OF	TEL; 23386868/23385730

LTD.	"LETTER DATED 18.05.2020" ---------- M/S. A.K.SINGLA & CO STANDING COUSEL	DELHI ,NEW DELHI-110003 ---------- FLAT 'L', SAGAR APPARTMENT 6,TILAK MARG, NEW DELHI-110001	MOB: 9958847558 9810010790 9891108181 E-MAIL- pushkarsood03@gmail.com ---------- 23384954, 23383734 FAX:23782596
DELHI TRANSCO LTD (25.10.2006) ---------- DELHI TRANSCO LTD./ DELHI POWER COMPANY LTD. (LETTER DTD. 21.03.2017)	MR.SUMEET PUSHKARNA ---------- MS. AVNISH AHLAWAT `STANDING COUNSEL' [WEF 01.04.2017]	CH.346-A,LAWYER'S CHAMBERS,DELHI HIGH COURT,NEW DELHI-110003 RES: F-254,VIKASPURI, NEW DELHI-110019 ---------- CHAMBER NO. 243, HIGH COURT, DELHI	PH:91-11-23386355 91-11-28534497 TELFAX:91-11-28535908 ----------
DELHI INDIRA GANDHI INTERNATIONAL AIRPORT DELHI INTERNATIONAL AIRPORT LIMITED (FORMERLY KNOWN AS DELHI INTERNATIONAL AIRPORT PVT LTD.)	EMAIL ID AND ADDRESS FOR PURPOSE OF ADVANCE SERVICE OF EVERY NEW CASE AND ANY OTHER PLEADING FILED AGAINST THE COMPANY. LETTER DATED 22.10.2024	ADDRESS: HEAD LEGAL DELHI INTERNATIONAL AIRPORT LIMITED NEW UDAAN BHAWAN, OPPOSITE TERMINAL-3 IGI AIRPORT, NEW DELHI-110037	EMAIL: diallegal@gmrgroup.in
DELHI ELECTRICITY REGULATORY COMMISSION	MR. PRASHANT MEHTA, ADV ENROL. NO. D/810/2006 STANDING COUNSEL "FOR A PERIOD OF TWO YEARS LETTER DATED 12.12.2023" "LETTER DATED 15.01.2024"	ADDRESS: G-35, GROUND FLOOR, JANGPURA EXTENSION, NEW DELHI-110014	OFFICE +91-11-41610003 MOBILE: +91-9999590003 EMAIL: prashantmohanmehta@gmail.com

	MR. ANIRUDH DUSAJ,ADVOCATE (BCD NO. D 3014/2019) ENGAGED AS RETAINER FOR A PERIOD OF 01 YEAR W.E.F. 01.05.2025 VIDE LETTER DATED 16.05.2025	ADDRESS: FLAT 1-4380/4B, ANSARI ROAD, DARYAGANJ, NEW DELHI-110002	MOBILE: 9871139344
DELHI DEVELOPMENT AUTHORITY (DDA) OFFICE OF DDA(AT DHC): CHAMBER No.425 & 426 LAWYERS CHAMBER BLOCK-I, HIGH COURT OF DELHI, NEW DELHI-110003 CONTACT : 011-23389451 011-23070466 NEW E-MAIL ID OF DDA FOR FRESH MATTERS ddachamberhc@dda.org.in CONTACT DETAILS OF DDA OFFICIALS: 1. DR. RAHUL CHHOKER SENIOR LAW OFFICER 2. MS NEERU JUNIOR LAW OFFICER 3. MR. RAHUL, LEGAL ASSISTANTS "LETTER EMAIL DTD 26.03.2024" "NEW LIST OF ADDL. SR. STANDING COUNSEL/STANDING COUNSEL OF DDA	1. MR. ARJUN PANT ADDL. SR. STANDING COUNSEL	C-5/15, SAFDARJUNG DEV. AREA. OFFICE- K-40, HAUZ KHAS ENCLAVE	PH:9811071260 EMAIL: Pant_arjun@rediffmail.com
	2. MR. ARUN BIRBAL, STANDING COUNSEL	M-5, JUNGPURA EXTENSION (IST FLOOR), NEW DELHI	PH: 9810029802 EMAIL: arunbirbal@yahoo.com
	3. MS. SHOBHANA TAKIAR, STANDING COUNSEL	B-103, LAJPAT NAGAR-I, FIRST FLOOR, NEW DELHI	Ph: 9810962950 Email:- Shobhana_takiar@yahoo.co.in
	4. MS. MRINALINI SEN GUPTA STANDING COUNSEL	208, BLOCK III, HIGH COURT OF DELHI, SHER SHAH MARG	PH:9873367274 EMAIL: mrinalinisgupta@gmail.com
	5. MS. PRABHSAHAY KAUR, STANDING COUNSEL	CHAMBER NO. 184, BLOCK 2, DHC, NEW DELHI	PH:9810158581 EMAIL: sahayk@gmail.com
	6. MR. ASHIM VACHHER, STANDING COUNSEL	135, 2ND FLOOR, UDAY PARK, NEW DELHI-110049	PH: 9811023217 EMAIL: ashimvachher@gmail.com
	7. MS. MANIKA TRIPATHI PANDEY, STANDING COUNSEL	SUPREME COURT OF INDIA, 429, NEW LAWYER'S CHAMBERS, BHAGWAN DASS ROAD, NEW DELHI-110001	PH:9811831835 EMAIL: Manika_pandey@yahoo.co.in
	8. MR. SANJAY KATYAL, STANDING COUNSEL	170, LAWYER'S CHAMBERS, BLOCK-II, DELHI HIGH COURT, NEW DELHI	MOBILE: 9350023553 EMAIL: sanjayklaw@yahoo.com

VIDE LETTER DATED 22.10.2021”			
DR. APJ ABDUL KALAM TECHNICAL UNIVERSITY, U.P. IET COMPLEX SEETAPUR ROAD, LUCKNOW	MR. AMITESH KUMAR (STANDING COUNSEL)	146 SEEMANT VIHAR KAUSHAMBI NEAR RADISSON HOTEL GHAZIABAD	
DELHI MINORITIES COMMISSION (A STATUTORY BODY OF GOVERNMENT OF NCT OF DELHI)	MR. SIDDHARTH, ADVOCATE “EMPANELLED COUNSEL”	CHAMBER NO. K-10, TIS HAZARI COURTS, DELHI	MOBILE: 9599138139 E-MAIL:- siddharth.kumar23@gmail.com
ELECTRICITY REGULATORY COMMISSION	1. MR. SURESH TRIPATHY	160, LAWYERS CHAMBERS, DELHI HIGHCOURT,NEW DELHI RES: C-63, SILVER OAK APARTMENTS, PLOT NO,109, I.P. EXTENSION, PATPARGANJ, DELHI-110092	PH. 22444301, 22010642 MOBILE; 9810269115
DELHI & DISTRICT CRICKET ASSOCIATION(DDCA)	MR. SAURABH CHADDA, ADVOCATE STANDING/NOMINATED COUNSEL “LETTER DATED 17.02.2021”	C/O THE DELHI AND DISTRICT CRICKET ASSOCIATION, ARUN JAITLEY STADIUM FEROZE SHAH KOTLA GROUNDS NEW DELHI	EMAIL: scalawdel@gmail.com MOBILE: 8800152500 7835091453
DELHI TECHNOLOGICAL UNIVERSITY (DTU) (FORMERLY DELHI COLLEGE OF ENGINEERING)	1] MR. ATUL NANDA	1] 12/C, SAGAR APARTMENTS, TILAK MARG, NEW DELHI	
	2] MS. AVNISH AHLAWAT	2]CHAMBER NO. 243,LAWYERS CHAMBERS, DELHI HIGH COURT,NEW DELHI OFF. A-33, DEFENCE COLONY,NEW DELHI-110024	TEL. 23384517 MOB. 9810134741
	MR. ANUJ KUMAR RANJAN, ADVOCATE PANEL ADVOCATE/COUNSEL LETTER DATED 16.10.2024	CH. E-407, KARKARDOOMA COURTS, DELHI-110032 CH. 32, SH. R. K. GARG BLOCK, SUPREME COURT OF INDIA, NEW DELHI-110001	MOBILE: 9289874307 8851528876 EMAIL: akranjanadvocate@gamil.com
DELHI JAL BOARD	1. MS. SANGEETA BHARTI,ADV “STANDING COUNSEL”	405, LAWYER CHAMBER, DELHI HIGH COURT, NEW DELHI	MOB.:9811112863 Tel.No.011-24308800 e-MAIL:

	"LETTER DATED 16.02.2021"		sangeetabharti@gmail.com
	2.MS. NANDITA RAO "ADDL.STANDING COUNSEL"	CHAMBER No. 424, BLOCK-I, DELHI HIGH COURT	MOB.:9999031918 TEL.No. 011-29555376 29552589 e-MAIL: knanditarao@gmail.com
	3. MR. AJJAY ARORAA "ADDL.STANDING COUNSEL" (LETTER DT. 14.09.2020)	CHAMBER NOS. 430-431 LAWYERS CHAMBERS DELHI HIGH COURT, DELHI OFFICE: S-154,(SF), GREATER KAILASH-1, N. DELHI	MOB: 9811160827
OFFICE OF THE DY. DIRECTOR (LAW), DELHI JAL BOARD, VARUNALAYA PHASE-II KAROL BAGH, NEW DELHI-110005	MR. TUSHAR SANNU DAHIYA, ADVOCATE ADDITIONAL STANDING COUNSEL LETTER DATED 28.03.2025		
DELHI TRANSPORT CORPORATION (LETTER DATED 27.07.2006)	1. MS. AVNISH AHLAWAT ---------- 2. MR. SUMEET PUSHKARNA ----------	243,LAWYERS CHAMBER, DELHI HIGH COURT,N.DELHI-110003 OFF: A-33,DEFENCE COLONY NEWDELHI-110024 RES: A-855-F,SUSANT LOK PHASE-I,GURGAON,HARYANA ---------- 2] 346-A, LAWYERS CHAMBER, DELHI HIGH COURT, N. DELHI-110003 RES: F-254, VIKAS PURI, NEW DELHI-18 OFFICE; ----------	PH: 23384517 FAX: 011-23382820 PH: 51012214,51048401 MOBILE: 9810134741 EMAIL: PH: 95124-5048712 avnishahlawat@yahoo.com ---------- PH:91-11-285535908 MOBILE: 9811042847(SELF) 20605251(OFF) EMAIL: pushkarnas ---------- PH:(11)24323307

	3. MR. AJAY VERMA	3] I-22 (LGF), JANGPURA EXTENSION, NEW DELHI-110014 RES: B-32, SECTOR 14, NOIDA-201301	Mob.:9811032001 EMAIL: avermadelhi@gmail.com ajverma@ndf.vsnl.net.in FAX(11) 24322743 TEL: 95120)2512387,2512390. OUT SIDE DELHI (120)2512387,2512390
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	---------- 5. MR. NAUSHAD AHMED KHAN (LETTER DT. 19.08.2015)	---------- CHAMBER ADDRESS: 436, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI RESIDENCE/OFFICE ADDRESS: S-513, 2nd FLOOR, SCHOOL BLOCK, SHAKAR PUR-II, MAIN VIKAS MARG,DELHI-92	---------- MOB. NO.: 9868111799 PH. NO.: 011-23073821 FAX NO.: 011-42486199
	---------- 6. MR. MANISH VASHISHT (LETTER DT. 04/05.12.2018)	---------- CHAMBER ADDRESS: LAWYER'S CHAMBER146, BLOCK NO.1, HIGH COURT OF DELHI, NEW DELHI OFFICE ADDRESS: B-27, 2ND FLOOR, DEFENSE COLONY, NEW DELHI-110024. RESIDENCE ADDRESS: H.NO. 61, SECTOR-15, PART-1, GURGAON, HARYANA	CHAMBER: PH: 011-23388127 MOB: +91-9811175180 OFFICE: PH: 011-49872103 011-49872104 RESIDENCE: PH: 0124-4030990 PH:0124-2222247
	MR. AVIRAL SAXENA, ADVOCATE STANDING COUNSEL	CHAMBER ADDRESS: 35, LAWYERS' CHAMBER, R.K. GARG BLOCK, SUPREME COURT OF INDIA,	MOBILE: 9990589126 EMAIL: adv.aviral@yahoo.com

	LETTER DATED 19.03.2021	NEW DELHI-110001 OFFICE ADDRESS: B-28 LGF, DEFENCE COLONY, NEW DELHI RESIDENCE ADDRESS: B-79, PANDARA ROAD, NEW DELHI	
	MR. RIKKY GUPTA, ADVOCATE STANDING COUNSEL LETTER DATED 12.07.2021	CHAMBER/OFFICIAL/ RESIDENCIAL ADDRESS: 251, LAWYERS'CHAMBER BLOCK, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110003	MOBILE: 9811062591 01123389365 EMAIL: rikksgupta@gmail.com
DELHI POWER COMPANY LTD. (LETTER DTD. 15.11.2006)	D. MS. AVNISH AHLWAT	1] 243, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI-110003 RES: A-33, DEFENCE COLONY, N.DELHI-110024	
	D. SH. S.K. DUBEY	2] 228, LAWYER'S CHAMBER, DELHI HIGH COURT, NEW DELHI-110003	
	3. SH. SUMEET PUSHKARNA	3]346-A, LAWYER'S CHAMBER, DELHI HIGH COURT, NEW DELHI-110003	
DELHI NURSING COUNCIL (AN AUTONOMOUS BODY OF GOVT. OF DELHI) AT: AHILYA BAI COLLEGE OF NURSING BUILDING LOK NAYAK HOSPITAL, NEW DELHI-110002	MR. PRAVEEN KHATTAR [w.e.f. 08.01.2010]	164, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI	
DELHI PUBLIC SCHOOL SOCIETY	MR. PUNEET MITTAL	241, LAWYERS CHAMBER, HIGH COURT OF DELHI	PH. NO. 23389122, 23389454

		NEW DELHI 3, GULMOHAR ENCLAVE, NEW DELHI-49	PH.NO. 26511711, 26859797 FAX’ 26519797
	MS. PRATIMA K.GUPTA,ADV (LETTER DT. 11.04.2018)	CHAMBER NO.241,LAWYERS CHAMBERS,DELHI HIGH COURT, NEW DELHI-110003 OFF: Y-1,BASEMENT HAUZ KHAS, NEW DELHI 110060	PH: 23384122 MOB: 9811282222 (O) 011-26965000/41656588
	MS. VASUDHA BAJAJ,ADVOCATE NOMINATED COUNSEL VIDE LETTER DATED 25.10.2021	ADDRESS: 241, OLD LAWYERS’ CHAMBER BLOCK, HIGH COURT OF DELHI, DELHI-110003	PHONE NO. 9999621225 EMAIL: vasudhabajaj@puneetmittal.in vasudhabajaj@gmail.com
	MR. RUPENDRA PRATAP SINGH, ADVOCATE NOMINATED COUNSEL VIDE LETTER DATED 25.10.2021	ADDRESS: 241, OLD LAWYERS’ CHAMBER BLOCK, HIGH COURT OF DELHI, DELHI-110003	PHONE NO. 9818928506 EMAIL: rpsingh@puneetmittal.in advocaterpsingh1@gmail.com
	MR. ABHIESUMAT GUPTA, ADVOCATE NOMINATED COUNSEL VIDE LETTER DATED 25.10.2021	ADDRESS: Y-1, BASEMENT, HAUZ KHAS, NEW DELHI-110049	PHONE NO. 9811088803 EMAIL: abhishumatgupta@gmail.com
DELHI AGRICULTURAL MARKETING BOARD (A STATUTORY BODY UNDERTHE GOVT OF DELHI)	MS. AVNISH AHLAWAT	243, LAWYERS CHAMBER, DELHI HIGH COURT, N. DELHI-110003 OFF: A-33,DEFENCE COLONY NEWDELHI-110024 RES: A-855-F,SUSANT LOK PHASE-I,GURGAON,HARYANA	PH: 23384517 FAX: 011-23382820 PH: 51012214,51048401 MOBILE: 9810134741 MAIL;AVNISHAHLAWAT@YAHOO.COM PH 95124-5048712
DELHI AGRICULTURAL MARKETING	MS. AVNISH AHLAWAT,	OFFICE:	PH: 4101-2214,4104-8401

/FLOWER MARKET COMMITTEE, FISH & POULTRY MARKET COMMITTEE, FODDER MARKET COMMITTEE & KHOYA MAWA COMMITTEE	ADVOCATE	A-33 DEFENCE COLONY, LOWER GROUND FLOOR, NEW DELHI-110024 CHAMBER: 243, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI	PH: 2338-4517 FAX: 4101-2214
DELHI STATE INDUSTRIAL DEVELOPMENT CORPORATION {DSIDC} LTD	MS. ANUSUYA SALWAN	342, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110 003 RES: 47, PUSA ROAD, NEW DELHI	2338 8501 2581 4176 MOBILE: 9811225368
DELHI UNIVERSITY & COLLEGE KARAMCHARI UNION (AFFILIATED TO A.I.T.U.C. & RECOGNISED BY THE UNIVERSITY OF DELHI)	1. RAJENDER KUMAR RAWAT, ADVOCATE, STANDING COUNSEL LETTER DATED 28.03.2023	CHAMBER NO. 326, LAWYERS CHAMBER BLOCK, HIGH COURT OF DELHI, NEW DELHI	MOB: 9810053768, EMAIL: rjndr.rawat@gmail.com
	2. MANISH KUMAR, ADVOCATE COUNSEL LETTER DATED 28.03.2023		MOB: 9910580816, EMAIL: manishkumaradvv6@gmai.com
	3. MS. VANDANA SACHDEVA, ADVOCATE COUNSEL LETTER DATED 28.03.2023		MOB: 9354800868
	4. PARAS SINGH, ADVOCATE COUNSEL LETTER DATED 28.03.2023		MOB: 9650967018
DELHI STATE INDUSTRIAL AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD.(DSIIDC) LETTER DATED 19.08.2020 (FOR SERVICE OF PETITIONS TO THE OFFICE OF DSIIDC THROUGH	MRS. ANUSUYA SALWAN, ADVOCATE, STANDING COUNSEL	47, PUSA ROAD, NEW DELHI-110005 CHAMBER NO. 402, NEW LAWYERS CHAMBER BLOCK-III, HIGH COURT OF DELHI	MOB: 9811225368 E-MAIL: anusalwan@gmail.com
	SH. R.K. DHAWAN, ADVOCATE, STANDING COUNSEL	F-11,79, LGF, CHITTARANJAN PARK, NEW DELHI-110019	MOB: 9899775330 E-MAIL: rkdhawan9@gmail.com

EMAIL: dsiidclc@gmail.com VIDE LETTER DATED 10.02.2021)		CHAMBER NO. 609 NEW LAWYERS CHAMBER BLOCK-III, HIGH COURT OF DELHI	
DELHI POLLUTION CONTROL COMMITTEE LETTER DTD. 15.05.2012	D. MR. BIRJA MAHAPATRA	CHAMBER NO. 12 LAYWERS' CHAMBER BLOCK-II SHERSHAH SURI MARG NEW DELHI-110003	MOB.: 9810935526
	D. MR. NARENDER PAL SINGH, ADVOCATE, "NOMINATED COUNSEL" LETTER DATED : 01.10.2019	08, LAWYERS CHAMBER, PATIALA HOUSE COURT, NEW DELHI-110001	MOB: 9311010090
DENA BANK	M/S MADAN LAL KHANNA & CO. ADVOCATES & LEGAL CONSULTANTS	74, JANPATH, NEW DELHI-110001	PH:+91-11-23356664 23356665 FAX: +91-11-23321585 e-mail: mlkktax@bol.net.in
(LETTER DT. 25.11.2016)	MR. ARUN AGGARWAL	159, LAWYERS'CHAMBER BLOCK-I, DELHI HIGH COURT, NEW DELHI-110003 RESIDENCE: 51, VIGYAN LOK, DELHI-110092 26, TRILOK APARTMENTS, 85, I.P. EXTENSION, DELHI-110092	PH:+91-11-23383514(OFF.) 22153988(RES.) 22242624 MOB.: 9811087995 e-mail: ADVARUN36@GMAIL.COM ADVARUNAGGARWAL@GMAIL.COM
DIRECTORATE OF REVENUE INTELLIGENCE 7TH FLOOR, DRUM SHAPED BUILDING, I.P. BHAWAN, I.P. ESTATE, NEW DELHI	FOR DIRECTORATE OF REVENUE INTELLIGENCE (HQRS) SENIOR INTELLIGENCE OFFICER, LEGAL CELL, DRI, HQRS, NEW DELHI (SH. NIRMAL KUMAR) HAS	ADDRESS: SENIOR INTELLIGENCE OFFICER, LEGAL CELL, DIRECTORATE OF REVENUE INTELLIGENCE (HQRS) 7TH FLOOR, D-BLOCK, I.P. BHAWAN, I.P. ESTATE, NEW DELHI-110002	MAIL ID: drilegal.hq@gov.in CONTACT NO.: 011-23378629 011-23379871

	BEEN APPOINTED TO RECEIVE THE ADVANCE COPY OF PAPER BOOK ETC. PERTAINING TO DRI (HQRS) (EXCEPT DELHI ZONAL UNIT).		
	FOR DIRECTORATE OF REVENUE INTELLIGENCE (DELHI ZONAL UNIT) SENIOR INTELLIGENCE OFFICER DRI - DELHI ZONAL UNIT (SH. ADESH NAYAK) HAS BEEN APPOINTED TO RECEIVE THE ADVANCE COPY OF PAPER BOOKS ETC. PERTAINING TO DRI,DELHI ZONAL UNIT.	ADDRESS: SENIOR INTELLIGENCE OFFICER, DIRECTORATE OF REVENUE INTELLIGENCE (DELHI ZONAL UNIT) B-3 & 4, 6TH FLR. PT. DINDAYAL ANTYODYA BHAWAN, LODHI ROAD, CGO COMPLEX, NEW DELHI-110003	MAIL ID: dridzu@nic.in CONTACT NO.: 011-24360730
CENTRAL BOARD OF INDIRECT TAXES & CUSTOMS (LEGAL CELL) DEPARTMENT OF REVENUE MINISTRY OF FINANCE GOVERNMENT OF INDIA	**SR. STANDING COUNSELS** 1. MR. ANURAG OJHA		
	2. MR. SIDDHARTHA SINHA		
	3. MR. ANURAG SOAN		
	4. MR. ANIRUDDHA DESHMUKH		
	5. MR. HARPREET SINGH		
	6. MR. ABHISHEK GARG		
	7. MS. MAJU CHATURVEDI		
	8. MS MONICA BENJAMIN ENROL.NO. D/3077/2012		MOBILE: 9958631796 EMAIL: chambersofmb@gmail.com
NOTE: SR./JR. STAINDING COUNSELS FOR HANDLING GST INTELLIGENCE CASES OF INDIRECT TAXES BEFORE THIS	9. MR. ADITYA SINGLA		
	10. MR. PRASHANT MEHARCHANDANI		
	11. MR. ANANDH.K		

HON'BLE COURT FOR A PERIOD OF THREE YEARS VIDE LETTER DATED 04.07.2024	12. MR. SHUBHAM TYAGI	OFFICE: B4, 156B, LGF, SAFDARJUNG ENCLAVE, NEW DELHI-110029 RES ADDRESS: D-42, FLAT NO. 2, SECOND FLOOR, NANGAL DEWAT, VASANT KUNJ, NEW DELHI-110070	CONTACT: 9650049869 8376043196 EMAIL: shubhamtyagicbic@gmail.com
	13. MS. ANUSHREE NARAIN		
	14. MR. AKSHAY AMRITANSHU		
	15. MS SUHASINI SEN		
	16. MR. SANYAT LODHA		
	17. MR PIYUSH BERIWAL		
	18. MR. ADITYA SHEKHAR		
	19. MS. VERTIKA SHARMA	CHAMBER NO. 609, BLOCK III, DELHI HIGH COURT, DELHI	EMAIL: chamberofvertikasharma@gmail.com advocatevertikasharma@gmail.com mobile: 9811542620
	JR. STANDING COUNSELS 1. MR. APOORV AGARWAL		
	2. MR. VIVEK GURNANI	R-47, 2ND FLOOR, GREATER KAILASH-1, NEW DELHI	EMAIL: vivek.gurnani14@gmail.com MOBILE: +91-9584487160
	3. MR. AAKASH WAL		
	4. MR. SHASHWAT PARIHAR		
	5. MOHD. SHAHRUKH ALI		
	6. MR. RAHUL KRISHNA		
	7. MR. UJJWAL SINHA		

	8. MS. SHIVANI LUTHRA LOHIYA		
	9. MR. KAUSTUBH ANIL SHAKKARWAR		
	10.MR. ASHUTOSH SENGER		
	11.MR. AVIJIT DIKSHIT		
	12. MR ANISH DHINGRA		
	13. MR ABHINAV KALIA		
DIRECTORATE GENERAL OF FOREIGN TRADE (MINISTRY OF COMMERCE & INDUSTRY)	MR. VINEET MALHOTRA ADVOCATE (SPECIAL COUNSEL FOR EXPORT & IMPORT MATTERS)		
DIRECTORATE GENERAL OF GOODS & SERVICES TAX INTELLIGENCE MEERUT ZONAL UNIT, MEERUT	SHRI. SATISH KUMAR NODAL SR. STANDING COUNSEL LETTER DATED 23.03.2021	OFFICE: DGGI, CBIC OFFICE ADDRESS: 716, NAURANG HOUSE, 21, K.G. MARG, CONNAUGHT PLACE, NEW DELHI-110001	MOBILE : 9810419742 PHONE: 011-43074413 EMAIL: satishlaw@yahoo.com
	SH. ATUL TRIPATHI,ADVOCATE NODAL SR. STANDING COUNSEL LETTER DATED 28.08.2024	OFFICE: O-11/B, BASEMENT, JANGPURA EXTENSION, NEW DELHI-110014	EMAIL: atultripathiadv@gmail.com
DR. B.R. AMBEDKAR UNIVERSITY DELHI	MR. MOHINDER J.S. RUPAL, ADVOCATE-ON-RECORD, SUPREME COURT OF INDIA, STANDING COUNSEL "LETTER DATED 14.02.2022"	OFFICE: 212A, BLOCK III, LAWYERS CHAMBERS, HIGH COURT OF DELHI DELHI-110003	MOBILE: 9811151216 EMAIL: rupalmohinder@gmail.com
DR. BHIMRAO AMBEDKAR UNIVERSITY, AGRA (FORMERLY AGRA UNIVERSITY, AGRA) [LETTER DATED 29.06.2011]	MS. AMITA GUPTA, ADVOCATE	100, SUKHDEV VIHAR, NEW DELHI-110025	TEL.: 011-26911252, 09810017035, 66861070621
DELHI POLICE			EMAIL ID FOR ONLINE SERVICE OF THE CIVIL

			AND SERVICE MATTERS OF DELHI POLICE IN THIS HON'BLE COURT MAIL ID: UOIDHC@GMAIL.COM PHONE: 011-23384193
DELHI CO-OPERATIVE HOUSING FINANCE CORPORATION LTD.(DCHFC)	MR. SUNIL SABHARWAL	CHAMBER No. 472, LAWYERS CHAMBERS, HIGH COURT OF DELHI, N. DELHI-110003 RES.:B-101, MANSAROVER GARDEN, NEW DELHI-110015	PHONE: 25195602(R),23910585(O) MOB.: 9810193509
DELHI URBAN SHELTER IMPROVEMENT BOARD (DUSIB) GOVT. OF NCT OF DELHI	MR. ANUJ CHATURVEDI, ADVOCATE NOMINATED COUNSEL LETTER DATED 17.03.2025	CH. 609, LAWYER'S BLOCK-3, DELHI HIGH COURT	MOB:9810473166 EMAIL: ac10.adv@gmail.com
	MR. RISHIKANT SINGH, ADVOCATE NOMINATED COUNSEL LETTER DATED 17.03.2025	OFFICE: S-5, 211, 2ND FLOOR, GREATER KAILASH PART-1, NEW DELHI-110048	MOBILE: 98101868557 EMAIL: rishikantsinghdos@gmail.com
DELHI WAQF BOARD GOVT. OF NCT OF DELHI	MR. TUSHAR SANNU, ADVOCATE NOMINATED COUNSEL LETTER DATED 07.03.2025	ADDRESS: 3, SIDHARTH ENCLAVE, ASHRAM, NEW DELHI-110014	EMAIL: adv.tusharsannu@gmail.com MOBILE: +91 9911991166
DELHI URBAN ART COMMISSION	MR. ROBIN RATNAKAR DAVID "PANEL COUNSEL"	202-206, TOLSTOY HOUSE, 15, TOLSTOY MARG, NEW DELHI-110001	TEL.: 43511111 MOB.: 9810250404
DELHI CANTONMENT BOARD, SUSHMA SWARAJ MARG, SADAR BAZAR, DELHI CANTT-110010	1. MR. TARVEEN SINGH NANDA ADVOCATE ENROLL. NO. D-2129/2009 STANDING COUNSEL LETTER DATED 01.05.2025	I-86, LAJPAT NAGAR-2, NEW DELHI-110024	MOB: 9999648869 EMAIL: legalcelldcb@gmail.com
	2. MR. ANKUR KUMAR MISHRA, ADVOCATE ENROLL. NO. D-2179/2014	H. NO. 4TH FLOOR, B- 149, SECTOR 8, DWARKA-110077	MOB: 7303176868 legalcelldcb@gmail.com

	STANDING COUNSEL LETTER DATED 01.05.2025		
DIRECTORATE OF ENFORCEMENT, GOVERNMENT OF INDIA EMAIL ID FOR ADVANCE SERVICE OF PETITIONS AND HEARING NOTICES dl.hc-ed@gov.in ADDRESS FOR PHYSICAL SERVICE OF NOTICES AND PETITIONS MR. GAURAV SAINI, ASSISTANT LEGAL ADVISOR, NODAL OFFICER DIRECTORATE OF ENFORCEMENT, HQRS OFFICE ROOM NO. 131,'A' WING, PRAVARTAN BHAWAN, A.P.J. ABDUL KALAM ROAD, NEW DELHI-110011	MR. ZOHEB HOSSAIN,ADV RETAINER COUNSEL LETTER DATED 13.05.2022	R-47, SECOND FLOOR, ABOVE HSBC BANK, GREATER KAILASH PART-I NEW DELHI-110048	MOBILE: 9999711099 EMAIL: hossainzoheb@gmail.com
	MR. ANUPAM SHARMA,ADV RETAINER COUNSEL LETTER DATED 13.05.2022		MOBILE:9810009734
	MR. PV YOGESHWARAN,ADV RETAINER COUNSEL LETTER DATED 13.05.2022		MOBILE:9810622382
	MR. ANURAG AHLUWALIA,ADV RETAINER COUNSEL LETTER DATED 13.05.2022		MOBILE:9811418995
	MR. RAJAT NAIR,ADV RETAINER COUNSEL LETTER DATED 13.05.2022		MOBILE:9953105156
	MR. MANISH JAIN,ADV RETAINER COUNSEL "FOR A PERIOD OF 3 YEARS W.E.F. 20.07.2023 VIDE LETTER DATED 20.07.2023"	OFFICE: A-163, 3RD FLOOR, DEFENCE COLONY, NEW DELHI-110024	MOBILE: 9891422415 EMAIL: legal.manishjain@gmail.com
	MR. ANURAG JAIN, ADV RETAINER COUNSEL "FOR A PERIOD OF 3 YEARS W.E.F. 20.07.2023 VIDE LETTER DATED 20.07.2023"	OFFICE: A-219, LGF, DEFENCE COLONY, NEW DELHI-110024	MOBILE: 9811235881 EMAIL: anuraglawyer2000@gmail.com
	MR. VIVEK GURNANI, ADVOCATE	R-47, 2ND FLOOR, GREATER KAILASH-1,	EMAIL: vivek.gurnani14@gmail.c

	RETAINER COUNSEL "FOR A PERIOD OF 3 YEARS VIDE LETTER DATED 10.05.2024"	NEW DELHI	om MOBILE: +91-9584487160
DELHI COMMISSION FOR WOMEN (LETER DATED 16.02.2016)	MS. PRABHSAHAY KAUR	CHAMBER NO. 184, BLOCK-II, DELHI HIGH COURT, NEW DELHI-110003	
DELHI STATE HAJ COMMITTEE (LETTER DATED 07.11.2016)	MR. RAJENDER KR. RAWAT (STANDING COUNSEL)	CHAMBER NO. 326, LAWYER CHAMBER, DELHI HIGH COURT, NEW DELHI	MOB.: 9810053768
DMI FINANCE PRIVATE LIMITED (LETTER DTD. 24.08.2017 , TIMING 10.30 am TILL 4 PM)	1. MR. AMIT GUPTA D-154/2003	BG-24, SHIVA ENCLAVE, A-4, PASCHIM VIHAR, NEW DELHI-110063	MOB.: 9560052229
	2. MR. VIKAS SHOKEEN D-1276/2000	AB-18, MIAN WALI NAGAR NEW DELHI-110087	MOB.: 9891286119
	3. MR. NEERAJ KUMAR D-770/2007	B-27, IST FLOOR, DEFENCE COLONY, NEW DELHI-110024	MOB.: 9811338696
	4. MR. RISHI SETHI D-2701/1999	F-18, L.G.F., LAJPAT NAGAR-III NEW DELHI-110024	MOB.: 9811088212
LETTER DT. 01.09.2017 TIMING 10.30 A.M. TILL 4 PM	5. MR. AJAY KOHLI, ADVOCATE	A-59A, 1ST FLOOR,LAJPAT NAGAR-II NEW DELHI-110024	MOB.: 9910087765 9910040471
	6. MR. S.S.SOBTI, ADVOCATE		PH.: 011-29842365, 011-29842464, 011-29842465

DEUTSCHE INVESTMENTS INDIA PRIVATE LIMITED (LETTER DT. 25.09.2017)	SHAILENDRA & ASSOCIATES, LAW FIRM	S-195, LOWER GROUND FLOOR,GREATER KAILASH-II, NEW DELHI-110048	PH.: 011-40573229, 40545678, 40573229 E-MAIL: shailendraassociates@shailendra.net.in
DELHI COMMISSION FOR PROTECTION OF CHILD RIGHTS(DCPCR), GOVERNMENT OF NCT OF DELHI	1. MR. PRATEEK K. CHADHA (STANDING COUNSEL) LETTER DATED 31.05.2022	CHAMBER NO. 308, LAWYER'S CHAMBER, BLOCK 1, DELHI HIGH COURT, NEW DELHI D-416,LGF, DEFENCE COLONY, NEW DELHI	MOB: 9871588144 E-MAIL: prateek@pkcchambers.com
	2. MS. NEHA JAIN (STANDING COUNSEL) LETTER DATED 31.05.2022	CHAMBER NO. 693-694, WESTERN WING, TIS HAZARI COURT, DELHI-110054	MOBILE: 9873065442 EMAIL: jainneha.adv@gmail.com
	3. MR. TUSHAR SANNU (STANDING COUNSEL) LETTER DATED 31.05.2022	FLAT NO.3, SECOND FLOOR, DDA FLATS, SIDDHARTH ENCLAVE, NEAR ASHRAM METRO STATION, NEW DELHI-110014	MOB: 9911991166 EMAIL: adv.tusharsannu@gmail.com
	4. MR. R.H.A. SIKANDER (STANDING COUNSEL) LETTER DATED 31.05.2022	C-66,2nd FLOOR, NIZAMUDDIN EAST, NEW DELHI-110013	MOB: 9810471891 EMAIL: sikander@rhasikander.com
	5. MS. TINA GARG, (STANDING COUNSEL) LETTER DATED 31.05.2022	SHANTI APARTMENT 78, KRISHNA NAGAR, LANE-2, SAFDARJUNG ENCLAVE, NEW DELHI-110029	MOB: 9356401000 EMAIL: Tinagarg15@gmail.com
	6. MR. ANUJ TYAGI, (STANDING COUNSEL) LETTER DATED 02.05.2023	A-384(L.G.F.), DEFENCE COLONY, NEW DELHI-110024	MOBILE: 9871281055 EMAIL: anujtyagi.law@gmail.com

	7. MS. NISHA TOMAR, ADVOCATE (STANDING COUNSEL) “LETTER DATED 27.06.2023”	B-326, 2ND FLOOR, SARASWATI VIHAR, DELHI-110034 CHAMBER NO. 442, WESTERN WING, TIS HAZARI COURT, DELHI-110054	MOBILE: 9911738450 EMAIL: nisha31389@gmail.com
GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI DEPARTMENT OF LAW,JUSTICE AND LEGISLATIVE AFFAIRS, 8TH LEVEL, C-WING, DELHI SECRETARIAT, I.P. ESTATE, NEW DELHI	MR. SANJEEV SABHARWAL, ADVOCATE “ADDITIONAL PUBLIC PROSECUTOR” “FOR CONDUCTING ANY PROSECUTION, APPEAL OR OTHER PROCEEDINGS IN THIS HON’BLE COURT TILL FURTHER ORDERS VIDE LETTER DATED 31.07.2023”		
	MS. KIRAN BAIRWA, ADVOCATE “ADDITIONAL PUBLIC PROSECUTOR” “FOR CONDUCTING ANY PROSECUTION, APPEAL OR OTHER PROCEEDINGS IN THIS HON’BLE COURT TILL FURTHER ORDERS VIDE LETTER DATED 19.12.2023”		
	MR. NAWAL KISHORE JHA, ADVOCATE “ADDITIONAL PUBLIC PROSECUTOR” “FOR CONDUCTING ANY PROSECUTION, APPEAL OR OTHER PROCEEDINGS IN THIS HON’BLE COURT TILL FURTHER ORDERS VIDE LETTER DATED 19.12.2023”		

DEPARTMENT OF LAW, JUSTICE AND LEGISLATIVE AFFAIRS, GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI [NOTIFICATION DT. 09.01.2018]	GOVERNMENT PLEADERS/ADDL.STANDING COUNSEL (CIVIL) 1.MR.SHADAN FARASAT 2.MR.HIMMAT SINGH SHERGIL 3.MR.SAMEER VASHISHT 4.MR.ANUPAM SRIVASTAVA 5.MS.HETU ARORA SETHI 6.MR.RISHIKESH KUMAR 7.MS. SHOBHNA TAKIAR 8.MR.ANJUM JAVED 9.MR.JAWAHAR RAJA		
DEPARTMENT OF LAW, JUSTICE AND LEGISLATIVE AFFAIRS, GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI 8TH LEVEL,C-WING,PLAYERS BUILDING, DELHI SECRETARIAT, I.P. ESTATE, NEW DELHI "LETTER DATED 04.03.2022"			
	MR. SAMEER VASHISHT, ADVOCATE STANDING COUNSEL(CIVIL) "VIDE NOTIFICATION DATED 19.12.2024"		
	MR. SATYAKAM, ADVOCATE ADDL. STANDING COUNSEL(CIVIL)		
	MR. GAUTAM NARAYAN, ADVOCATE ADDL. STANDING COUNSEL(CIVIL)		
	MR. RISHIKESH KUMAR, ADVOCATE ADDL. STANDING COUNSEL(CIVIL)		
	MR. ANUJ AGGARWAL, ADVOCATE ADDL. STANDING COUNSEL(CIVIL)		
	MR. ANUPAM SRIVASTAVA,		

	ADVOCATE ADDL. STANDING COUNSEL(CIVIL)		
	MR. SHADAN FARASAT, ADVOCATE ADDL. STANDING COUNSEL(CIVIL)		
	MR. JAWAHAR RAJA, ADVOCATE ADDL. STANDING COUNSEL(CIVIL)		
	MR. PRASHANT MANCHANDA, ADVOCATE ADDL. STANDING COUNSEL(CIVIL)		
	MR. HETU ARORA SETHI ADDL. STANDING COUNSEL(CIVIL)		
	MS. MEHAK NAKRA, ADVOCATE ADDL. STANDING COUNSEL(CIVIL)		
	MR. RAJEEV AGGARWAL, ADVOCATE ADDL. STANDING COUNSEL(CIVIL)		
	MR. UDIT MALIK, ADVOCATE ADDL. STANDING COUNSEL(CIVIL)		
	MR. AVISHKAR SINGHVI, ADVOCATE ADDL. STANDING COUNSEL(CIVIL)		
	MR.KARN BHARDWAJ, ADVOCATE ADDL. STANDING COUNSEL(CIVIL)		
	MOHD IRSAD, ADVOCATE ADDL. STANDING COUNSEL(CIVIL)		
	MS. AVNI SINGH, ADVOCATE PANEL COUNSEL(CIVIL)		

MR. SHIVEN VARMA, ADVOCATE **PANEL COUNSEL(CIVIL)**		
MS. SHIKHA SINGHAL, ADVOCATE **PANEL COUNSEL(CIVIL)**		
MR. SHAAN MOHAN, ADVOCATE **PANEL COUNSEL(CIVIL)**		
MR. DIVYAM NANDRAJOG, ADVOCATE **PANEL COUNSEL(CIVIL)**		
MS. MANASHWY JHA, ADVOCATE **PANEL COUNSEL(CIVIL)**		
MR. MANISH BATRA, ADVOCATE **PANEL COUNSEL(CIVIL)**		
MR. AJAY KUMAR MISHRA, ADVOCATE **PANEL COUNSEL(CIVIL)**		
MS. ASHU ARORA, ADVOCATE **PANEL COUNSEL(CIVIL)**		
MS.PAVITRA KAUR, ADVOCATE **PANEL COUNSEL(CIVIL)**		
MR. PUNEET KHURANA, ADVOCATE **PANEL COUNSEL(CIVIL)**		
MS. URVI MOHAN,ADVOCATE **PANEL COUNSEL(CIVIL)**		

	MR. DEEPAK SHARMA,ADVOCATE PANEL COUNSEL(CIVIL)		
	MR. ANUBHAV GUPTA,ADVOCATE PANEL COUNSEL(CIVIL)		
	MR. NEERAJ BANSAL,ADVOCATE PANEL COUNSEL(CIVIL)		
	MS. ACHAL GUPTA,ADVOCATE PANEL COUNSEL(CIVIL)		
	MR. TUSHAR SANNU DAHIYA, ADVOCATE PANEL COUNSEL(CIVIL)		
	MR. AKSHAY CHOWDHARY, ADVOCATE PANEL COUNSEL(CIVIL)		
	MS. ASIYA KHAN, ADVOCATE PANEL COUNSEL(CIVIL)		
	MR. AMANDEEP JOSHI, ADVOCATE PANEL COUNSEL(CIVIL)		
	MR. MOHIT BHARDWAJ, ADVOCATE PANEL COUNSEL(CIVIL)		
	MR. BHARAT SINGH SISODIA, ADVOCATE PANEL COUNSEL(CIVIL)		
	MS. SWEETY SINGH, ADVOCATE PANEL COUNSEL(CIVIL)		
	MR. ABHIMANYU, ADVOCATE		

	PANEL COUNSEL(CIVIL)		
	MR. PRAMOD KUMAR, ADVOCATE PANEL COUNSEL(CIVIL)		
	MR. KG GOPALAKRISHANAN, ADVOCATE PANEL COUNSEL(CIVIL)		
	MR. DHANANJAYA MISHRA, ADVOCATE PANEL COUNSEL(CIVIL)		
	MR. KANWAR UDAI BHAN SINGH SEHRAWAT, ADVOCATE PANEL COUNSEL(CIVIL)		
	MR. ABHINAV SHARMA, ADVOCATE PANEL COUNSEL(CIVIL)		
	MR. AMIT GROVER, ADVOCATE PANEL COUNSEL(CIVIL)		
	MR. NIPUN KATYAL, ADVOCATE PANEL COUNSEL(CIVIL)		
	MR. ABHINAV GARG, ADVOCATE PANEL COUNSEL(CIVIL)		
	MR. SANDEEP DEVASHISH DAS, ADVOCATE PANEL COUNSEL(CIVIL)		
	MR. DINESH MALIK, ADVOCATE PANEL COUNSEL(CIVIL)		
	MS. RACHITA GARG, ADVOCATE PANEL COUNSEL(CIVIL)		

MR. NITIN KUMAR , ADVOCATE PANEL COUNSEL(CIVIL)		
MR. VIKAS SHOKEEN, ADVOCATE PANEL COUNSEL(CIVIL)		
MR. ANURAG NASIAR, ADVOCATE PANEL COUNSEL(CIVIL)		
MS. VAISHALI GUPTA, ADVOCATE PANEL COUNSEL(CIVIL)		
MR. RAJESH KUMAR AGNIHOTRI, ADVOCATE PANEL COUNSEL(CIVIL)		
MR. ABHINAV SINGH,ADVOCATE PANEL COUNSEL(CIVIL)		
MR. MOHIT AGARWAL, ADVOCATE PANEL COUNSEL(CIVIL)		
MR. SUMIT KUMAR BATRA, ADVOCATE PANEL COUNSEL(CIVIL)		
MS. RITU SHARMA, ADVOCATE PANEL COUNSEL(CIVIL)		
MR. DHRUV ROHATGI, ADVOCATE PANEL COUNSEL(CIVIL)		
MD SHUAIB KHAN, ADVOCATE		

	PANEL COUNSEL(CIVIL)		
	MR. NISHANK TYAGI, ADVOCATE PANEL COUNSEL(CIVIL)		
	MR. LALLTAKSH JOSHI, ADVOCATE PANEL COUNSEL(CIVIL)		
	MR. SACHIN SHARMA, ADVOCATE PANEL COUNSEL(CIVIL)		
	MS. ASTHA GUPTA, ADVOCATE PANEL COUNSEL(CIVIL)		
	MR. SUNIL KUMAR, ADVOCATE PANEL COUNSEL(CIVIL)		
	MR. SATENDER KUMAR, ADVOCATE PANEL COUNSEL(CIVIL)		
	MR. ARUN KMAR PANWAR, ADVOCATE PANEL COUNSEL(CIVIL)		
	MR. NARESH KUMAR BENIWAL, ADVOCATE PANEL COUNSEL(CIVIL)		
	MS. NITIKA BHUTANI, ADVOCATE PANEL COUNSEL(CIVIL)		
	MR. ABHISHEK AGGARWAL, ADVOCATE PANEL COUNSEL(CIVIL)		

	MR. RIPIN SOOD, ADVOCATE PANEL COUNSEL(CIVIL)		
	MR. RAGHVENDRA UPADHYAY, ADVOCATE PANEL COUNSEL(CIVIL)		
	MR. TUSHAR ANAND, ADVOCATE PANEL COUNSEL(CIVIL)		
	MR. SHASHI PRATAP SINGH, ADVOCATE PANEL COUNSEL(CIVIL)		
	MR. UMESH GUPTA, ADVOCATE PANEL COUNSEL(CIVIL)		
	MR. BHARAT GUPTA, ADVOCATE PANEL COUNSEL(CIVIL)		
	MS. AAKANKSHA SINGH, ADVOCATE PANEL COUNSEL(CIVIL)		
	MR. SUMIT AGARWAL, ADVOCATE PANEL COUNSEL(CIVIL)		
	MR. RIJUL TANEJA, ADVOCATE PANEL COUNSEL(CIVIL)		
DEPARTMENT OF LAW, JUSTICE AND LEGISLATIVE AFFAIRS, GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI 8TH LEVEL,C-WING, DELHI SECRETARIAT, I.P. ESTATE, NEW DELHI “LETTER DATED 18.07.2022”	MR. SANJAY LAO, STANDING COUNSEL(CRIMINAL)		
	MR. AMOL SINHA, ADDITIONAL STANDING COUNSEL(CRIMINAL)		
	MS. NANDITA RAO, ADDITIONAL STANDING COUNSEL(CRIMINAL)		
	MR. SANJEEV BHANDARI, ADDITIONAL STANDING COUNSEL(CRIMINAL)		

	MR. YASIR RAUF ANSARI, ADDITIONAL STANDING COUNSEL(CRIMINAL)		
	MS. RUPALI BANDHOPADHYA, ADDITIONAL STANDING COUNSEL(CRIMINAL)		
	MR. SACHIN MITTAL, ADDITIONAL STANDING COUNSEL(CRIMINAL)		
	MR. ANAND V. KHATRI, ADDITIONAL STANDING COUNSEL(CRIMINAL)		
	MR. RAHUL TYAGI, ADDITIONAL STANDING COUNSEL(CRIMINAL)		
	MR. MUKESH KUMAR, ADDITIONAL PUBLIC PROSECUTOR		
	MR. AMIT AHLAWAT, ADDITIONAL PUBLIC PROSECUTOR		
	MR. MANJEET ARYA, ADDITIONAL PUBLIC PROSECUTOR		
	MR. RAGHUINDER VARMA, ADDITIONAL PUBLIC PROSECUTOR		
	MS. MEENAKSHI DAHIYA, ADDITIONAL PUBLIC PROSECUTOR		
	MR. LAKSH KHANNA, ADDITIONAL PUBLIC PROSECUTOR		
	MR. TARANG SRIVASTAVA, ADDITIONAL PUBLIC PROSECUTOR		
	MR. PRITHU GARG,		

	ADDITIONAL PUBLIC PROSECUTOR		
	MR. SHOAIB HAIDER, ADDITIONAL PUBLIC PROSECUTOR		
	MS. RICHA DHAWAN, ADDITIONAL PUBLIC PROSECUTOR		
	MR. HARPREET SINGH POPLI, ADDITIONAL PUBLIC PROSECUTOR		
	MR. NARINDER JIT SINGH BAJWA, ADDITIONAL PUBLIC PROSECUTOR		
	MR. SATISH KUMAR, ADDITIONAL PUBLIC PROSECUTOR		
	MR. DIGAM SINGH DAGAR, ADDITIONAL PUBLIC PROSECUTOR		
	MR. NARESH KUMAR CHAHAR, ADDITIONAL PUBLIC PROSECUTOR		
	MR. HITESH VALI, ADDITIONAL PUBLIC PROSECUTOR		
	MR. AASHNEET SINGH, ADDITIONAL PUBLIC PROSECUTOR		
	MR. PRADEEP GAHALOT, ADDITIONAL PUBLIC PROSECUTOR		
	MS. PRIYANKA DALAL, ADDITIONAL PUBLIC PROSECUTOR		
	MR. AMAN USMAN,		

	ADDITIONAL PUBLIC PROSECUTOR		
	MR. RITESH KUMAR BAHRI, ADDITIONAL PUBLIC PROSECUTOR		
	MR. UTKARSH, ADDITIONAL PUBLIC PROSECUTOR		
	MR. RAJKUMAR, ADDITIONAL PUBLIC PROSECUTOR		
	MR. SATINDER SINGH BAWA, ADDITIONAL PUBLIC PROSECUTOR		
	MR. YUDHVIR SINGH CHAUHAN, ADDITIONAL PUBLIC PROSECUTOR		
	MR. HEMANT MEHLA, ADDITIONAL PUBLIC PROSECUTOR		
	MR. MANOJ CHANDER PANT, ADDITIONAL PUBLIC PROSECUTOR		
	MS. SHUBHI GUPTA, ADDITIONAL PUBLIC PROSECUTOR		
	MR. AMIT SAHNI, ADDITIONAL PUBLIC PROSECUTOR		
	MR. SUNIL KUMAR GAUTAM, ADDITIONAL PUBLIC PROSECUTOR		
	MR. AJAY VIKRAM SINGH, ADDITIONAL PUBLIC PROSECUTOR		
GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI	LAW OFFICERS/SENIOR ADVOCATES/ADVOCTES, AS		

HOME(POLICE-II)DEPARTMENT, 5TH LEVEL, 'C' WING, DELHI SECRETARIAT, NEW DELHI	SPECIAL PUBLIC PROSECUTORS:- 1. SH MADHUKAR PANDEY 2. SH. SANJEEV SAHAY 3. SH. MANU SHARMA NOTIFICATION DATED 26.07.2021 [IN CONNECTION WITH ALL THE FIRs WHICH HAVE BEEN REGISTERED IN CASES RELATED TO ANIT-CAA PROTEST AND LAW & ORDER SITUATION ARISING OUT OF THESE PROTESTS IN DELHI, WHICH INCLUDE RIOTS CASES IN NORTH EASE DISTRICT, DELHI.]		
	SPECIAL PUBLIC PROSECUTORS 1. MS. VIJAY RANI, ADVOCATE 2. SH. ASHISH DUTTA, ADVOCATE 3. SH. NAVEEN KUMAR RAHEJA, ADVOCATE 4. SH. ANIRUDHA MISHRA, ADVOCATE [TO REPRESENT THE STATE BEFORE THE HON'BLE COURTS IN ALL COURT PROCEEDINGS ARISING OUT OF FIRs REGISTERED IN CONNECTION WITH NORTH-EAST ROITS AND ANTI CAA/NRC PROTESTS.] VIDE LETTER DATED 07.08.2023		
GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI	LAW OFFICERS/SENIOR ADVOCATES/ADVOCTES, AS		

HOME(POLICE-II)DEPARTMENT, 5TH LEVEL, 'C' WING, DELHI SECRETARIAT, NEW DELHI	SPECIAL PUBLIC PROSECUTORS:- 1. SH. TUSHAR MEHTA,SG 2. SH. S.V. RAJU, ASG 3. SH. AMAN LEKHI, ASG 4. SH. SANJAY JAIN, ASG 5. SH. CHETAN SHARMA,ASG 6. 7. SH. RAJAT NAIR, ADVOCATE 8. SH. MADHUKAR PANDEY, ADVOCATE 9. SH. SANJEEV SAHAY, ADVOCATE 10. SH. MANU SHARMA, ADVOCATE 11. SH. PRANAV DIESH, ADVOCATE NOTIFICATION DATED 26.07.2021 [THEY SHALL CONDUCT ON BEHAHF OF THE STATE, ALL THE MATTER INCLUDING BAIL, TRIAL, APPEALS AND ALL OTHER MISCELLANEOUS MATTERS INCIDENTAL TO AND CONNECTED WITH ALL FIRs AS WELLA S ANY OTHER MATTER RELATED TO PROTEST AGAINST THREE FARM LAWS IN DELHI.]		
	MR. RAMESH GUPTA, SENIOR ADVOCATE AS SPECIAL PUBLIC PROSECUTOR "IN THE CASE FIR NO.184/2021, PS VASANT VIHAR, NEW DELHI VIDE LETTER DATED 21.01.2022"		

EMPLOYEES’PROVIDENT FUND ORGANISATION(EPFO)	SH. SIDDHARTH, ADVOCATE, STANDING COUNSEL VIDE LETTER DATED 13.01.2022	B-88/1 GROUND FLOOR, EAST OF KAILASH, DELHI 110065	PHONE NO. +91-7838537008 +91-11-49384620 EMAIL: mail@chambersofsiddharth.com
	SH. RAJESH KUMAR, ADVOCATE, STANDING COUNSEL VIDE LETTER DATED 13.01.2022	S-381, LOWER GROUND FLOOR, GREATER KAILASH-I, NEW DELHI-110048	MOBILE: +91-9891235156 EMAIL: rajesh.laws@gmail.com
EMPLOYEE'S STATE INSURANCE CORPORATION (MINISTRY OF LABOUR & EMPLOYMENT, GOVERNMENT OF INDIA)			
	1.MR. SHLOK CHANDRA, ADVOCATE STANDING COUNSEL LETTER DATED 29.07.2021 PERIOD EXTENDED FROM AUGUST, 2022 VIDE LETTER DATED 30.11.2022	CHANDRA LAW CHAMBERS A-22, GROUND FLOOR, DEFENCE COLONY, NEW DELHI-110024	MOB: 9999670588 011-47572618 http://shlokchandra.in EMAIL: shlokchandra@chandralawchambers.com
ENGINEERING PROJECTS (INDIA} LIMITED	1]MR. M.M. PANDE, SENIOR MANAGER {LEGAL} & ADVOCATE	1]CORE-3, SCOPE COMPLEX 7, INSTITUTIONAL AREA NEW DELHI-110 003	PHONE: 2436 1666 & 2436 2120
	2] MR. NARENDRA SHARMA, MANAGER (LEGAL)	2] CORE-3, SCOPE COMPLEX 7, INSTITUTIONAL AREA NEW DELHI-110 003	PHONES: 2436 1666 & 2436 2121
ENGINEERS INDIA LIMITED(EIL)	MR. ABHIMANYU GARG,	ADDRESS:	EMAIL:

	ADVOCATE NOMINATED COUNSEL LETTER DATED 02.01.2023	C-15, LGF, GEETANJALI ENCLAVE, NEW DELHI-110017 ALSO AT 201, LAWYER CHAMBERS, DELHI HIGH COURT, NEW DELHI-110503	Abhimanyu.legal@gmail.com MOBILE: 9811092113
CENTRAL BOARD OF IRRIGATION AND POWER	WAZIR CHAND CHOPRA & CO. MR. PANKAJ CHOPRA	245, LAWYERS CHAMBER, HIGH COURT, NEW DELHI B-201 EAST OF KAILASH, NEW DELHI-110 065	2338 5367, 2338 3178 FAX: 338 3178 2631 4507 AND 2862 1643 E MAIL: pankaj_1957@hotmail.com
ELECTION COMMISSION OF INDIA	1. MR. ANKUR TALWAR, ADVOCATE STANDING COUNSEL LETTER DATED 28.05.2025	D-12, FIRST FLOOR, MAHARANI BAGH, NEW DELHI 110065	MOBILE: 9811148799 EMAIL: ankurtalwar@outlook.in
	2. MS. ANJANA GOSAIN, ADVOCATE STANDING COUNSEL LETTER DATED 28.05.2025	442, LAWYERS' CHAMBER, HIGH COURT OF DELHI, SHER SHAH ROAD, NEW DELHI-110003,	EMAIL: anjanagosainchambers@gmail.com MOBILE: 9810100674
	3. SH. SIDHANT KUMAR, ADVOCATE STANDING COUNSEL LETTER DATED 28.05.2025	A-248, FIRST FLOOR, DEFENCE COLONY, NEW DELHI-110024	EMAIL: sidhant@sidhantkumar.net MOBILE: 9873047772
	4. SH. RAJEEV SHARMA,	OFFICE:	EMAIL:

	ADVOCATE STANDING COUNSEL LETTER DATED 28.05.2025	1, ASIA HOUSE, KASTURBA GANDHI MARG, NEW DELHI-110001 CHAMBER NO. 298, WESTERN WING, TIS HAZARI COURT, NEW DELHI-110054	vakul_vinayak@hotmail.com, vakul_vinayak@rediffmail.com MOBILE NO.: 9810194858 9868270479 (STAFF)
	5. MS. SURUCHI SURI, ADVOCATE STANDING COUNSEL LETTER DATED 28.05.2025	ADDRESS: B-261, GREATER KAILASH-I, NEW DELHI-110048	EMAIL: surchi.suri@surico.in MOBILE: 9810255518
	6. MS. ROHINI PRASAD, ADVOCATE STANDING COUNSEL LETTER DATED 28.05.2025	C-416, FIRST FLOOR, DEFENCE COLONY, NEW DELHI-110024	EMAIL: rohinipd@gmail.com MOBILE: 91-9818065913 TEL. NO. 011-41838317
	7. SH. ANKIT AGARWAL, ADVOCATE STANDING COUNSEL LETTER DATED 28.05.2025	144, GROUND FLOOR, UDAY PART, NEW DELHI-110049	EMAIL: ankit@agarwallaw.in MOBILE: 9811197358 9811197353
ECL FINANCE LTD.	MR. ATUL SHARMA,ADVOCATE (STANDING COUNSEL)	asa, LAW FIRM,3,BIRBAL ROAD, GROUND FLOOR, JANGPURA EXTENSION, NEW DELHI-110014	PH: 011-43108998, 45661440,43552440 EMAIL: asa@asalegal.in
EDELWEISS FINVEST PRIVATE LIMITED	MR. ATUL SHARMA,ADVOCATE (STANDING COUNSEL)	asa, LAW FIRM,3,BIRBAL ROAD, GROUND FLOOR, JANGPURA EXTENSION, NEW DELHI-110014	PH: 011-43108998, 45661440,43552440 EMAIL: asa@asalegal.in
FOOD CORPORATION OF INDIA	1. SHRI OM PRAKASH, ENROLL NO. D/772/94 ADVOCATE STANDING COUNSEL LETTER DATED 17.02.2025	F-13 & F-20, IST FLOOR, PANKAJ GRAND PLAZA (NEAR DELHI POLICE APARTMENTS), MAYUR VIHAR PHASE-I, DELHI-91	OFFICE: 011-22751805 MOBILE: 9810794902 EMAIL: om_prkashmv@yahoo.co.in
	2. MS. RICHA KAPOOR, ENROLL NO. D/725/1992 ADVOCATE	CHAMBER NO. 407, LAWYERS CHAMBER, (FOURTH FLOOR) HIGH COURT OF DELHI	MOBILE: 9810400407 EMAIL: office@marklegal.co.in

	STANDING COUNSEL LETTER DATED 17.02.2025		
FOOD SAFETY & STANDARDS AUTHORITY OF INDIA, MINISTRY OF HEALTH & FAMILY WELFARE **THE SERVICE OF NOTICE, PETITION ETC. MAY BE DONE AT THE FOLLOWING ADDRESS:** SHRI ARUN SINGHAL, CHIEF EXECUTIVE OFFICER, FDA BHAWAN, KOTLA ROAD, NEW DELHI-110002 TEL: 011-23220995, MOBILE: 09919800299 EMAIL: ceo@fssai.gov.in MS. SMITA SINGH, ASSISTANT DIRECTOR(LEGAL) FDA BHAWAN, KOTLA ROAD, NEW DELHI-110002 TEL: 011-23214136 MOBILE:09810645417 Email: legal@fssai.gov.in "VIDE LETTER DATED 10.03.2021"	1. M/S CHAUDHARY & CHAUDHARY ADVOCATES & SOLICITORS. LETTER DATED 25.03.2021	B-147, ASHOK VIHAR, PHASE-I, DELHI-110052 LANDMARK- CENTRAL MARKET, ASHOK VIHAR	MOBILE: 09250401605 EMAIL: delhi@chaudharyandchaudhary.com
	2. M/S SASTRA LEGAL ADVOCATES & SOLICITORS, LETTER DATED 25.03.2021	E-96, MALCHA MARG, CHANAKYAPURI, NEW DELHI-110021	TEL.: 91-11-41039797-98 EMAIL: info@sastralegal.com www.sastralegal.com
FULLERTON INDIA CREDIT COMPANY LIMITED (DTD. 25.08.2017)	SANJEEV SINGH & ASSOCIATES	B-13, LOWER GROUND FLOOR, CHIRAG ENCLAVE, NEW DELHI-110048	MOB.: 9810122176 EMAIL: ssalawfirm@ssalawfirm.in
EAST DELHI MUNICIPAL CORPORATION, EDMC (NOW MUNICIPAL CORPORATION OF DELHI) **NOTE:**	MR. HARISH KUMAR KHINCHI, (STANDING COUNSEL)	2316, ARYA SAMAJ ROAD KAROL BAGH,NEW DELHI-110005	MOB:9968630786, 9868935786 EMAIL: harish.khinchi@yahoo.com

FOR SUITS, CLAIMS, PETITIONS, APPLICATIONS, NOTICES, ADVANCE COPIES OF CASES, SUMMONS ETC RECEIVED ON THE FOLLOWING ADDRESS AND EMAIL: MUNICIPAL CORPORATION OF DELHI (THROUGH COMMISSIONER) OFFICE OF THE CHIEF LAW OFFICER, 17TH FLOOR, CIVIC CENTRE, S.P. MUKHERJEE MARG, NEW DELHI-110002 EMAIL: clomcdhq@gmail.com			
	MR. SANJEEV SABHARWAL, (STANDING COUNSEL)	CHAMBER NO.311, LAWYERS CHAMBER BLOCK III, DELHI HIGH COURT AND S 432 GREATER KAILASH-1,NEW DELHI	MOB: 9810031680, 9910106949 E-MAIL: Solicitor6@gmail.com
GAIL (INDIA) LTD.	MS. PURNIMA MAHESHWARI, ADVOCATE (STANDING COUNSEL) LETTER DT. 08.01.2019	CHAMBER NO. 205, LAWYERS' CHAMBERS, BLOCK-I, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110503 OFFICE/RESI: 111, JOR BAGH, NEW DELHI-110003	MOB:- 9810153018 EMAIL: advpurnima111@gmail.com
	MS. NEETIKA BAJAJ, ADVOCATE (ENROL NO. D-4796/2017) STANDING COUNSEL LETTER DATED 04.12.2024	OFFICE ADDRESS: 2, PALAM MARG, VASANT VIHAR, NEW DELHI-110057	PHONE NO: 91-9999646269 EMAIL: advocateneetikabajaj@gmail.com
	MR. SANDEEP MAHAPATRA `STANDING COUNSEL'	E-45, IST FLOOR, LAJPAT NAGAR-III, NEW DELHI-110024 CHAMBER No. 267, LAWYERS'CHAMBER BLOCK-I, DELHI HIGH COURT, NEW DELHI	MOB: 9811472444 E-MAIL: sdeepmahapatra@gmail.com
LETTER DATED: 14TH MARCH,2019	ANISH CHAWLA, ADVOCATE 'STANDING COUNSEL'	CHAMBER 105-A, LAWYERS CHAMBER BLOCK-III, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110003	CONTACT:+91-9953541910 EMAIL: anishchawla89@gmail.com
GAIL GAS LTD., REGD.OFF.: 16, BHIKAJI CAMA PLACE, R.K. PURAM, NEW DELHI-110066	MS. PURNIMA MAHESHWARI (LETTER DTD. 04.07.2017)	CHAMBER NO. 205, LAWYERS CHAMBER BLOCK-I, DELHI HIGH COURT, NEW DELHI-110003	MOB.: 9810153018 E-MAIL:

		OFFICE: 111, JOR BAGH, NEW DELHI-110003	advpurnima111@gmail.com
GURU GOBIND SINGH INDRAPRASTHA UNIVERSITY, DWARKA, SECTOR-16, NEW DELHI-110078	1. M/s SIKRI & COMPANY	229, LAWYERS CHAMBER-I, HIGH COURT OF DELHI, NEW DELHI-110003 OFFICE: C-108, DEFENCE COLONY, NEW DELHI-110024	MOBILE: 9311331810 9311331805 EMAIL: sikrico@sikrilaw.com
	2. MS. ANITA SAHANI "ADDITIONAL STANDING COUNSEL" "LETTER DATED 07.02.2024"	ADDRESS: 363, LAWYERS' CHAMBERS, DELHI HIGH COURT, SHER SHAH SURI MARG, NEW DELHI-110003	MOB: 9810113256 EMAIL: anitasahani@gmail.com anitasahani@hotmail.com
	3. SH. HARSH KAUSHIK, ADVOCATE-ON RECORD, SUPREME COURT OF INDIA "ADDITIONAL STANDING COUNSEL" "LETTER DATED 13.03.2020"	ADDRESS:- B-14, BLOCK-B, LOWER GROUND FLOOR, DEFENCE COLONY, NEW DELHI-110024	TEL:+91-11-49848465, EMAIL:- harshkaushikoffice@gmail.com
	4. MR. PRITISH SABHARWAL, ADVOCATE, "ADDITIONAL STANDING COUNSEL" LETTER DATED 19.05.2023	S-432(BASEMENT), GREATER KAILASH-1, NEW DELHI-110048, 311, LAWYERS CHAMBER BLOCK-III, HIGH COURT, NEW DELHI-110003	MOBILE: 9871878690/9810264114, EMAIL: pritishsabharwal1@gmail.com
	5. MS. RUCHIRA GUPTA, ADVOCATE, "ADDITIONAL STANDING COUNSEL" LETTER DATED 19.05.2023	F-31, BASEMENT, JANGPURA EXTENSION, NEW DELHI-110014,	PHONE: NO. 011-43562646, MOBILE: 9810350333, EMAIL: ruchira@chambersofrg.com
	6. MR. VIKAS CHOPRA, ADVOCATE, "ADDITIONAL STANDING COUNSEL"	C 21/31-G, MALL ROAD, NEW DELHI-110054	PHONE NO. 011-23810032, MOBILE: 9212036118 EMAIL: vikaschopraadvocate@gmail.com ,

	LETTER DATED 19.05.2023		chopra.company@gmail.com
GANDHI SMRITI AND DARSHAN SAMITI LETTER DTD. 21.05.12	MR. M. ATYAB SIDIQUI	CHAMBER NO. 279, LAWYERS' CHAMBER BLOCK-II HIGH COURT OF DELHI, NEW DELHI J-122, AFTAB HOUSE, SECTOR-41, NOIDA (U.P.)	MOB.: 09871321935 PH.:0120 4357204
PANEL OF: GOVT. OF NCT OF DELHI (FOR CIVIL & CRIMINAL CASES)	MR. SANJAY LAU,ADVOCATE ADDITIONAL STANDING COUNSEL(CRIMINAL) AS OFFICIATING STANDING COUNSEL (CRIMINAL) ON AD-HOC BASIS FOR A PERIOD OF THREE MONTHS OR TILL THE VACANCY IS FILLED ON REGULAR BASIS AS PER RULES VIDE LETTER DATED 31.03.2021 [FOR A PERIOD OF 3 MONTHS W.E.F. 01.09.2021 OR TILL THE VACENCY IS FILLED ON REGULAR BASIS WHICHEVER IS EARLIER VIDE LETTER DATED 14.09.2021] [FOR A PERIOD OF FOUR MONTHS W.E.F. 01.12.2021 OR TILL THE VACANCY IS FILLED ON REGULAR BASIS, WHICHEVER IS EARLIER VIDE LETTER DATED 03.12.2021] GOVERNMENT PLEADERS/ ADDITIONAL STANDING COUNSELS(CIVIL) 1. MR. SANJOY GHOSE	SERVICE OF ADVANCE COPIES OF CIVIL CASES FILED AGAINST THE GOVT. OF NCT OF DELHI SHOULD BE EFFECTED IN THE OFFICE OF THE STANDING COUNSEL(CIVIL) IN : LAWYERS CHAMBER NO. 423, DELHI HIGH COURT	

	2. MR. GAUTAM NARAYAN 3. MR. DEVESH SINGH 4. MR. SATYAKAM 5. MR. ANUJ AGGARWAL 6. MR. NAUSHAD AHMED KHAN **ADDITIONAL STANDING COUNSELS(CRIMINAL)** 1. MR. AVNINDER(AVI) SINGH 2. MS. KAMNA VOHRA 3. MR. RAJESH MAHAJAN 4. MR. SANJAY LAO 5. MR. ASHISH AGGARWAL 6. MS. RICHA KAPOOR 7. MR. RANBIR SINGH KUNDU 8. MS. NANDITA RAO **GOVERNMENTPLEADERS/ PANEL ADVOCATES** 1. MS. AARTI BANSAL 2. MR. AMIT SINGH 3. MR. AMRESH MATHUR 4. MR. ANKUR CHHIBBER		

	5. MR. ARJUN MITRA 6. MR. ASHWINI GARG 7. MR. AVTAR SINGH BHAMLOT 8. MS. BELA KHATTAR CHAUHAN 9. MR. D. RAJESHWAR RAO 10. MS. DEEPTAKRITI VERMA 11. MR. DEVENDRA DEDHA 12. MR. DEVVRAT 13. DR. RAKESH GOSAIN 14. MR. GAURAV VERMA 15. MR. GURMAN CHAHAL 16. MR. GURSHARAN SINGH 17. MR. HEM KUMAR 18. MR. IKRANT SHARMA 19. MR. IRAM MAJID 20. MS. ISHA KHANNA 21. MR. JAIVEER 22. MR. JAYENDRA 23. MS. JYOTI TANEJA 24. MR. KHALID ARSHAD 25. MS. KIRAN SINGH		

	26. MR. KUSH SHARMA 27. MR. MAHABIR SINGH 28. MS. MANIKA TRIPATHI PANDEY 29. MR. MANMEET SINGH ARORA 30. MS. MISHA ROHATGI MOHTA 31. MR. MUKESH KUMAR SINGH 32. MR. NAUNIDH ARORA 33. MR. NAVEEN KUMAR SHARMA 34. MS. NEELAM SINGH 35. MS. NEHA RASTOGI 36. MS. NIDHI RAMAN 37. MR. PANKAJ SINHA 38. MS. PRABHSAHAY KAUR 39. MR. PRAMOD SEHGAL 40. MR. PUNEET SINGH 41. MR. R.K. ALAGH 42. MR. RAGHAV KUMAR TIWARI 43. MR. RAGHVENDRA PANDEY 44. MR. RAHUL BAKSHI		

	45. MR. RAHUL SHARMA 46. MR. RAJ KUMAR SHERAWAT 47. MR. RAJ KUMAR YADAV 48. MR. RAJAT MALHOTRA 49. MR. RAVI CHATURVEDI 50. MR. RISHIKESH KUMAR 51. MS. ROMA BHAGAT 52. MS. SAAHILA LAMBA 53. MR. SACHIN NAHAR 54. MS. SAKSHI POPLI 55. MR. SANGRAM SINGH 56. MR. SANJAY DEWAN 57. MR. SAURABH CHADDA 58. MR. SHAHDAN FARASAT 59. MR. SHARAT KAPOOR 60. MR. SIDDHARTH DUTTA 61. MR. SIDDHARTH SHANKAR RAY 62. MS. SONAM GUPTA 63. MR. SUMER KUMAR SETHI 64. MR. SUMIT AGARWAL 65. MR. SUMIT KUMAR BATRA		

	66. MR. SUNIL GOEL 67. MS. SUNITA BANSAL 68. MS. SWATY SINGH MALIK 69. MS. SWEETY SINGH 70. MR. UDIT GUPTA 71. MR. UTTAM DUTT 72. MR. VARUN NISCHAL 73. MR. VIKAS SHOKEEN 74. MR. VIKRANT NARAYAN VASUDEVA 75. MR. VINOD KUMAR GOYAL 76. MR. VIRENDER KUMAR VATS 77. MR. VIVEK SINGHAL		
GOVERNMENT OF NCT OF DELHI LAND & BUILDING DEPARTMENT B-BLOCK, VIKAS BHAWAN, I.P. ESTATE, NEW DELHI-110002	STANDING COUNSEL 1. MR. SANJAY KUMAR PATHAK, ADVOCATE (SOLELY AND EXCLUSIVELY AUTHORIZED TO ACCEPT ADVANCE SERVICE IN RELATION TO ANY SUIT, APPEAL, WRIT OR OTHER PROCEEDINGS BY OR AGAINST THE GOVT. OF DELHI THROUGH ADDITIONAL CHIEF SECRETARY, LAND & BUILDING DEPARTMENT AND/OR UNION OF	DETAILS OF MR. SANJAY KUMAR PATHAK, ADVOCATE, STANDING COUNSEL B-1, LAWYERS CHAMBERS, 30, DEEN DAYAL UPADHYAY MARG, ROUSE AVENUE, NEW DELHI-110002, BHARAT	DETAILS OF MR. SANJAY KUMAR PATHAK, ADVOCATE, STANDING COUNSEL MOBILE: +91-9910770311 9868114851 PHONE: +91-11-43509333 EMAIL: gnctd.scla.skp@gmail.com

	INDIA/LAND ACQUISITION COLLECTORS IN RELATION TO THE AFFAIRS OF THE NCT OF DELHI(LAND & BUILDING DEPARTMENT) AND/OR PUBLIC OFFICER(S) WHOSE DEFENSE HAS BEEN UNDERTAKEN BY IT, FOR A PERIOD WITH EFFECT FROM 23.05.2023 TO 22.05.2026 VIDE NOTIFICATION DATED 23.05.2023/17.08.2023) **GOVERNMENT PLEADERS/ COUNSELS** 2. MS. ASTHA TYAGI 3. NAUSHAD AHMED KHAN 4. MR. SHYAM SUNDER DALAL 5. MR. SIDDHARTH PANDA 6. MS. RASHMI MALHOTRA 7. MR. RAJNEESH KUMAR SHARMA 8. MR. BIRAJA KANTA MAHAPATRA 9. MR. PRASHANT DIWAN 10.MR. CHANDRA PRAKASH 11.MS. RUCHIKA RATHI 12.MR. SUNIL KUMAR JHA 13.MS. ZEHRA KHAN [IN RELATION TO ANY SUIT,		

	APPEAL, CWP CCP, RFAs AND LPAs AND OTHER PROCEEDINGS BY OR AGAINST THE GOVT. OF NCT OF DELHI/LAND ACQUISITION COLLECTOR AND/OR PUBLIC OFFICER(S) WHOSE DEFENSE HAS BEEN UNDERTAKEN BY IT FOR A PERIOD OF TWO YEARS FROM 01.06.2023 TO 31.05.2025] "LETTER DATED 29.05.2023"		
GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI SERVICES DEPARTMENT	MS. AVNISH AHLAWAT, ADVOCATE STANDING COUNSEL GNCTD (SERVICES) VIDE LETTER DATED 28.08.2024	OFFICIAL ADDRESS: PLOT NO. 66, LGF, THE HUB OKHLA INDUSTRIAL ESTATE, PHASE-3, NEW DELHI-110020	TEL: 011-41012214 MOB: 9810134741 9313964463 EMAIL: avnish@ahlawatassociates.in scservicesgnctd@gmail.com
GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	M/s R.R. & ASSOCIATES [PANEL LAW FIRM]	CHAMBER: A-3, GATE No. 3 TIS HAZARI COURTS, DELHI-110054 OFFICE: 6-C, DDA FLATS BOULEVARD ROAD, DELHI-110054	MOBILE: 09868206476 TEL.: 011-23989989
GHAZIABAD MUNICIPAL CORPORATION	MR. SATISH KUMAR LAMBA	D-68, SECTOR-30, NOIDA (U.P.)	
GOVERNMENT OF ODISHA, LAW DEPARTMENT (LETTER DATED 26.03.2016) (LETTER DTD. 25.04.2016)	MR. ARUNAV PATNAIK	B-34(L.G.F.), NIZAMUDDIN EAST, NEW DELHI-110013	OFF. NO.: 011 41826164 MOB. NO.: 9818501344, 9818928917
GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY, GOVERNMENT E-MARKETPLACE 2ND FLOOR, JEEVAN TARA BUILDING, SANSAD MARG, NEW DELHI-110001	ADAZ LAW CHAMBERS, NOMINATED/STANDING COUNSEL	ADDRESS: A-265, 2ND FLOOR, DEFENCE COLONY, NEW DELHI-24	9810382091-ABHINAV SHARMA,ADV 9891558131-DHRUV ROHATGI,ADV 9971005414-ABHIJIT MITTAL, ADV E-MAIL:- abhinav@adazlaw.com

3RD FLOOR, JEEVAN BHARTI BUILDING, CANNAUGHT LANE, JANPATH CONNAUGHT PLACE, NEW DELHI- 110001	"LETTER DATED: 10.02.2020"		adaz@adazlaw.com
	MR. SHAILENDRA SHARMA, ADVOCATE LEGAL/NOMINATED COUNSEL "LETTER DATED 31.01.2022" "W.E.F. 01.01.2022 FOR A PERIOD OF TWO YEARS"	OFFICE ADDRESS: C-25, LOWER GROUND FLOOR, LAJPAT NAGAR-1, NEW DELHI-110024	EMAIL: Shailendrasharma_10@hotmail.com MOBILE: 9810267976
	HAMMURABI & SOLOMON PARTNERS "EMPANELMENT AS LAW FIRM/ LEGAL CONSULTANT/ADVISOR" LETTER DATED 29.12.2023	405A & 405B, RECTANGLE ONE-4TH FLOOR, SAKET DISTRICT CENTRE, SAKET, NEW DELHI-110017	EMAIL: shweta.bharti@hammurabisolomon.com TEL: +91 1141551825/ 41551825 MOBILE:+91 9811020612
GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL AND TRAINING)	MR. SANJAY JAIN, ADDITIONAL SOLICITOR GENERAL OF INDIA AS SPECIAL PUBLIC PROSECUTOR {FOR CONDUCTING TRAIL IN CASE NUMBER RC 2172015A0002/ACU.V, NEW DELHI(ANTRIX-DEVAS CASE), INSTITUTED BY THE DELHI SPECIAL POLICE ESTABLISHMENT (CENTRAL BUREAU OF INVESTIGATION) IN THE TRIAL COURT, APPEALS, REVISIONS OR OTHER MATTERS ARISING OUT OF THE SAID CASE IN ANY APPELLATE OR REVISIONAL COURTS ESTABLISHED BY LAW FOR THE TIME BEING IN FORCE, FOR A PERIOD OF THREE YEARS FROM THE DATE OF APPOINTMENT OR TILL DISPOSAL OF THE CASE, WHICHEVER IS EARLIER}. "VIDE NOTIFICATION NO. F.NO.. 225/17/2020-ADV.II] DATED 16.09.2021"		

	MR. NEERAJ JAIN,ADV MR. YUVRAJ SHARMA,ADV MR. ARKAJ KUMAR,ADV AS SPECIAL PUBLIC PROSECUTORS {TO ACT UNDER THE DIRECTIONS OF MR. SANJAY JAIN, SPECIAL PUBLIC PROSECUTOR SO AS TO ASSIST HIM IN CONDUCTING TRAIL OF CBI CASE RC 2172015A0002/ACU.V, NEW DELHI (ANTRIX-DEVAS CASE), INSTITUTED BY THE DELHI SPECIAL POLICE ESTABLISHMENT (CENTRAL BUREAU OF INVESTIGATION) IN THE TRIAL COURT, APPEALS, REVISIONS OR OTHER MATTERS ARISING OUT OF THE SAID CASE IN ANY APPELLATE OR REVISIONAL COURTS ESTABLISHED BY LAW FOR THE TIME BEING IN FORCE, FOR A PERIOD OF THREE YEARS FROM THE DATE OF APPOINTMENT OR TILL DISPOSAL OF THE CASE, WHICHEVER IS EARLIER}. “VIDE NOTIFICATION NO. F.NO.. 225/17/2020-ADV.II] DATED 16.09.2021”		
GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL AND TRAINING)	MR. SANJAY JAIN, ADDITIONAL SOLICITOR GENERAL OF INDIA AND SPECIAL PUBLIC PROSECUTOR [FOR CONDUCTING PROSECUTION, APPEALS/ REVISIONS OR OTHER PROCEEDINGS ARISING OUT OF THE CASES RELATED TO 2G SPECTRUM CASES BEFORE APPELLATE/REVISIONAL COURTS, HIGH COURT OF		

	DELHI] MR. NEERAJ JAIN, ADVOCATE MR. RAJAT NAIR, ADVOCATE MR. KANU AGGARWAL, ADVOCATE MR. RISHI RAJ SHARMA, ADVOCATE [AS SPECIAL PUBLIC PROSECUTOR TO ASSIST MR. TUSHAR MEHTA, SOLICITOR GENERAL OF INDIA AND SPECIAL PUBLIC PROSECUTOR AND MR. SANJAY JAIN, ADDITIONAL SOLICITOR GENERAL OF INDIA AND SPECIAL PUBLIC PROSECUTOR IN CONDUCTING APPEAL, REVISION OR OTHER PROCEEDINGS ARISING OUT OF CASE RELATING TO 2G SPECTRUM BEFORE THE HIGH COURT OF DELHI] NOTIFICATION DATED 21.04.2022		
HOUSING & URBAN DEVELOPMENT CORPORATION {HUDCO}	MR. ASHOK KUMAR SINGH,	40-D, K-BLOCK, SAKET, NEW DELHI-110017	PHONES: 2652 2084 & 2652 1594
GLOBE FINCAP LIMITED (REGD OFFICE: 609, ANSAL BHAWAN, 16 K.G. MARG, CONNAUGHT PLACE, NEW DELHI-110001) LETTER DATED: 15TH MAY, 2019	MR. AJAY KOHLI, ADVOCATE “NOMINATED COUNSEL”	CHAMBER AT 106, LAWYER’S CHAMBERS, DELHI HIGH COURT, NEW DELHI-110003	E-MAIL ID: kohlisobti@gmail.com MOBILE: 9910087765
GOVERNMENT OF INDIA, DEPT. OF	RAVI PRAKASH,CGSC,		

REVENUE, MINISTRY OF FINANCE, OFFICE OF THE COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX, GST DELHI EAST COMMISSIONERATE DATED: 05.07.2019	(FOR ANTI-PROFITERRING CASE IN GST TO DEFEND THE UOI, CBIC ETC)		
GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE DEPARTMENT OF LEGAL AFFAIRS (JUDICIAL SECTION)			
	GOVERNMENT PLEADER MR. KARTIKEYA ASTHANA, ADVOCATE ENROLMENT NO. D/1309/2016 FOR CONDUCTING CENTRAL GOVERNMENT LITIGATIONS BEFORE THE HIGH COURT OF DELHI WITH EFFECT FROM THE DATE OF THIS ORDER, FOR A PERIOD OF THREE YEARS OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER VIDE ORDER DATED 07.10.2023	C-9, 9687, VASANT KUNJ, DELHI-110070	MOBILE: 9811180771 EMAIL: kartikeyaasthana@gmail.com
	SENIOR PANEL COUNSEL MR. R.V. SINHA, ADVOCATE ENROLMENT NO. D/298/1988 [FOR CONDUCTING CENTRAL GOVERNMENT LITIGATIONS BEFORE THE HIGH COURT OF DELHI WITH EFFECT FROM THE DATE OF THIS ORDER, FOR A PERIOD OF THREE YEARS OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER VIDE ORDER DATED 11.10.2023.]	405, LAWYERS' CHAMBERS, BLOCK-III, DELHI HIGH COURT, NEW DELHI-110003	MOBILE: 9868230464 EMAIL: sinhaadvocvate@hotmail.com
	SENIOR PANEL COUNSEL MR. AMIT SINHA, ADVOCATE	405, LAWYERS' CHAMBERS,	MOBILE: 9810673337

	ENROLMENT NO. D/167/2014 [FOR CONDUCTING CENTRAL GOVERNMENT LITIGATIONS BEFORE THE HIGH COURT OF DELHI WITH EFFECT FROM THE DATE OF THIS ORDER, FOR A PERIOD OF THREE YEARS OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER VIDE ORDER DATED 11.10.2023]	BLOCK-III, DELHI HIGH COURT, NEW DELHI-110003	EMAIL: sinhaadvocvate@outlook.com
GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE DEPARTMENT OF LEGAL AFFAIRS JUDICIAL SECTION	SENIOR PANEL COUNSEL RAJEEV SHARMA W.E.F. 26.09.2016	M-11, GREATER KAILASH-I,NEW DELHI, PIN-110048	PH:41635954,29247030 EMAIL ID: rajeevsharmalegal@hotmail.com
	GOVERNMENT PLEADER VISHVA WADHWA W.E.F. 26.09.2017	JP-20,2ND FLOOR,PITAMPURA, DELHI-110034	MOB: 9811242789 EMAIL ID: vishva_law2007@yahoo.com
	SENIOR PANEL COUNSEL SHRI SANJAY KUMAR PATHAK,ADV “LETTER DATED 29.08.2019”	B-1, LAWYERS CHAMBERS, 30, DDU MARG, ROUSE AVENUE, NEW DELHI-110002	MOB: 9910770311 EMAIL: pathaksanjaykumar@gmail.com
	MR. SANDEEP BAJAJ,ADVOCATE (SENIOR PANEL COUNSEL) ((FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER)	A-220, DEFENCE COLONY, NEW DELHI-110014	MOB: 9818324703 EMAIL: adv.sandeepbajaj@gmail.com

	GOVERNMENT PLEADER **MR. NITISH KUMAR SINGH, ADVOCATE** **"FOR A PERIOD OF THREE YEAR FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHCHEVER IS EARLIER:-"** **LETTER DATED: 20.11.2020**	**ADDRESS:** **D-121/122 FIRST FLOOR, GANDHI VIHAR, DELHI-110009**	**MOBILE: 9718435661** **8750052456** **EMAIL:- advnkrsingh@gmail.com**
	SENIOR PANEL COUNSEL **MR. VENKATESH, ADVOCATE** **ENROLMENT NO.: D/815/2008** **[FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS WHICHEVER IS EARLIER:]** **LETTER DATED 22.02.2021**	**ADDRESS:** **B-50, DEFENCE COLONY, NEW DELHI-110024**	**MOBILE: 9818771818** **EMAIL: Shri.venkatesh@skvlawoffices.com**
	SENIOR PANEL COUNSEL **MS. KRITIKA ANAND, ADVOCATE** **ENROLMENT NO.: D/1135/2015** **[FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR**		**MOBILE: 9953488125** **EMAIL: kritika_anand@hotmail.com**

	UNTIL FURTHER ORDERS WHICHEVER IS EARLIER:] LETTER DATED 22.02.2021		
GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE, DEPARTMENT OF LEGAL AFFAIRS, (JUDICIAL SECTION)	SENIOR PANEL COUNSEL MR. AJAY SINGH, ADVOCATE ENROLMENT NO.: D/1795/2005 "FOR CONDUCTING CENTRAL GOVERNEMENT LITIGATION (EXCEPT CASES OF RAILWAYS & TAXATION) BEFORE THE HIGH COURT OF DELHI, FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER "LETTER DATED: 09.03.2021"	ADDRESS: 102, 1ST FLOOR, CORBETT TOWER, OMAXE THE FOREST, SECTOR-92, NOIDA, UP- 201301	MOBILE: 9899139400 EMAIL: ajaysingh18@yahoo.co.in
	MR. ADITYA WALIA, ADVOCATE ENROLLMENT NO.: UP/08841/2019 "FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT CASES OF RAILWAYS AND TAXATION) BEFORE THE HIGH COURT OF DELHI, FOR A PERIOD OF THREE YEARS WITH EFFECT FROM THE DATE OF THIS ORDER OR UNTIL		MOBILE: 9068408999 EMAIL: adityawalia26@gmail.com

	FURTHER ORDERS, WHICHEVER IS EARLIER" LETTER DATED 27TH MAY,2021		
	SENIOR PANEL CUONSEL RAJNISH KUMAR GAIND, ADVOCATE ENROLL. NO.- D/341/1987 "FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT CASES OF RAILWAYS AND TAXATION) BEFORE THE HIGH COURT OF DELHI, FOR A PERIOD OF THREE YEARS WITH EFFECT FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER" LETTER DATED 18TH AUG,2021	E-189, GROUND FLOOR, GREATER KAILASH, PART-II NEW DELHI-110048	MOBILE: 9810262633 EMAIL: Rajneesh_gaind@rediffmail.com
	MR. GAURAV SARIN, ADV. "SENIOR PANLE COUNSEL" "FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT TAXATION MATTERS) BEFORE THE HIGH COURT OF DELHI, FOR A PERIOD OF THREE YEARS WITH EFFECT FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER" LETTER DATED 24.02.2022	108, LAWYERS CHAMBER BLOCK III, DELHI HIGH COURT, NEW DELHI-110 003	MOBILE: +91 9810533717 EMAIL: gaurav@sarinassociates.com
	CHARUL SARIN, ADV "SENIOR PANLE COUNSEL"	D-73(BASEMENT), PANCHSHEEL ENCLAVE, NEW DELHI-110 017	MOBILE:+91 9810206581 EMAIL: charul@sarinassociates.

	“FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT TAXATION MATTERS) BEFORE THE HIGH COURT OF DELHI, FOR A PERIOD OF THREE YEARS WITH EFFECT FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER” LETTER DATED 24.02.2022		com
	MR. ANSHUMAN GUPTA, ADV “SENIOR PANLE COUNSEL” “FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT TAXATION MATTERS) BEFORE THE HIGH COURT OF DELHI, FOR A PERIOD OF THREE YEARS WITH EFFECT FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER” LETTER DATED 24.02.2022	G-50, UPPER GROUND GLOOR, FLAT NO. 7, EAST OF KAILASH, NEW DELHI-110065	MOBILE: +91 9874280902 EMAIL: anshuman.gupta@hotmail.com
	MS. NIDHI MOHAN PARASHAR, ADV “SENIOR PANLE COUNSEL” “FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT TAXATION MATTERS) BEFORE THE HIGH COURT OF DELHI, FOR A PERIOD OF THREE YEARS WITH EFFECT FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER”	X-15, FIRST FLOOR, HAUS KHAS, NEW DELHI-110016	MOBILE: +91 9953899908 EMAIL: nidhimohanparashar@gmail.com

	LETTER DATED 24.02.2022		
	JYOMOTI MIZE,ADV “SENIOR PANLE COUNSEL” “FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT TAXATION MATTERS) BEFORE THE HIGH COURT OF DELHI, FOR A PERIOD OF THREE YEARS WITH EFFECT FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER” LETTER DATED 24.02.2022	A-179,2ND FLOOR, DEFENCE COLONY, NEW DELHI-110024	MOBILE: 9717392197
	MR.ABHIGYAN SIDDHANT,ADV “GOVERNMENT PLEADER” “FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT TAXATION MATTERS) BEFORE THE HIGH COURT OF DELHI, FOR A PERIOD OF THREE YEARS WITH EFFECT FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER” LETTER DATED 24.02.2022	S-279, GREATER KAILASH-1, NEW DELHI-110048	MOBILE: +91 9999999045 EMAIL: mail@abhigyansiddhant.com
	TARVEEN SINGH NANDA,ADV “GOVERNMENT PLEADER” “FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT TAXATION MATTERS) BEFORE THE HIGH COURT OF DELHI, FOR A PERIOD OF THREE YEARS WITH EFFECT FROM THE DATE OF THIS ORDER OR UNTIL FURTHER	I-86, LAJPAT NGAR-2, NEW DELHI-110024	MOBILE: +91 9999648869 EMAIL: adv.t.s.nanda@live.com

	ORDERS, WHICHEVER IS EARLIER" LETTER DATED 24.02.2022		
	SENIOR PANEL COUNSEL MR. ADITYA DEWAN,ADVOCATE ENROLLMENT NO. D/1906/2010 "FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE TAXATION MATTERS) FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER." "LETTER DATED 02.03.2022"	C-504,LGF, DEFENCE COLONY, NEW DELHI-110024	MOB:8527611077 TEL.011-49386173 EMAIL: adityadewan@gmail.com
	SENIOR PANEL COUNSEL MR. RAHUL SINGH,ADVOCATE "FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE TAXATION MATTERS) FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER." "LETTER DATED 02.03.2022"	A-455, LGF, DEFENCE COLONY, NEW DELHI-110024	MOB:9899393420 TEL. 011-41518768 EMAIL: rahulsinghlegaloffice@gmail.com
	SENIOR PANEL COUNSEL MS. RICHA DHAWAN,ADVOCATE ENROLLMENT NO. D/2154/2012 "FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE TAXATION	OFFICE: F-1179, LGF, CHITTARANJAN PARK, NEW DELHI-9	MOB:9999890553, 8130602871 EMAIL: richa1290@gmail.com

	MATTERS) FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER.” “LETTER DATED 02.03.2022”		
	SENIOR PANEL COUNSEL MR. VARUN MISHRA,ADVOCATE ENROLLMENT NO. D/722/2011 “FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE TAXATION MATTERS) FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER.” “LETTER DATED 02.03.2022”	A-6, 4TH FLOOR, JANGPURA EXTENSION, NEW DELHI-110014	MOB: 9953325221 TE;: 011-46588246 EMAIL: varunmishrachambers@gmail.com
GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE, DEPARTMENT OF LEGAL AFFAIRS, (JUDICIAL SECTION)	SENIOR PANEL COUNSEL MR. UDAI KHANNA, ADVOCATE FOR CONDUCTING CENTRAL GOVERNMENT LITIGION(EXCEPT THE TAXATION MATTERS) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER LETTER DATED 03.08.2022	CHAMBER NO. 19, BLOCK-I, DELHI HIGH COURT, NEW DELHI-110003	MOB: 9540954431 EMAIL: khanna.udai@gmail.com
	SENIOR PANEL COUNSEL MRS. RADHIKA ARORA, (RADHIKA BISHWAJIT DUBEY)	F-18, THIRD FLOOR, GEETANJALI ENCLAVE, NEW DELHI-110017	MOB: 9810982927 TEL: 011-79653873 EMAIL: radhika.arora21@gmail.c

	ADVOCATE FOR CONDUCTING CENTRAL GOVERNMENT LITIGION(EXCEPT THE TAXATION MATTERS) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER LETTER DATED 03.08.2022		om
HINDUSTAN PETROLEUM CORPORATION LIMITED [LETTER DTD. 17.09.14]	SENIOR MANAGER,LEGAL NORTH ZONE	6TH FLOOR, NORTH TOWER, SCOPE MINAR, DISTRICT CENTRE, LAXMI NAGAR,DELHI-110092	
HINDUSTAN INSECTICIDES LIMITED (HIL) [LETTER DT.28.12.2017]	MR.SANTOSH K.ROUT, ADVOCATE	OFFICE ADDRESS: C-3/19, LOWER GROUND FLOOR, SAFDARJUNG DEVELOPMENT AREA, NEW DELHI-110048	MOBILE: 9990432878 9667877288 PHONE: 011-41005675 EMAIL: advskrout71@gmail.com advskrout@yahoo.com
IN THE HIGH COURT OF DELHI AT NEW DELHI	NOMINATED COUNSEL BEFORE HON'BLE SUPREME COURT OF INDIA ON BEHALF OF THIS COURT IN RESPECT OF CASES IN WHICH DELHI HIGH COURT IS IMPLEADED AS A PARTY UNDER RULES 1-A & 1-B OF CHAPTER 4-F(B) OF HIGH COURT RULES AND ORDERS VOLUME V VIDE CIRCULAR NO. 258/LIT./MISC./2025 DATED 31.01.2025		

1. MR. AMIT GUPTA	G-7, 1ST FLOOR, MASJID MOTH, GREATER KAILASH-2, NEW DELHI-110048.	MOBILE: 9810273846, EMAIL: aguptalaw@gmail.com
2. MR. KANHAIYA SINGHAL	D-143, LGF, LAJPAT NAGAR-I, NEW DELHI-110024	MOBILE: 9212424765, EMAIL: adv.singhal@gmail.com
3. MR. NEERAJ SHEKHAR	321, LAWYERS CHAMBER, C.K. DAPHTARY BLOCK, SUPREME COURT OF INDIA, NEW DELHI- 110001	MOBILE: 9312210391, EMAIL: shekharlawoffice@rediffmail.com
4. MR. SOMANADRI GOUD KATAM	C-68, 1ST FLOOR, NEETI BAGH, NEW DELHI-110049	MOBILE: 9958544778 EMAIL: somanadri@gmail.com
5. MR. SAMIR ALI KHAN	D/367, BASEMENT, DEFENCE COLONY, NEW DELHI-110024	MOBILE: 9899485511 EMAIL: saamiralikhan@gmail.com
6. MR. ANKIT YADAV	A-7, 1ST FLOOR, SECTOR-14, NOIDA-201301(UP)	MOBILE: 8574590040 EMAIL: ankit.yadav@law.nyu.edu office@ankityadav.org.in
7. MR. ANNAM VENKATESH,	CHAMBER NO. 116, POST OFFICE BLOCK, SUPREME COURT OF INDIA, TILAK MARG, NEW DELHI-110001.	MOBILE: 9818997711, EMAIL: venkatesh@adnrao.com
8. MS. SHARMILA UPADHYAY,	303, LAWYERS' CHAMBER, M.C. SETALVAD BLOCK, SUPREME COURT OF INDIA, NEW DELHI-110001.	MOBILE: 9999003577, EMAIL: unuconsultants@gmail.com; upadhyay.sharmila74@gmail.com
9. MR. SIDDHARTHA IYER,	B-4/122, BASEMENT, SAFDARJUNG ENCLAVE, NEW DELHI-110029,	MOBILE: 9871131856, EMAIL: sidiyer94@gmail.com
10. MS. ANURADHA ARPUTHAM,	25, BAZAR LANE (1ST & 2ND FLOOR), BENGALI MARKET,	MOBOLE: 9871422641, EMAIL:

	NEW DELHI-110001.	aoranuradha@gmail.com; anuradharputham@gmail.com
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NOMINATED COUNSEL FOR HON'BLE DELHI HIGH COURT ON BEHALF OF THIS COURT IN RESPECT OF CASES IN WHICH HIGH COURT OF DELHI IS IMPLEADED AS A PARTY UNDER RULE 1-A & 1-B OF CHAPTER 4-F(B)OF HIGH COURT RULES AND ORDERS VOLUME V VIDE CIRCULAR NO. 253/LIT./MISC./2025 DATED 31.01.2025		
1. MS. ANU BAGAI,	327, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110003.	MOBILE: 9810096764, EMAIL: anu@bagai.co.in
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10. MS. GAYATRI BADHWAR PURI	111, LAWYERS CHAMBER BLOCK-I DELHI HIGH COURT, NEW DELHI	MOBILE: 9899901068 EMAIL: gayatripuriadv@gmail.com
11. MS. PREETI GUPTA	B-2/88, LOWER GROUND FLOOR, SAFDARJUNG ENCLAVE, NEW DELHI-110029	MOBILE: 9810249655 EMAIL: akcandp@gmail.com
12. MS. PRACHI VASHISHT	A-4, DEFENCE COLONY, NEW DELHI-110024	MOBILE: 9810240038 EMAIL: prachivashisht@gmail.com
13. MS. ADITI MOHAN	E-341, GREATER KAILASH-I, NEW DELHI-110048	MOBILE: 9871899882 EMAIL: adite.mohan@gmail.com
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	A-11, SOUTH EXTENSION, PART-II, NEW DELHI-110049	
15. MR. VIBHOR GARG	C-291, DEFENCE COLONY, NEW DELHI-110024	MOBILE: 9811352998 EMAIL: vibhor@bavlegal.in
16. MS. KANIKA AGNIHOTRI	A-118, 2ND FLOOR, DEFENCE COLONY, NEW DELHI-110024	MOBILE: 9810980027 EMAIL: kanika.agnihotri@skvassociates.com admin@skvassociates.com
17. MR. GURMEHAR SINGH SISTANI	28, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI-110003 M-23, JUNGPURA EXTENSION, NEW DELHI-110014	MOBILE: 9810977667 EMAIL: gurmehar.law@gmail.com
18. MS. NIDHI RAMAN,	CHAMBER NO. 120, BLOCK-I, DELHI HIGH COURT, NEW DELHI-110003.	MOBILE: 9891088658, EMAIL: niddhiraman@gmail.com
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20. MR. SAMAR SINGH KACHWAHA	1/6, SHANTI NIKETAN, NEW DELHI-110021	MOBILE: 9910940162 EMAIL: samarkachwaha@gmail.com
21. MR. SAURABH SETH,	704, LAWYERS CHAMBERS, BLOCK-III, DELHI HIGH COURT, SHER SHAH RAOD, NEW DELHI-110003,	MOBILE: 9811393402, EMAIL: mail@saurabhseth.com
22. MS. AAKANKSHA KAUL,	154, LAWYERS' CHAMBER, DELH HIGH COURT, SHER SHAH SURI ROAD, NEW DELHI-110003.	MOBILE: 9818131566, EMAIL: aakankshakaul154@gmail.com
23. MR. SUNIL CHOUDHARY,	K-5, LGF, LAJPAT NAGAR-III, NEW DELHI-110024	MOBILE: 9899750209, 9312933300 EMAIL: sunil_chb@yahoo.co.in
24. MR. CHETAN LOKUR,	419-A, LAWYERS' CHAMBER BLOCK-I, DELHI HIGH COURT,	MOBILE: 9999744848, EMAIL:

		NEW DELHI-110003,	office@chetanlokurlaw.com
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	26. MS.PRIYAM MEHTA,	C-111, LGF, DEFENCE COLONY, NEW DELHI-110024.	MOBILE: 9953032272, EMAIL: priyammehta.adv@gmail.com
	27. MS.SHUBHAM MAHAJAN,	H-443, UDAI NIKETAN, NARAINA VIHAR, NEW DELHI-110028.	MOBILE: 9711679754, EMAIL: shubhammahajan25@gmail.com
	28. MR.PRITISH SABHARWAL,	311, LAWYERS CHAMBERS-III, DELHI HIGH COURT, NEW DELHI- 110003.	MOBILE: 9871878690, EMAIL: pritishsabharwal1@gmail.com
	29. MS.SHREYA SAXENA,	FLAT NO. 401, TYPE-V, RESIDENTIAL BLOCK KARKARDOOMA COURTS, DELHI- 110032.	MOBILE: 9821277609, EMAIL: shreyasaxena0802@gmail.com
	30. MR.AMER VAID,	C-539, GROUND FLOOR, DEFENCE COLONY, NEW DELHI- 110024.	MOBILE: 9818239395, EMAIL: amervaid@gmail.com
	31. MR.HIREIN SHARMA,	394, LAWYERS CHAMBERS, BLOCK-II, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI- 110003.	MOBILE: 9811367166, EMAIL: hireinsharmaadvocate@gmail.com
	32. MR.ARUSH KAPOOR,	5C/64, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI- 110005.	MOBILE: 9910950400, EMAIL: arush.kapoor24@gmail.com
	33. MR. RAKESH KUMAR,	CHAMBER NO. 398, L.C.B.-II, DELHI HIGH COURT, NEW DELHI-110003.	MOBILE: 9810147798, EMAIL: dudejaadv@yahoo.co.in
	34. MS. ASMITA SINGH,	CHAMBER NO. 713, BLOCK D, LAWYERS' CHAMBERS, ADDITIOAL BUILDING COMPLEX,	MOBILE: 9643520339, EMAIL: asmitasinghoffice@gmail

		SUPREME COURT OF INDIA, NEW DELHI-110001.	.com
HARDAYAL MUNICIPAL PUBLIC LIBRARY	MR. SUDHIR GUPTA	CHAMBER NO. 486, EASTERN WING, DISTRICT COURT, TIS HAZARI DELHI-110054	PH.23922210,9313885241
HARDAYAL MUNICIPAL HERITAGE PUBLIC LIBRARY GANDHI GROUND, CHANDNI CHOWK, DELHI-110006	MR. TUSHAR SANNU DAHIYA, ADVOCATE NOMINATED COUNSEL LETTER DATED 01.03.2024	SIDDHARTH ENCLAVE, ASHRAM, NEW DELHI-110014	EMAIL: adv.tusharsannu@gmail.com MOBILE: +91 9911991166
HAJ COMMITTEE OF INDIA	MR. KHALID ARSHAD, ADVOCATE	K-36, MASJID KHALILULLAH, FLAT NO. 3A, 3RD FLOOR, BATLA HOUSE, JAMIA NAGAR, OKHLA, DELHI-110025	MOB.:9891378719 Email: khalidarshad1@gmail.com
HARIDWAR ROORKEE DEVELOPMENT AUTHORITY, HARIDWAR	MR. ANKUR KHANDELWAL, ADVOCATE PANEL ADVOCATE LETTER DATED 04.11.2023	P2A-61, DLF PRINCETON ESTATE, DLF PHASE-5, SECTOR-53 COURSE GOLF COURSE, GURGAON-122003	
	MR. AVINASH KUMAR, ADVOCATE AS AN PANEL ADVOCATE LETTER DATED 19.07.2024	E-23, LOWER GROUND FLOOR, JANGPURA EXTENSION, NEW DELHI-110014	
HEADQUARTERS DELHI AREA REGIMENTAL & OTHER AFFILIATED INSTITUTES [LETTER DTD. 24.09.2016] DETAILS ARE AS UNDER: 1.ARMY PUBLIC SCHOOL(APS), DHAULA KUAN 2.ARMY PUBLIC SCHOOL(APS), DELHI CANTT. 3.DELHI AREA PRIMARY SCHOOL (DAPS), DELHI CANTT 4.TAURUS DELHI AREA PRIMARY SCHOOL(TDAPS), DELHI CANTT	1. COL.R. BALASUBRAMANIUM, VSM(RETD.) (STANDING COUNSEL W.E.F. 01.10.2016) ---------- 2.MR. ANKUR CHHIBBER (STANDING COUNSEL W.E.F. 01.10.2016)	116, LAWYERS CHAMBERS, CK DAPHTARY BLOCK, SUPREME COURT OF INDIA, BHAGWAN DASS ROAD, NEW DELHI-110001 ---------- OFFICE AT: B-5/95, SAFDARJUNG ENCLAVE, NEW DELHI-110029	

5.ARMY COLLEGE OF MEDICAL SCIENCES(ACMS),DELHI CANTT 6.ARMY INSTITUTE OF EDUCATION(AIE), GREATER NOIDA 7.ARMY INSTITUTE OF MANAGEMENT TRAINING(AIMT), GREATER NOIDA 8.ARMY ENVIRONMENTAL PARK AND TRAINING AREA(AEPTA), DELHI CANTT 9.TAURUS CSD CANTEEN, DELHI CANTT 10.TAURUS OFFICERS' HOSTEL (TOH),DELHI CANTT 11.TAURUS ARMY BOYS HOSTEL (TABH), DELHI CANTT 12.ALBERT EKKA INSTITUTE (AEI), DELHI CANTT 13.AWWA ASHA SCHOOL, DELHI CANTT 14.TAURUS OFFICERS'INSTITUTE (TOI), DELHI CANTT 15.EX SERVICEMEN CSD CANTEEN, NOIDA 16.AASTHA COUNSELLING CENTRE & SUJOK HEEALING CENTRE AT ARJAN VIHAR, DELHI CANTT. 17.TAURUS SPORTS COMPLEX (HARBHAKSH STADIUM), DELHI CANTT 18.DELHI AREA OFFICERS' MESS			
HEMWATI NANDAN BAHUGUNA GARHWAL UNIVERSITY, SRINAGAR(GARHWAL), UTTRANCHAL-246174	M/S LEGALERIA LAW OFFICES THROUGH ITS MANAGING PARTNER MR. ASHISH KUMAR PANDEY	OFFICE ADDRESS: LEGALERIA LAW OFFICES 905, VIJAYA BUILDING, BARAKHAMBA ROAD, NEW DELHI-110001 CHAMBER ADDRESS: 60, LAWYERS CHAMBER, SUPREME COURT OF INDIA, NEW DELHI-110201	TEL:011-23384004 MOBILE: +91 9873890442

HDFC BANK (LETTER DTD. 10.04.2017)	MR. RAJAT KATYAL	R-291 A, BASEMENT, GREATER KAILASH, PART-I, NEW DELHI-110048	MOB.: 9811250543 PH.: 011 26211488
(LETTER DT. 18.01.2019	NOMINATED COUNSEL:- 1.MR. SANJAY GUPTA,ADV [W.E.F.01.02.2019] 2.MR. ATEEV MATHUR, ADV [W.E.F.01.02.2019]	M/S. SNG & PARTNERS, ADVOCATES, CHAMBER NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI/ R-26,SOUTH EXTENSION,PART-II, NEW DELHI 110049	MOB:9811152920 9811800816 TEL:011-46175500 EMAIL: sanjay_gupta@sngpartners.in Ateev_mathur@sngpartners.in
HDFC CREDILA FINANCIAL SERVICES PVT. LTD.	MR. RISHABH SAHU, ADVOCATE	OFFICE: 165-SUPREME ENCLAVE, MAYUR VIHAR, PHASE-1, NEW DELHI-110091	
HDB FINANCIAL SERVICES LIMITED	MR. GAURAV SRIVASTAVA, ADVOCATE STANDING COUNSEL LETTER DATED 05.07.2023	OFFICE: S-262, GROUND FLOOR, GREATER KAILASH-I, DELHI	TEL: 9910510790 EMAIL: srivastava.law@gmail.com
HINDUJA LEYLAND FINANCE	GARG & ASSOCIATES	No. RU-62,IST FLOOR, NEAR POWER HOUSE,PITAMPURA, NEW DELHI-110034	MOB: 9811252038/9868552038 EMAIL: advocatersgarg@gmail.com
HIGH COURT OF SIKKIM, GANGTOK	MRS. ENAKSHI MUKHOPADHYAY SIDDHANTA, ADVOCATE “STANDING COUNSEL W.E.F. 01ST OF JULY, 2023” “LETTER DATED 12.05.2023”	OFFICE: 133, LAWYERS‟ CHAMBERS, SUPREME COURT OF INDIA, NEW DELHI-110 001	TELE: 011-23383770 MOBILE: +919643557977 EMAIL: siddhantaenakshi@gmail.com
HOUSING DEVELOPMENT FINANCE CORPORATION LTD.(HDFC LIMITED)	MR. RISHABH SAHU, ADV NOMINATED COUNSEL “LETTER DATED: 02.02.2021”	ADDRESS: CHAMBER NO. 304, LAWYERS CHAMBER, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI	EMAIL: rishabh@sahulegal.com MOBILE: 9910055066 LANDLINE: 011-23382830

		SECOND ADDRESS: 96, LAWYERS CHAMBER, SUPREME COURT OF INDIA NEW DELHI-110001	
IDFC FIRST BANK LIMITED OFFICE: KRM TOWER, 7TH FLOOR, No. 1, HARRINGTON ROAD, CHENNAI, TAMILNADU-600031	MR. SANJEEV SINGH & ASSOCIATES, ADVOCATE NOMINATED COUNSEL LETTER DATED 08.12.2021	B-13, LOWER GROUND FLOOR CHIRAG ENCLAVE NEW DELHI-110048	PHONE NO. 011-41721591, 011-471721592 EMAIL: ssalawfirm@ssalawfirm.in
INSURANCE COMPANIES	1. MS. ANJALI BANSAL	26, NAVJIVAN VIHAR, NEW DELHI-110017	MOB.9911555337
i)TATA AIG GENERAL INSURANCE CO. LTD.	2. MR. SAMEER NANDWANI, ADVOCATE NANDWANI & ASSOCIATES	CHAMBER No. 405, BLOCK-III HIGH COURT OF DELHI, NEW DELHI-110003 OFF.: G-30, JANGPURA EXTENSION NEAR EROS CINEMA, NEW DELHI-14	PH.:23381874 Ph.:24318802/43575496 MOB: 9810528802
	3. MR. VAIBHAV SINGH,ADV ENROL NO. D/1650/2019 NOMINATED COUNSEL LETTER DATED 12.03.2025	CHAMBER NO. 312, LAWYERS BLOCK-1 (OLD BLOCK), DELHI HIGH COURT	EMAIL: vaiibbhavsingh@gmail.com PH NO. +91-8932847574
ii)RELIANCE GENERAL INSURANCE CO. LTD	MR. SAMEER NANDWANI ---------- (LETTER DTD. 23.05.2017)	CHAMBER NO. 405, CHAMBER BLOCK-III DELHI HIGH COURT NEW DELHI & D-28, JANGPURA EXTENSION NEW DELHI-110014 ---------- REGIONAL OFFICE:	PH. 011-24323282-84 MOB.9810528802 ----------

	(TO ISSUE THE NOTICE/SUMMONS)	RELIANCE GENERAL INSURANCE CO. LTD. 2ND FLOOR, D-160/2, BEHIND HONDA COURTESY OKHLA INDUSTRIAL AREA, PHASE-I NEW DELHI-110020 CORPORATE OFFICE: RELIANCE GENERAL INSURANCE CO. LTD. CHINTAMANI AVENUE, 4TH FLOOR, NEXT TO VIRWANI INDUSTRIAL ESTATE,' OPP. WESTERN EXPRESS HIGHWAY, GOREGAON EAST, MUMBAI-400063	
iii) BAJAJ ALLIANZ GENERAL INS. CO. LTD LETTER DTD. 04.02.2011	MS. RAMEEZA HAKEEM	12C, SAGAR APARTMENTS 6, TILAK MARG, NEW DELHI -1	PH. 011-44299900 FAX- 011-44299988 email: rameeza@lawassociates.in
iv) IFFCO-TOKIO GENERAL INSURANCE CO. LTD.	1. MS.SHANTHA DEVI RAMAN ---------- 2. MR. PANKAJ SETH	360,SECTOR-15A NOIDA-201301 ---------- OFF: P-20, SOUTH EXTENSION, PART-II,NEW DELHI – 110049 CHAMBER : 222, CIVIL SIDE, TIS HAZARI COURT, NEW DELHI-110054	PH.0120-2513038 MOB. 9868101409 E-MAIL. rsramanr@yahoo.com ---------- EMAIL: sethpankaj74@gmail.com TELEFAX : 91-11-26259116 MOBILE : 9811213768 RES.: 26273418,40533693

v) CHOLAMANDALAM GENERAL INSURANCE CO. LTD. & ICICI LOMBARD GENERAL INSURANCE CO. LTD.	MS. SUMAN BAGGA	220,LAWYERS CHAMBER,BLOCK-I DELHI HIGH COURT NEW DELHI & C-54,GROUND FLOOR MALVIYA NAGAR NEW DELHI	MOB.9810167439
vi) NATIONAL INSURANCE CO. LTD. [FOR DELHI REGIONAL OFFICE-I,II & II]	MR. PANKAJ SETH "NOMINATED COUNSEL"	CHAMBER No. 222, CIVIL SIDE, TIS HAZARI COURT, NEW DELHI-54 OFF.: P-20, SOUTH EXTN. PART-II NEW DELHI-49 : 3017, NEEL KANTH, SIR SYYAD AHMED ROAD, DARYA GANJ, NEW DELHI-110002	MOB: NO. 9811213768 E-Mail: sethpankaj74@gmail.com
vii)ORIENTAL INSURANCE CO. LTD.	1. MR. VISHNU MEHRA ---------- 2. MR. PRADEEP GAUR (LETTER DT. 20.08.2015)	246-A, LAWYERS CHAMBERS DELHI HIGH COURT NEW DELHI OFFICE: C-3/166, SECTOR:36, NOIDA-201303 ---------- OFFICE: D-85, PREET VIHAR,DELHI-110092 CHAMBER: NO. 322, PATIALA HOUSE COURTS,NEW DELHI-110001	FAX : 95120-2576125 & 95120-25770599 ---------- PH: 011-32082849 MOB: 9871980203, 9810081811
viii) UNITED INDIA INSURANCE CO. LTD.	M/S CHANDRA & CHANDRA	222, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110 003	
ix)UNITED INDIA INSURANCE CO. LTD.	MR. PANKAJ SETH, ADV	OFFICE: P-2, SOUTH EXTN., PART-II, NEW DELHI-110049	MOBILE: 9811213768 PH: 26259116(OFFICE) EMAIL: sethpankaj74@gmail.com
x] NEW INDIA ASSURANCE CO. LTD.	M/S CHANDRA & CHANDRA ----------	222, LAWYERS CHAMBERS DELHI HIGH COURT NEW DELHI-110 003 ----------	 ----------

(LETTER DT. 25.02.2017)	MR. KANWAL CHAUDHARY ---------- MR. PANKAJ SETH, ADVOCATE ---------- M/s SARIN & SARIN CO. ADVOCATES & SOLICITORS) [PANEL COUNSEL/FIRM] ---------- Mr. JPN SHAHI, ADVOCATE	OFF.ADD.:EA-413,MAYA ENCLAVE, NEW DELHI-110064. ---------- OFF.: P-20, SOUTH EXTENSION PART-II, NEW DELHI-110049 : 3017, NEEL KANTH, SIR SYYAD AHMED ROAD, DARYA GANJ, NEW DELHI-110002 : CHAMBER NO. 222, CIVIL SIDE, TIS HAZARI COURT, DELHI-110054 ---------- 131, NEW LAWYERS CHAMBER, SUPREME COURT OF INDIA, BHAGWAN DAS ROAD, NEW DELHI-110001 ---------- F-86, 2nd Floor, VIKAS PURI, NEW DELHI-110018	PHONE: 25132963 MOB:- 9810050567 email:-kanwalchaudhary@indiatimes.com kanwalchaudhary@gmail.com ---------- PHONE: OFF. 26259116, RES.26273418,40533693, TELEFAX:91-11-26259116 EMAIL: sethpankaj74@gmail.com ---------- PH.: 9910160045 ---------- PH.: 28535913 MOB.: 9811148998 e-MAIL: advjpnshahi@gmail.com
xi]SHRIRAM GENERAL INSURANCE COMPANY LTD.	MR. PANKAJ SETH	OFF: P-20, SOUTH EXTENSION, PART-II, NEW DELHI – 110049 CHAMBER : 222,CIVIL SIDE, TIS HAZARI COURT, NEW DELHI-110054	EMAIL: sethpankaj74@gmail.com TELEFAX: 91-11-26259116 MOBILE: 9811213768 RES.:26273418,40533693

xii]BHARTI AXA GENERAL INSURANCE COMPANY LTD.	MR. PANKAJ SETH	OFF: P-20, SOUTH EXTENSION, PART-II,NEW DELHI – 110049 CHAMBER : 222, CIVIL SIDE, TIS HAZARI COURT, NEW DELHI-110054	EMAIL: sethpankaj74@gmail.com TELEFAX : 91-11-26259116 MOBILE : 9811213768 RES.: 26273418,40533693 111111
xiii] FUTURE GENERALI INDIA INSURANCE CO. LTD. ADDRESS: 303-310, KAILASH BUILDING, FUTURE GENERALI INDIA INSURANCE COMPMAY LTD. 26 KG MARG, NEW DELHI NODAL OFFICE ID: nod.chn.fgi@futuregenerali.in NODAL OFFICER NAME: 1. ANAND RANA, CONTACT: 7827512342 2. DIVYA KOTRU, CONTACT: 8800981540 3. APARNA MALLIK, CONTACT: 8917412581 LETTER DATED 25.04.2024	MS. SHANTHA DEVI RAMAN	360, SECTOR-15A, NOIDA-201301 (U.P.)	PH.: 09868101409
xiv] HDFC ERGO GENERAL INSURANCE COMPANY LIMITED.	MR. K.L. NANDWANI	CHAMBER NO. 405,BLOCK-III,HIGH COURT OF DELHI, SHER SHAH MARG, NEW DELHI. G-30, JANGPURA EXTENSION, NEAR EROS CINEMA, NEW DELHI-110014	PH: +91-11-23381874 PH: 011-24318802, PH: +91-11-43575496 MOB: 09810069851 Email: apexlaw@hotmail.com

	MR. SAMEER NANDWANI, ADVOCTE NOMINATED/STANDING COUNSEL LETTER DATED 08.12.2021	CHAMBER NO. 405, BLOCK-III DELHI HIGH COURT, NEW DELHI-110003 OFFICE ADDRESS: G-30, JANGPURA EXTENSION, NEW DELHI-14	OFFICE NO. 43575496, 79693986 MOBILE: 9810528802 9810069851 EMAIL: sameerno2@hotmail.com
XV] L&T GENERAL INSURANCE CO LTD. LETTER RECEIVED ON 16.12.2015	MR. RAJEEV M ROY		
XVI] SBI GENERAL INSURANCE CO LTD. LETTER DT. 15.01.2018	MR. SAMEER NANDWANI, ADVOCATE (STANDING COUNSEL)	CHAMBER NO.405,BLOCK-III, DELHI HIGH COURT,NEW DELHI-1. OFFICE ADD: G-30,JANGPURA EXTENSION,NEW DELHI-14	PH: 43575496,40199322 MOB: 9810528802 EMAIL: sameerno2@hotmail.com
BAJAJ ALLIANZ LIFE INSURANCE COMPANY LIMITED	MR. ABHISHEK NANDA, ADVOCATE STANDING COUNSEL FOR A PERIOD FROM 10.10.2023 TO 09.10.2026 VIDE LETTER DATED 02.11.2023	OFFICE: N-BLOCK, 1ST FLOOR, BOMBAY LIFE BUILDING, MIDDLE CIRCLE, CANNAUGHT PLACE, NEW DELHI-110001	PHONE: +91 9971613570 EMAIL: abhisheknanda_lawyer@yahoo.co.in
NATIONAL INSTITUTE OF FASHION TECHNOLOGY [NIFT]	MR. KRISHNA BHUSHAN UPADHYAY(K.B.UPADHYAY) ---------- MR. SWETANK SHANTANU & MR. PRATAP SHANKAR [EMPANELLED-LEGAL RETAINER wef 14.10.2013] [AUTHORISED TO ACCEPT NOTICES & SERVICE]	CHAMBER: 323, M.C. SETALVAD CHAMBERS, SUPREME COURT OF INDIA, BHAGWAN DASS ROAD, NEW DELHI-110001 RESIDENCE: H-22,III FLOOR, GARHWALI MOHALLA LAXMI NAGAR, DELHI-110092 ---------- 'LEGAL CONSULTUS', 444, LOWER GROUND FLOOR, MATHURA ROAD, JANGPURA, NEW DELHI-110014	PH:23070061(CHAMBER) PH: 65476220(RES) MOB:09810655095 E-mail: krishnab_upadhyay@yahoo.co.in ----------

NATIONAL COUNCIL FOR EDUCATION (LETTER DATED 16.11.2016)	M/S SIKRI & CO.ADVOCTES	CHAMBER NO.229 DELHI HIGH COURT NEW DELHI-110 003 C-147, EAST OF KAILASH, NEW DELHI-110 065	
	MR. ARJUN HARKAULI, “STANDING COUNSEL”	CHAMBER NO. 273, LAWYERS CHAMBER, OLD BLOCK, DELHI HIGH COURT.	MOB: 09818072418
	MS. MONIKA ARORA “STANDING COUNSEL” ---------- MR. RAGHVENDER PANDEY “ADDITIONAL STANDING COUNSEL”	----------	----------
	MR. NEERAJ CHAUDHARI,ADV “STANDING COUNSEL” (LETTER DATED 21.09.2020)	OFFICE- C-362, LGF, DEFENCE COLONY, NEW DELHI-110024	PH: 91-11-24334362
INDIAN OIL CORPORATION (CORPORATE OFFICE), REFINERIES & PIPELINES DIVISIONS ---------- INDIAN OIL CORPORATION LTD.	M/S KOURA & CO.	CHAMBER NO. 345, DELHI HIGH COURT, NEW DELHI FLAT NO. 236-239, IIND FLOOR, TRIBHUVAN COMPLEX MATHURA ROAD, ISHWAR NAGAR, NEW DELHI-110065	PHONE: 2338 1487 011-41827851/ 42603267 MOBILE: 981003778/ 9650610540 EMAIL: admin@kouraco.com

{MARKETING DIVISION} (LETTER DATED 05.03.2018)	---------- MR. M.M. KALRA ---------- JAGAT ARORA & ASSOCIATES SOLICITORS & ADVOCATES ---------- RAJIV SHUKLA,ADV (NOMINATED COUNSEL) "LETTER DATED 22.10.2020"	---------- B-124, MANU APARTMENTS, LAWYERS COOPERATIVE GROUP HOUSING SOCIETY 6, MAYUR VIHAR, PHASE-I DELHI ---------- CHAMBER NO. 143, DELHI HIGH COURT,DELHI CHAMBER NO. 488 (CIVIL SIDE), TIS HAZARI COURT, DELHI RES.-CUM-OFF: "NAWAL KUNJ", HOUSE NO. 132, SECTOR 15-A, NOIDA-201301 ---------- JUSTITIA LAW OFFICES, SUITE NO. 6, FIRST FLOOR, EAST NIZAMUDDIN MARKET, NEW DELHI-110013	koura@kouraco.com ---------- PHONE 55265342(O), 22754791(R) MOBILE: 9810135477, EMAIL: manmohankalra@hotmail.com ---------- PHONE: 23386433 PHONE: 23991607 PHONE: 95120-2511628, 95120-2512158, TELEFAX: 95120-2513216 E-mail: rajat132noida@yahoo.co.in jagatarora@airtelbroadband.in ---------- PH:011-41715555 MOB: 9810110572 EMAIL: shuklaw@gmail.com admin@justitialaw.com
INDRAPRASTHA POWER GENERATION CO. LTD.	MR. JASHAN PREET SINGH BRAR	CHAMBER NO. 463, LAWYERS CHAMBERS, HIGH COURT OF DELHI C-61, BASEMENT, LAJPAT NAGAR-1, NEW DELHI- 110 0024	
INDIAN AIRLINES CORPORATION LIMITED	M/S SURI AND COMPANY	12, GOLF APARTMENTS, SUJAN SINGH PARK, NEW DELHI - 110 003	PHONES: 2464 6776 AND 2464 6886 MOBILE: 9810629210, MR

	---------- M/S BHASIN & CO. ---------- M/S NATH & ASSOC.	---------- 10TH FLOOR, 10, HAILEY ROAD, N. DELHI 110001 ---------- 238/1 KAILASH HILLS	VINAY SHAILENDRA, ADVOCATE) ---------- PH. 23315024,23322601,23326 968 ---------- PH. 26911129,26835929
INDIAN BANKS' ASSOCIATION	THE CHIEF EXECUTIVE INDIAN BANKS'ASSOCIATION	THE CHIEF EXECUTIVE INDIAN BANKS'ASSOCIATION, 6TH FLOOR, WORLD TRADE CENTRE, CENTRE 1 BUILDING, CUFFE PARADE, MUMBAI-400005	PHONE NO.: 022-22174040 FAX:- 022-22184222 EMAIL:- ce@iba.org.in
INDIAN OVERSEAS BANK	MR. CHANDRA PRAKASH, ADV STANDING COUNSEL LETTER DATED 04.01.2024	20 A LAWYERS CHAMBERS SUPREME COURT OF INDIA NEW DELHI-110001	PHONE:23385275,23381727 23386914 FAX: 23385245 MOBILE: 9810834624 EMAIL: cpadv79@gmail.com
INDIA TRADE PROMOTION COUNCIL	M/S SIKRI & CO.	229, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI.	
INDRAPRASTHA GAS LIMITED (A JOINT VENTURE OF GAIL, BPCL & GOVT. OF NCT OF DELHI)	MRS. PURNIMA MAHESHWARI, ADVOCATE NOMINATED/STANDING COUNSEL LETTER DATED 18.08.2023	CHAMBER ADDRESS: CHAMBER NO. 205, LAWYERS' CHAMBERS, BLOCK-1, DELHI HIGH COURT, NEW DELHI-110003 OFFICE ADDRESS: 111, JOR BAGH, NEW DELHI-110003	MOBILE: 9810153018, EMAIL: advpurnima111@gmail.com
	MR. KAPIL SANKHLA, ADVOCATE NOMINATED/STANDING COUNSEL	CHAMBER ADDRESS: CHAMBER NO. 354, LAWYERS' CHAMBERS(OLD BLOCK), DELHI HIGH COURT, NEW DELHI-110003 OFFICE ADDRESS: N-252, SECOND FLOOR,	MOBILE: 9810901009, EMAIL: litigation@sankhla.in , kapil@sankhla.in

	LETTER DATED 18.08.2023	GREATER KAILASH PART ONE, NEW DELHI-110048.	
INDIAN COUNCIL OF FORESTRY RESEARCH AND EDUCATION	1. MR. H.K. TOLANI ---------- 2. MR. SANJAY KATYAL	LAWYER'S CHAMBER NO. 662, WESTERN WING, TIS HAZARI COURT, DELHI- 110054. RES: 81-C, FIRST FLOOR, GAUTAM NAGAR, NEW DELHI-110049 ---------- 461, LAWYERS CHAMBERS, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110003 RES.-CUM-OFFICE A-53,ASHOK VIHAR,PHASE-III DELHI-110052	PHONE NO. 9868166350 EMAIL:advocate_hk@yahoo.com ---------- TEL.NO.23381256 TEL.27303553, 27302553 FAX 011-27303553 MOB. 9350023553 E-MAIL sskatyal@yahoo.com
INDIAN COUNCIL OF SOCIAL SCIENCE RESEARCH (MINISTRY OF HUMAN RESOURCE DEVELOPMENT)	MR. AMITESH KUMAR	196, SIMANT VIHAR, SECTOR-14,KAUSHAMBI, GHAZIABAD-201010,UTTAR PRADESH	Mob.No. : 9811034115 PH. NO. 0120-4901439/2770879 EMAIL: amiteshkumar74@gmail.com
INDIAN COUNCIL OF MEDICAL RESEARCH	MR. R.N.SINGH [LEGAL ADVISOR ON PENAL]	CHAMBER NO. 540-541 LAWYERS CHAMBER, PATIALA HOUSE COURT, NEW DELHI-1	
INDIAN COUNCIL OF AGRICULTURAL RESEARCH	MR. V. SENTHIL KUMAR, ADVOCATE EMPANELMENT AS ADVOCATE ON THE PANEL OF ADVOCATES FOR A PERIOD OF TWO YEARS FROM 01.12.2022 TO 30.11.2024 VIDE LETTER DATED 09.11.2022 LETTER DATED 27.01.2023	18, LAWYERS CHAMBER SUPREME COURT OF INDIA NEW DELHI	MOBILE: 8130416389 9868375873 EMAIL: senthiljuris@gmail.com

INDIA INFRASTRUCTURE FINANCE COMPANY LIMITED(IIFCL) LETTER DATED:- 25.06.2019	MR. SIDHARTH BARUA, ADV, STANDING COUNSEL	C1/39, FIRST FLOOR, SAFDARJUNG DEVELOPMENT AREA, NEW DELHI-110016	MOB:- 9899040660 EMAIL.- sidbarua@gmail.com
NATIONAL WATER DEVELOPMENT AGENCY LETTER DT. 18.01.2018	MR. NARESH KAUSHIK (STANDING COUNSEL)	703, 7TH FLOOR, NILGIRI APARTMENT,9, BARAKHAMBA ROAD, NEW DELHI-110001	
ICICI BANK [LETTER DTD.26.06.2014]	MR. PUNIT K. BHALLA [NOMINATED COUNSEL]	C-154, CL JOSEPH BLOCK, TIS HAZARI COURT, DELHI-110054 OFFICE ADDRESS: BHALLA & BHALLA(LAW OFFICES), G.F.-1, GOPALA TOWER, 25, RAJENDRA PLACE, NEW DELHI-110008	MOB:- 9810080772 9625877406 9818280772 EMAIL: punitbhalla@gmail.com punitbhalla@aol.com
	PAREKH & CO. (MR. SAMEER PAREKH, ADVOCATE) ADVOCATE ON RECORD LETTER DATED 02.11.2023	PAREKH CHAMBERS 30, SCHOOL LANE, BENGALI MARKET, NEW DELHI-110 001, INDIA	TEL: 41526601, 23311282 FAX: 23311951, 23318315 EMAIL: parekhco@parekhco.com
INDRAPRASTHA INSTITUTE OF INDORMATION TECHNOLOGY DELHI (A State University established by Government of NCT of Delhi) (LETTER DATED 27.08.2021)	MR. ARJUN MITRA	109, 2nd FLOOR, SUNDER NAGAR, NEW DELHI-110003	MOBILE: +91 9810412737 EMAIL: ajmitra@gmail.com
IFCI FACTORS LIMITED	MR. ANUPAM SRIVASTAVA,ADV	THE CHAMBERS OF LAW,D-26, SOUTH EXTENSION PART-II, NEW DELHI-110049	TEL:011-41656144 011-41613200,46040800 MOB: 9811032151 EMAIL: anupam@tcl-india.net
IFCI LIMITED (LETTER DT. 15.05.2018)	MR. NITIN DAHIYA, ADVOCATE _____	CHAMBER No.389, BLOCK-II, DELHI HIGH COURT DELHI ALSO AT: R-540 LOWER GROUND FLOOR NEW RAJENDRA NAGAR, NEW DELHI-110060 _____	MOB:+91-9899777772 TEL:011-49059105 EMAIL:nitindahiyaa@gmail.com _____

	MR. R.P. AGRAWAL,ADVOCATE (LETTER DT. 20.08.2019)	R.P. AGRAWAL & CO., ADVOCATES C-43,LGF, JANGPURA EXT., NEW DELHI-110014	PHONE: 011-41823688/99 MOB: 9312236537 EMAIL: office@rpalaw.org
IRCON INTERNATIONAL LIMITED (LETTER DTD. 17.11.2015)		LETTER DATED: 07.06.2019 COMMUNICATION ADDRESS: IRCON INTERNATIONAL LIMITED LEGAL DEPARTMENT, 1ST FLOOR, C-4 DISTRICT CENTRE, SAKET, NEW DELHI-110017	
IDBI BANK	STANDING COUNSEL: MR. SIDHARTHA BARUA,ADV [Letter dt. 26.11.2018]	OFFICE: C1/39, FIRST FLOOR, SAFDARJUNG DEVELOPMENT AREA, NEW DELHI 110016	MOB: 9899040660 EMAIL: sidbarua@gmail.com
	MR. SANTOSH KUMAR ROUT, ADVOCATE, STANDING COUNSEL LETTER DATED 19.10.2024	OFFICE ADDRESS: C-3/19, LOWER GROUND FLOOR, SAFDARJUNG DEVELOPMENT AREA, NEW DELHI-110048	MOBILE: 9990432878 9667877288 PHONE: 011-41005675 EMAIL: advskrout71@gmail.com advskrout@yahoo.com
	MR. KRISHAN KUMAR, ADVOCATE (ENROL. NO. D/456/1996(R)) STANDING COUNSEL LETTER DATED 15.05.2025	B-233, LGF, GK-I, NEW DELHI-110048	MOBILE: 9910577700 EMAIL: krishenkumar@gmail.com
THE INSTITUE OF COMPANY SECRETARIES OF INDIA			
INDIAN BANK	MR. BRIJESH KUMAR TAMBER	LAWYWERS CHAMBERS NO. 260 DELHI HIGH COURT, NEW DELHI C-10, BASEMENT NIZAMUDDIN (WEST), NEW DELHI-110013	MOB.: 9811829656 9891125411 PH.: 011-41030212-215
	MR. SANTOSH KUMAR ROUT, ADVOCATE STANDING COUNSEL LETTER DATED 04.09.2023	OFFICE ADDRESS: C-3/19, LOWER GROUND FLOOR, SAFDARJUNG DEVELOPMENT AREA, NEW DELHI-110048	MOBILE: 9990432878 9667877288 PHONE: 011-41005675 EMAIL: advskrout71@gmail.com advskrout@yahoo.com

INDIAN BANK(ALLAHABAD) “LETTER DATED:- 24.08.2020”	HARSHIT JAIN, ADVOCATE “NOMINATED/STANDING COUNSEL” “W.E.F. 13.08.2020 TILL FURTHER ORDERS”	ADDRESS:- B-26, ROSE APARTMENT, SECTOR-14 EXTENTION, ROHINI, DELHI-110085	MOB: 9899113806 9971390547 OFF: 011-40365728 EMAIL ID: advharshitjain@gmail.com
INDIAN RAILWAY CATERING AND TOURISM CORPORATION LTD. *(A GOVT. OF INDIA ENTERPRISE)*	MR. SAURAV AGARWAL, ADVOCATE STANDING COUNSEL LETTER DATED 13.06.2022	3D, WHITE HOUSE APARTMENTS, 10 BHAGWAN DAS ROAD, NEW DELHI-110001	EMAIL: sauravadv@gmail.com Mob: 9312832442
INDIA INFOLINE FINANCE LTD. INFINA FINANCE PRIVATE LTD.	1. MR. SANJAY GUPTA, ADVOCATE SNG & PARTNERS (NOMINATED COUNSEL) ---------- 2. MR. ATEEV MATHUR, ADVOCATE SNG & PARTNERS (NOMINATED COUNSEL)	CH. NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110503 OFFICE: R-26 SOUTH EXTENSION, PART-II, NEW DELHI-110049. ---------- CH. NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110503 OFFICE: R-26 SOUTH EXTENSION, PART-II, NEW DELHI-110049.	MOB: +91 9811152920 PH: +91 11 46175500 EMAIL: sanjay_gupta@sngpartners.in ---------- MOB: +91 9811800816 PH: +91 11 46175500 EMAIL: ateev_mathur@sngpartners.in
INDUSIND BANK Dated: 08.01.2019	MR. MANISH SHARMA,ADVOCATE (NOMINATED/STANDING COUNSEL)	W-104, GREATER KAILASH-I,NEW DELHI-110065	MOB: 9971944566 9811788679 EMAIL: manish2586@hotmail.com
INSTITUTE OF HUMAN BEHAVIOUR & ALLIED SCIENCES(IHBAS)	MR. TUSHAR SANNU DAHIYA, ADVOCATE (STANDING COUNSEL)	269, RAMA HOUSE, THIRD FLOOR, 301-302, MASJID MOTH, SOUTH EX. II, NEW DELHI-110049	MOB: 9911991166 PH: 011-40199284
JAWAHARLAL NEHRU UNIVERSITY NEW DELHI-110 067	MR. VASANTH R, ADVOCATE, SENIOR STANDING LEGAL COUNSEL (SOLELY AND EXCLUSIVELY AUTHORIZED BY THE COMPETENT AUTHORITY TO ACCEPT ADVANCE SERVICE OF	6307, SECTOR-C, POCKET 6, VASANT KUNJ, NEW DELHI-110070	EMAIL: vasanth@trinitychambers.in MOBILE: 9873122974

	WRIT, WRIT APPEAL, LPA, SUIT, OTHER APPEAL OR PROCEEDINGS IN RELATION TO JAWAHARLAL NEHRU UNIVERSITY AND ITS OFFICERS SHOULD BE EFFECTED TO THE OFFICE OF SH. VASANTH R., SENIOR STANDING LEGAL COUNSEL, JNU AT vasanth@trinitychambers.in) (FOR A PERIOD OF THREE YEARS WITH IMMEDIATE EFFECT VIDE LETTER DATED 22.04.2025)		
JAMIA MILLIA ISLAMIA UNIVERSITY NOTE: THE SERVICE OF PETITIONS MAY EFFECTED UPON THE DESIGNATED COUNSEL REPRESENTING JAMIA MLLIA ISLAMIA.	MR. PRITISH SABHARWAL, ADV D-2657/2018, STANDING COUNSEL LETTER DATED 25.06.2025	S-432, GREATER KAILASH-I, NEW DELHI-110048 CHAMBER NO. 311, LAWYERS CHAMBER BLOCK-3, DELHI HIGH COURT	EMAIL: pritishsabharwal1@gmail.com psadvocates77@gmail.com MOBILE: 9871878690 9810264114
	MR. KISLAYA MISHRA, ADV D-5034/21018 ADDITIONAL STANDING COUNSEL LETTER DATED 25.06.2025	ADDRESS: GROUND FLOOR, PLOT NO. D-5, LOGIX INFOTECH PARK, SEC 59, NOIDA – 201301 CHAMBER NO. 487, PATIALA HOUSE COURTS, TILAK MARG, NEW DELHI-110001	MOBILE: 9654968449 EMAIL: officeofadvkkmishra@gmail.com
JAMIA HAMDARD (DEEMED TO BE UNIVERSITY)	DR. SWAROOP GEORGE, ADVOCATE STANDING COUNSEL “FOR A PERIOD OF THREE YEARS WITH IMMEDIATE EFFECT VIDE LETTER DATED 05.09.2023”	ADDRESS: T-15, GREEN PARK EXTENSION, NEW DELHI-110016	MOBILE: 9871144284, EMAIL ID: swaroopgeorge@outlook.com

JOINT ENTRANCE EXAMINATION (ADVANCED) 2016 INDIAN INSTITUTE OF TECHNOLOGY GUWAHATI	MR. ARJUN MITRA	109, 2ND FLOOR, SUNDER NAGAR, NEW DELHI-110003	MOB.:9810412737 E-MAIL: ajmitra@gmail.com
JOINT ENTRANCE EXAMINATION (ADVANCED) 2017 INDIAN INSTITUTE OF TECHNOLOGY MADRAS (LETTER DTD. 20.04.2017)	MR. ARJUN MITRA	109, 2nd FLOOR, SUNDER NAGAR, NEW DELHI-110003	MOBILE: +91 9810412737 EMAIL: ajmitra@gmail.com
JOINT ENTRANCE EXAMINATION (ADVANCED)2018 INDINA INSTITUE OF TECHNOLOGY DELHI (LETTER DT. 11.06.2018)	MR. ARJUN MITRA,ADVOCATE	109, 2nd FLOOR, SUNDER NAGAR, NEW DELHI-110003	MOBILE: +91 9810412737 EMAIL: ajmitra@gmail.com
JOINT ENTRANCE EXAMINATION (ADVANCED)2018 INDINA INSTITUE OF TECHNOLOGY KANPUR (LETTER DT. 11.06.2018)	MR. ARJUN MITRA,ADVOCATE	109, 2nd FLOOR, SUNDER NAGAR, NEW DELHI-110003	MOBILE: +91 9810412737 EMAIL: ajmitra@gmail.com
INDIAN INSTITUTE OF TECHNOLOGY DELHI JOINT ENTRANCE EXAMINATION (ADVANCED)-2020 LETTER DATED. MARCH, 13, 2020	MR. ARJUN MITRA, ADVOCATE, NOMINATED COUNSEL, IIT(JEE) ADVANCED	109, 2ND FLOOR, SUNDER NAGAR, NEW DELHI-110003	MOB.- 9810412737 E-MAIL:- ajmitra@gmail.com
IIT-JEE ADVANCED 2022 INDIAN INSTITUTE OF TECHNOLOGY BOMBAY LETTER DATED 01.08.2022	MR. ARJUN MITRA, ADVOCATE, STANDING/NOMINATED COUNSEL, IIT(JEE) ADVANCED 2022	109, 2ND FLOOR, SUNDER NAGAR, NEW DELHI-110003	MOB.- 9810412737 E-MAIL:- ajmitra@gmail.com
JOINT ENTRANCE EXAMINATION (ADVANCED)-2019 INDIAN INSTITUTE OF TECHNOLOGY	ARJUN MITRA, ADVOCATE, NOMINATED COUNSEL, IIT(JEE) ADVANCED	109, 2ND FLOOR, SUNDER NAGAR, NEW DELHI-110003	MOB.- 9810412737 E-MAIL:- ajmitra@gmail.com

ROORKEE-247667 LETTER DATED. APRIL 23, 2019			
JOINT ENTRANCE EXAMINATION (ADVANCED)-2021 INDIAN INSTITUTE OF TECHNOLOGY KHARAGPUR-721302, WEST BENGAL, INDIA (VIDE LETTER DATED:08.09.2021) & IIT JoSSA 2021 ADMISSION JOINT ENTRANCE EXAMINATION (ADVANCED)-2021 INDIAN INSTITUTE OF TECHNOLOGY KHARAGPUR-721302, WEST BENGAL, INDIA (VIDE LETTER DATED 22.10.2021)	MR. ARJUN MITRA, ADVOCATE, "NOMINATED COUNSEL", IIT(JEE) ADVANCED, 2021 & IIT JoSSA 2021 ADMISSION	109, 2ND FLOOR, SUNDER NAGAR, NEW DELHI-110 003	MOB.- 9810412737 E-MAIL:- ajmitra@gmail.com
JOINT ENTRANCE EXAMINATION (ADVANCED) 2023 INDIAN INSTITUTE OF TECHNOLOGY GUWAHATI, GUWAHATI -781 039, INDIA	MR. ARJUN MITRA, ADVOCATE, STANDING/NOMINATED COUNSEL, IIT(JEE) ADVANCED, 2023 LETTER DATED 08.05.2023	109, 2ND FLOOR, SUNDER NAGAR, NEW DELHI-110003	MOB.- 9810412737 E-MAIL:- ajmitra@gmail.com
JOINT SEAT ALLOCATION AUTHORITY(JoSAA) 2023 JOINT ENTRANCE EXAMINATION (ADVANCED)-2023 INDIAN INSTITUTE OF TECHNOLOGY GUWAHATI, GUWAHATI-781 039, INDIA	MR. ARJUN MITRA, ADVOCATE, STANDING/NOMINATED COUNSEL, "LETTER DATED 06.07.2023"	109, 2ND FLOOR, SUNDER NAGAR, NEW DELHI-110003	MOB.- 9810412737 E-MAIL:- ajmitra@gmail.com
JOINT ENTRANCE EXAMINATION (ADVANCED)-2025 INDIAN INSTITUTE OF TECHNOLOGY KANPUR 208016	MR. ARJUN MITRA, ADVOCATE, STANDING/NOMINATED COUNSEL, "LETTER DATED 25.05.2025"	109, 2ND FLOOR, SUNDER NAGAR, NEW DELHI-110003	MOB.- 9810412737 E-MAIL:- ajmitra@gmail.com
JM FINANCIAL CREDIT SOLUTIONS LIMITED	DHAVAL VUSSONJI & ASSOCIATES, ADVOCATES AND SOLICITORS	DD-13, KALKAJI EXTENSION, KALKAJI, NEW DELHI-110019	

JM FINANCIAL PRODUCTS LIMITED	DHAVAL VUSSONJI & ASSOCIATES, ADVOCATES AND SOLICITORS	DD-13, KALKAJI EXTENSION, KALKAJI, NEW DELHI-110019	
JAMNALAL SONS PRIVATE LIMITED	1.MS. BINDU SAXENA		MOB: 9810019293 EMAIL: basaxena@swarupco.com
	2. MR. SHAILENDRA SWARUP PARTNERS OF M/S SWARUP & ASSOCIATES, ADVOCATES SUPREME COURT & HIGH COURT	M/S SWARUP & ASSOCIATES 6th FLOOR, J.K. BUILDING, VIPPS CENTRE NO.2, MASJID MOTH L.S.C.,GREATER KAILASH-II NEW DELHI-110048	MOB: 9810019294 TEL: 91(11)29221435, 29225875, 29227534/35 FAX: 91(11)29228625, 29212904 EMAIL: sswarup@swarupco.com
JUDO FEDERATION OF INDIA (LETTER DT. 11.10.2017)	1.MR.GAJINDER KUMAR, ADVOCATE (ENRL.NO. 773/90) 2.MS.KIRAN JAI ,ADVOCATE (ENRL.NO.538/89)	A-14, NIZAMUDDIN EAST, NEW DLEHI	MOB:9810124482 MOB:9999939428
KENDRIYA VIDYALAYA SANGATHAN	MR. S. RAJAPPA, ADVOCATE “SENIOR STANDING COUNSEL” (SOLELY AUTHORISED TO ACCEPT ADVANCE NOTICE/DASTI NOTICE AND OTHER NOTICES VIDE LETTER DATED 27.07.2016)	CHAMBER-91, LAWYERS CHAMBERS (A.K. SEN BLOCK), SUPREME COURT OF INDIA, NEW DELHI – 110 001 RES: 36-C, POCKET-B, SFS FLATS, NEW KONDLI, MAYUR VIHAR-III, DELHI-110 096	MOBILE: 9810063946 TELE-FAX: 22620344 E-Mail: rajappa1960@yahoo.com advocaterajappa@gmail.com
	MR. R.N. SINGH, ADVOCATE ‘EMPANELLED STANDING COUNSEL’	540-541, LAWYERS CHAMBERS, PATIALA HOUSE COURTS, NEW DELHI-110001	
	MS. ANJANI AIYAGARI ADVOCATE	64, NEHRU APARTMENTS, KALKAJI, OUTER RING ROAD, NEW DELHI-110019	
	MR. K.M. SINGH	G-8, GALI No. 20, RAJAPURI,	

	‘EMPANELLED STANDING COUNSEL’	UTTAM NAGAR, NEW DELHI	
	MR. ASHOK KUMAR SHARMA `COUNSEL’	CHAMBER NO. K-159, TIS HAZARI COURTS, DELHI-110054	
	MR. SHUBHRANSHU PADHI, ADVOCATE SENIOR COUNSEL “INITIALLY FOR A PERIOD OF THREE YEARS VIDE LETTER DATED 26.10.2021”	239, SECTOR-15-A NOIDA, UTTAR PRADESH-201301	
	MR. N.K. BHATNAGAR, ADVOCATE, SENIOR COUNSEL, “FOR A PERIOD OF THREE YEARS VIDE LETTER DATED: 12.11.2021”	1ST FLOOR, 50 JANPATH, TOLSTOY LANE, CONNAUGHT PLACE NEW DELHI-110001	
KARVY FINANCIAL SERVICES LIMITED (LETTER DTD. 16.08.2017)	MR. RISHI SETHI D-2701/1999 `NOMINATED COUNSEL’	SETHI & ASSOCIATES F-18, L.G.F., LAJPAT NAGAR-III, NEW DELHI-110024	MOB.: 9811088212 TIMING 10.30 AM TILL 4 PM
KOTAK MAHINDRA PRIME LIMITED	MR. VIKAS CHOPRA	21/31-G, MALL ROAD,DELHI-110054	CONTACT NOS.: 9212036118, 011-23958107
KOTAK INFRASTRUCTURE DEBT FUND LTD. KOTAK MAHINDRA INVESTMENTS LTD.	1. MR. SANJAY GUPTA, ADVOCATE SNG & PARTNERS (NOMINATED COUNSEL) ---------- 2. MR. ATEEV MATHUR, ADVOCATE SNG & PARTNERS (NOMINATED COUNSEL)	CH. NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110503 OFFICE: R-26 SOUTH EXTENSION, PART-II, NEW DELHI-110049. ---------- CH. NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110503 OFFICE: R-26 SOUTH EXTENSION, PART-II, NEW DELHI-110049.	MOB: +91 9811152920 PH: +91 11 46175500 EMAIL: sanjay_gupta@sngpartners.in ---------- MOB: +91 9811800816 PH: +91 11 46175500 EMAIL: ateev_mathur@sngpartners.in

KOTAK MAHINDRA BANK LTD. (LETTER DATED 26.10.2020)	1. MR. SANJAY GUPTA, ADVOCATE SNG & PARTNERS (NOMINATED COUNSEL) ---------- 2. MR. ATEEV MATHUR, ADVOCATE SNG & PARTNERS (NOMINATED COUNSEL) ---------- 3. MR. AJAY MONGA, ADVOCATE SNG & PARTNERS (NOMINATED COUNSEL)	CHAMBER NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110503 R-26, SOUTH EXTENSION PART-II, NEW DELHI-110049 ---------- CHAMBER NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110503 R-26, SOUTH EXTENSION PART-II, NEW DELHI-110049 ---------- CHAMBER NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110503 R-26, SOUTH EXTENSION PART-II, NEW DELHI-110049	MOB: +91 9811152920 PH: +91 11 46175500 EMAIL: sanjay_gupta@sngpartners.in ---------- MOB: +91 9811800816 PH: +91 11 46175500 EMAIL: ateev_mathur@sngpartners.in ---------- MOB: 9811054052 PH: +91 11 46175500 EMAIL: ajay_monga@sngpartners.in
SHRI LAL BAHADUR SHASTRI RASHTRIYA SANSKRIT VIDYAPEETHA	1. MR. SHIBASHISH MISHRA (ADVOCATE- ON-RECORD) (SUPREME COURT OF INDIA) ---------- 2. M/S G.D. GOEL & CO. ADVOCATES	E-83, GREATER KAILASH-II, N. DELHI-110048 ---------- CHAMBER No. 227, LAWYERS CHAMBERS, DELHI HIGH COURT NEW DELHI-110 003 RES.: D-14, MARG NO.13 SAKET, NEW DELHI-17	MOB.9560193341 email.smisra65@hotmail.com ---------- PHONE: 2338 9831 MOBILE: 9811316846
LOK SABHA SECRETARIAT	MS. MANINDER ACHARYA MR. SACHIN CHOPRA	NO. 154, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI-110003	

	MS. ANUPAM SANGHI MR. VIVEK SAHARYA		
LIFE INSURANCE CORPORATION OF INDIA	MR. KAMAL MEHTA [WEF 26.09.2014]	CHAMBER No. 398, LAWYERS CHAMBER BLOCK-II, DELHI HIGH COURT, NEW DELHI OFF.: A-188, LGF, DEFENCE COLONY, NEW DELHI-24	MOB.: 9810249271, MOB(OFF.) 9650366248, 9717216660 PH.: 011-24657221-22 EMAIL: kamalnco@gmail.com
NOMINATED COUNSEL/INCHARGE LEGAL AID(CRIMINAL SIDE)	MR. SUMEET VERMA	CHAMBER NO.250,LAWYER'S CHAMBER,DELHI HIGH COURT,NEW DELHI	TEL : OFF:23070848 EMAIL:sumeet_verma@yahoo.com
L&T FINANCE HOLDINGS LTD. L&T FINANCE LTD. L&T INFRASTRUCTURE FINANCE CO LTD. L&T HOUSING FINANCE LTD.	MR. PUNIT KUMAR BHALLA-BHALLA & BHALLA ASSOCIATES	OFFICE: GF-1, GOPALA TOWERS,25 RAJENDRA PLACE, NEW DELHI-110008	MOB: +919810080772 EMAIL: punitbhalla@aol.com punitbhalla@live.com
LALIT KALA AKADEMI NATIONAL ACADEMAY OF ART AN AUTONOMOUS ORGANISATION OF MINISTRY OF CULTURE,GOVERNMENT OF INDIA (LETTER DT. 15.11.2017)	MR. UMESH SHARMA,ADVOCATE	112,NEW DELHI HOUSE BARA KHAMBA ROAD,NEW DELHI-110001	MOB: 9868235388 PH: 23355388 EMAIL: legalhelplineindia@gmail.com
LOKPAL OF INDIA	EMAIL ID: ds-legal@lokpal.gov.in "LETTER DATED 07.12.2023"		
NATIONAL MEDICAL COMMISSION	SH. T. SINGHDEV, ADVOCATE	ADDRESS: J-1, BASEMENT, LAJPAT	CONTACT: 9999012345

	STANDING COUNSEL LETTER DATED 28.05.2025	NAGAR 3, NEAR GURUDWARA	EMAIL: officesinghdev@gmail.com
	MS. MANISHA AGRAWAL NARAIN, ADVOCATE STANDING COUNSEL LETTER DATED 28.05.2025	ADDRESS: OFFICE W-99, GREATER KAILASH-1, NEW DELHI-110048 CHAMBER 446	CONTACT: 9818427971 EMAIL: officeofmanisha@gmail.com , manisha.law@gmail.com
	SH. VAIBHAV MISHRA, ADVOCATE STANDING COUNSEL LETTER DATED 28.05.2025	ADDRESS: B-201, G.F., YOJANA VIHAR, DELHI 110092	CONTACT: 9810833591 EMAIL: vaibhavmishra282@gmail.com
	SH. PRAVEEN KHATTAR, ADVOCATE STANDING COUNSEL LETTER DATED 28.05.2025	ADDRESS: 164, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-1100003	CONTACT: 9868212700 EMAIL: lawpraveen@yahoo.co.uk
	SH. BISHWA BANDHU, ADVOCATE STANDING COUNSEL LETTER DATED 28.05.2025	ADDRESS: 607, PRAKASH DEEP, TOLSTOY ROAD, CONNAUGHT PLACE, NEW DELHI - 1100059	CONTACT: 9971616269, 8800196730 EMAIL: bandhucnlu@gmail.com, advbandhu@gmail.com
	SH. SHIVENDRA SINGH, ADVOCATE STANDING COUNSEL LETTER DATED 28.05.2025	ADDRESS: B-87, BASEMENT, GULMOHAR PARK, NEW DELHI-110049	CONTACT: 9582194010, 8595413318 EMAIL: shivendrasingh86@live.com
NATIONAL FERTILIZERS LTD. (A GOVT. OF INDIA UNDERTAKING)	MS. MANINDER KAUR	CHAMBER NO. 392,96,CHAMBER BLOCK, DELHI HIGH COURT, NEW DELHI. CHAMBER NO.25, CIVIL WING, DISTT. COURTS, TIS HAZARI, DELHI-110054 RES:A-105, PRIYADARSHNI APARTMENTS, I.P. EDTENSION,N. DELHI-92	MOB. 9811704188 E-MAIL: maninderkaur_adv@yahoo.co.in PH.22724250

	MR. INDER JIT SINGH, ADV 'NOMINATED COUNSEL' LETTER DATED: 17.09.2019	21, SHAYAM ENCLAVE, VIKAS MARG EXT. DELHI-110092	MOBILE: 9910300932 9717062303
	MR. OM PRAKASH, ADVOCATE (ENROLMENT NO. D/772/94) STANDING/NOMINATED COUNSEL LETTER DATED 10.11.2022	ADDRESS: CHAMBER NO. 219, LAWYER'S CHAMBER,OLD BLOCK, DELHI HIGH COURT	MOBILE NO.: 9810794902 EMAIL: OM_PRKASHMV@YAHOO.CO.IN
NATIONAL AVIATION COMPANY OF INDIA LTD. (NACIL)	M.V.KINI & CO. ADVOCATES & SOLICITORS	KINI HOUSE 6/39,JUNGPURA-'B' NEW DELHI-110 014	TEL:01124371038/1039/ 1040 FAX:+91 11 2437 9484 E-mail: delhi@mvkini.com
NATIONAL DAIRY DEVELOPMENT BOARD DAIRY SERVICES(NDDB DAIRY SERVICES)	MS. RAAVI BIRBAL, ADVOCATE STANDING COUNSEL (FOR LABOUR AND SERVICE MATTERS) "LETTER DATED 05.01.2022"	A-11 SOUTH EXTENSION PART 2 NEW DELHI-110049	MOBILE: 9818024661 PH: 011-41731122, 26253239 EMAIL ID: raavibirbal@gmail.com
NATIONAL FINANCIAL REPORTING AUTHORITY	MR. ZOHEB HOSSAIN, ADVOCATE NOMINATED COUNSEL LETTER DATED 01.04.2023	OFFICE ADDRESS: R-47, II FLOOR, GREATER KAILASH PART 1, NEW DELHI-110 048	PHONE: +91 9999711099 EMAIL: hossainzoheb@gmail.com officezhossain@gmail.co m
MINISTRY OF RAILWAYS [05.01.2015]	MR. JAGJIT SINGH (STANDING COUNSEL)	156, LAWYERS CHAMBERS, DELHI HIGH COURT NEW DELHI-110 003 M-70, GREATER KAILASH PART-II, {MAIN MARKET}, NEW DELHI	{M} 9810034684 011-2338 2399 EMAIL:jagjitsinghadvoca te@yahoo.co.in Jagjitsingh70@gmail.com

	---------- MS. ARUNA TIKKU ADDITIONAL STANDING COUNSEL	101, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110 003 D-36, PAMPOSH ENCLAVE, GREATER KAILASH-1, NEW DELHI	TEL: 2338 1995 2622 9964 AND 2541 0254
MINISTRY OF LAW AND JUSTICE, DEPARTMENT OF LEGAL AFFAIRS, (JUDICIAL SECTION) [21.11.2006]	MR. PREMASHIS CHOUDHURY [PANEL ADVOCATE] "CENTRAL GOVT. PLEADER"	OFFICE: 395 LAWYER'S CHAMBER, DELHI HIGH COURT BLOCK – II, NEW DELHI RES: W86/18A, ANUPAM GARDEN P.O. IGNOU, SAINIK FARMS, NEW DELHI – 110068	
	MR. ARPIT SHUKLA [GOVT. PLEADER/PANEL COUNSEL] (ORDER DATED 30.12.2015) [FOR A PERIOD OF THREE YEARS OR UNTIL FURTHER ORDER]	J-150, SECTOR 41, NOIDA, UP-201301	MOB: 9871431988
	MR. AJAY GOYAL [GOVT. PLEADER/PANEL COUNSEL] (ORDER DATED 30.12.2015) [FOR A PERIOD OF THREE YEARS OR UNTIL FURTHER ORDER]	D-91, KAMLA NAGAR, DELHI-110007	MOB: 9717701768
	MR. VIVEK GUPTA [GOVT. PLEADER/PANEL COUNSEL] (ORDER DATED 30.12.2015) [FOR A PERIOD OF THREE YEARS OR UNTIL FURTHER ORDER]	CU-161, VISHAKHA ENCLAVE, PITAMPURA, DELHI – 110034	MOB: 9810033139 9910033139

LETTER/ORDER DT. 04.05.2016	MS. ANJU GUPTA [SENIOR PANEL COUNSEL] (ORDER DATED 04.05.2016) [FOR A PERIOD OF THREE YEARS OR UNTIL FURTHER ORDER]	DU-33, PITAMPURA (NEAR INCOME TAX COLONY), DELHI-110034	MOB: 9654169406

	MR. ANIL DABAS [GOVT. PLEADER/PANEL COUNSEL] (ORDER DATED 04.05.2016) [FOR A PERIOD OF THREE YEARS OR UNTIL FURTHER ORDER]	H.NO. 99, VILLAGE-RASULPUR, P.O.-RANI KHERA, DELHI-81	MOB: 9953877332
----------	MR. ASHWANI KUMAR CHOUDHARY [GOVT. PLEADER/PANEL COUNSEL] (ORDER DATED 04.05.2016) [FOR A PERIOD OF THREE YEARS OR UNTIL FURTHER ORDER]	B-16/G-2, DILSHAD GARDEN, DELHI-95	MOB: 9810073395
	MR. MAHENDRA BHARDWAJ [GOVT. PLEADER/PANEL COUNSEL] (ORDER DATED 04.05.2016) [FOR A PERIOD OF THREE YEARS OR UNTIL FURTHER ORDER]	528/2A, STREET NO.5, VISHWAS NAGAR, SHAHDARA, DELHI-92	MOB: 9899393940

(LETTER DT. 01.06.2016)	MR. S.D. WINDLESH [SENIOR PANEL COUNSEL] (FOR CONDUCTING LITIGATION IN RESPECT OF CENTRAL GOVERNMENT)	C 4/155 (IST FLOOR), YAMUNA VIHAR, DELHI-110053	MOB.: 9811169203
(LETTER DT. 30.12.2016)	MR. NITIN SINGH [SENIOR PANEL COUNSEL] (FOR CONDUCTING LITIGATION IN RESPECT OF CENTRAL GOVERNMENT EXCEPT THE CASES OF RAILWAYS & INCOME TAX DEPARTMENT)	307, NEW LAWYERS CHAMBERS, BHAGWAN DASS ROAD, SUPREME COURT, NEW DELHI-110001	MOB.: 9990423291 9990621394 EMAIL: adv.nitinsingh@yahoo.com
(LETTER DT. 24.01.2017)	MR. VINOD DIWAKAR (CENTRAL GOVT. STANDING COUNSEL) (FOR CONDUCTING LITIGATION IN RESPECT OF CENTRAL GOVERNMENT EXCEPT THE CASES OF RAILWAYS & INCOME TAX DEPARTMENT)	BUILDING NO. 3, BIRBAL ROAD, 2ND FLOOR, JANGPURA EXTENSION, NEW DELHI-110014	MOB.: 9810773017 PH.: 011-43541043 E-MAIL: office@vinoddiwakar.com
(LETTER DT. 30.01.2017)	MR. MANU CHATURVEDI (GOVT. PLEADER) (FOR CONDUCTING LITIGATION IN RESPECT OF CENTRAL GOVERNMENT EXCEPT THE CASES OF RAILWAYS & INCOME TAX DEPARTMENT)	CHAMBER NO. 702, PATIALA HOUSE COURTS, NEW DELHI-110001	MOB. : 7838904738 E-MAIL: manuchaturvedi@gmail.com

(ORDER DTD. 30.06.2017) (ORDER DT. 30.08.2017)	MR. SANJAY KUMAR, ADVOCATE (SENIOR PANEL COUNSEL) (FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION EXCEPT THE CASES OF RAILWAYS & TAXATION FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS)	H.NO. 10/12 PANT NAGAR, JANG PURA EXTENSION, NEW DELHI	MOB.: 9654417067 E-MAIL: sanjaykr.delhi@gmail.com
	MR. APAR CHOPRA,ADVOCATE (GOVERNMENT PLEADER) (FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS).	F-8, LOWER GROUND FLOOR, NIZAMUDDIN WEST, NEW DELHI-110013	MOB: 9999925107 E-MAIL: aparchopra@yahoo.in
	MR.PRATYUSH MIGLANI (SENIOR PANEL COUNSEL) (FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS).	D-11 (LGF), GULMOHAR PARK, NEW DELHI-110049	MOB:9811014020 EMAIL: pratyush@miglanivarmaandco.com
	MS. PREMA PRIYADARSHINI		

ODRER DT. 15.11.2017	(SENIOR PANEL COUNSEL) (FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS).	K-246, KANGRA NIKETAN, VIKASPURI, NEW DELHI-18	MOB: 9818107970 EMAIL:premapriyadarshini@gmail.com
---------- ORDER DT. 01.12.2017 ---------- ORDER DT.21.12.2017	MS. AMRITA PRAKASH (CENTRAL GOVT. STANDING COUNSEL) (FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS).	75-76, UPPAR 1ST FLOOR, GURU ANGAD NAGAR, EXTENSION, LAXMINAGAR, DELHI92.	MOB:9818667963 Email: amritaprakash79@gmail.com
	MR. K.V.GIRISH CHOWDARY (GOVERNMENT PLEADER) (FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS).	A-46, FIRST FLOOR, DEFENCE COLONY, NEW DELHI-110024.	MOB: 9999592754 EMAIL: girishkosaraju@gmail.com
	MR.ASHIM SOOD	A-329, SECOND FLOOR, DEFENCE	MOB: 9810255558

	(CENTRAL GOVT. STANDING COUNSEL) (FOR CONDUCTING LITIGATION IN RESPECT OF CENTRAL GOVERNMENT EXCEPT THE CASES OF RAILWAYS & INCOME TAX DEPARTMENT)	COLONY, NEW DELHI-110024	EMAIL: ashim.sood@asood.in
---------- ORDER DT. 26.12.2017	MR.MAHENDER KUMAR BHARDWAJ,ADV (SENIOR PANEL COUNSEL) (FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION EXCEPT THE CASES OF RAILWAYS & INCOME TAX DEPARTMENT) BEFORE THE HIGH COURT OF DELHI, FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FUTHER ORDERS.	528/2-A GALI NO.5, VISHWAS NAGAR, SHAHDARA, DELHI-110032	MOB: 9899393940 TEL:011-22385563 EMAIL:justice4allg308@gmai.com
(ORDER DT. 21.03.2018)	MR. JAYANT BHATT, ADV {SENIOR PANEL COUNSEL) (FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS).	A-71, NEW FRIENDS COLONY, NEW DELHI-110025	MOB:9958325533 EMAIL: mail@jayantbhatt.com
----------			

{ORDER DT. 19.11.2018} ----------	MR. SIDHANT KUMAR (GOVERNMENT PLEADER) (FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS).		
(ORDER DT. 01.11.2018)	MR. RIJUL SINGH UPPAL (GOVERNMENT PLEADER) (FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS).	ADDRESS: 300, GULMOHAR ENCLAVE, NEW DELHI-110049	MOB: 98182551304 EMAIL: rijuluppal@gmail.com
	SHRI MOHIT KAPOOR,ADVOCATE “GOVERNMENT PLEADER“ FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS.	OFF. K.S. LAW OFFICE, 20/39 OLD MARKET, PATEL NAGAR WEST, NEW DELLHI-110008	MOB:- 9999927207 TEL:011-40153799 EMAIL: kapoormohit259@yahoo.com
---------- LETTER DATED 28.02.2019	SHRI ASHEESH JAIN,	CONTACT DETAIL:	MOB:- 9811125100

	ADVOCATE, 'CENTRAL GOVERNMENT STANDING COUNSEL' FOR A PERIOD OF THREE YEARS WITH EFFECT FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS.	7, LAWYERS CHAMBERS, DELHI HIGH COURT, SHER SHAH RAOD, NEW DELHI-110503	TEL:- 011-42546565 EMAIL:- asheesh@ajlc.in
MINISTRY OF LAW AND JUSTICE, DEPARTMENT OF LEGAL AFFAIRS JUDICIAL SECTION, GOVERNMENT OF INDIA , [23.11.2006]	MR. SUBHASH BANSAL SENIOR CENTRAL GOVERNMENT COUNSEL,	CH. NO. 201, LAWYERS CHAMBERS COMPLEX, NEW DELHI COURTS, PATIALA HOUSE, NEW DELHI-110001. OFF.-RES: 287, GROUND FLOOR, TOWER NO. 3SUPREME ENCLAVE, MAYUR VIHAR-I, DELHI-110091.	PH: 23381047, 23387139 PH: 22756360, 22753048 FAX: 22753048 MOBILE: 9810015886 EMAIL: bansal_subhash@yahoo.com
	SENIOR PANEL COUNSEL MR. ADIT KHORANA,ADV FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS. "LETTER DT: 25th SEP, 2020"	B-5/720, EKTA GARDENS, 9, I.P. EXTENSION DELHI-110092	MOB: 9999890679 EMAIL: Khorana.adit@gmail.com
	SENIOR PANEL COUNSEL MR. SUGHOSH SUBRAMANYAM, ADV		MOB: 9483401896 EMAIL: sughosh.sn@yahoo.com

	FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS. "LETTER DT:25th SEP, 2020"		
	CENTRAL GOVT. STANDING COUNSEL SHRI APOORV KURUP,ADV FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS. "LETTER DT: 21st AUG, 2020"	A2/141, LOWER GROUND FLOOR, SAFDARJUNG ENCLAVE, NEW DELHI-110029	MOB: 8800185864 TEL: 011-41733001-02-03 EMAIL: office@akurup.com
	SENIOR PANEL COUNSEL MR. ABHISHEK SINGH,ADV FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS.	OFFICE: A-8(LGF), FRIENDS COLONY(EAST), NEW DELHI-110006	MOB: 9910291290 9650081421 EMAIL: abhishek.lexicons@gmail.com

	"LETTER DATED: 07.10.2020"		
	SENIOR PANEL COUNSEL MR. ALOK SINGH, ADV FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS. "LETTER DATED: 07.10.2020"	H. NO. 997, NITI KHAND-I, INDIRAPURAM, GHAZIABAD, UP-201010	MOB: 9910884802 TEL: 011-49875610 EMAIL: alok_singh@rediffmail.com
	SENIOR PANEL COUNSEL MR. SANDEEP BAJAJ,ADV FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS. "LETTER DATED: 07.10.2020"	A-220, DEFENCE COLONY, NEW DELHI-110014	MOB: 9818324703 EMAIL: adv.sandeepbajaj@gmail.com
	SENIOR PANEL COUNSEL MR. ADITYA DEWAN, ADVOCATE	C-504, LGF, DEFENCE COLONY, NEW DELHI-110024	MOBILE: 8527611077 TEL: 011-49385173 EMAIL: adityadewan@gmail.com

	FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT CASES OF RAILWAYS & TAXATION) FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS WHICHEVER IS EARLIER. "LETTER DATED: 18.12.2020"		
MUNICIPAL CORPORATION OF DELHI EMAIL ADDRESS AND OFFICE ADDRESS OF MCD FOR SERVICE OF ADVANCE COPIES OF WRIT PETITIONS, COURT NOTICES AND SUMMONS ETC. EMAIL: clomcdhq@gmail.com OFFICE ADDRESS: MUNICIPAL CORPORATION OF DELHI LAW DEPARTMENT(HQ) E-1 BLOCK, 17TH FLOOR, DR. SHYAMA PRASAD MUKHERJEE CIVIC CENTRE, JAWAHARLAL NEHRU MARG, NEW DELHI-110002 "LETTER DATED 26.05.2022" ---------- NOTE: MR. AJJAY ARRORA, STANDING COUNSEL,MCD HAS BEEN NOMINATED TO ATTEND THE COURT OF HON'BLE THE CHIEF JUSTICE AND TO	1. MR. SANJEEV SABHARWAL (09.02.2012)	RESIDENCE-CUM-OFFICE S-432, GREATER KAILASH-I NEW DELHI-110048 CHAMBER: 430-31, DELHI HIGH COURT NEW DELHI-110003	PH:46567338, 29239458 MOB: 9810031680,9910106949 PH: 23388843 E-MAIL: SOLICITOR6@GMAIL.COM
	2. MR. O.P. SAXENA,	CHAMBER NO. 372, HIGH COURT OF DELHI, NEW DELHI	PH: 23386446 M-98-100-12444
	3. MR. ANOOP BAGAI,	491, LAWYERS' CHAMBERS, B,OCK-II, HIGH COURT OF DELHI,NEW DELHI-110003	TEL: 233884585 (CHAMBER) 9811062064, 9873309991
	4. MR. AJAY ARORA	CHAMBER/ OFFICES: 430-31, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI. CHAMBER NO. 328, WESTERN WING,TIS HAZARI COURTS, DELHI RESIDENCE: 236-E, MIG FLATS, RAJOURI GARDEN, NEW DELHI-110027	TELE: 9811160827 (M) E.MAIL: www.ajay_arora124@yahoo.co.in PHONE: 23388843 PHONE: 26964610
	5. MR.SHIVINDER CHOPRA	CHAMBER: 430,LAWYER'CHAMBER BLOCK NO.1HIGH COURT OF	EMAIL: shivinder_chopra@rediff

ACCEPT THE NOTICE ON BEHALF OF MCD IN UNATTENDED/UNSERVED CASES AND REPORT TO THE LAW DEPARTMENT OF MCD MR. KARAN SHARMA, MR. TUSHAR SANNU DAHIYA & MR. SIDDHANT NATH, ADVOCATES HAVE BEEN NOMINATED TO ATTEND THE COURT OF HON'BLE MR. JUSTICE MANOJ KUMAR OHRI AND TO ACCEPT THE NOTICE ON BEHALF OF MCD IN UNATTENDED/UNSERVED CASES AND REPORT TO THE LAW DEPARTMENT OF MCD. VIDE LETTER DATED 29.06.2022 MS. BEENASHAW N. SONI, STANDING COUNSEL, DELHI HIGH COURT HAS BEEN NOMINATED TO APPEAR BEFORE THE COURT OF HON'BLE THE CHIEF JUSTICE OF THIS HON'BLE COURT AND ACCEPT THE NOTICE ON BEHALF OF MCD IN UNATTENDED/UNSERVED CASES AND REPORT TO THE LAW DEPARTMENT, MCD VIDE LETTER DATED 23.09.2022 NOTE: THE FOLLOWING COUNSELS ARE NOMINATED TO APPEAR BEFORE THE COURT OF HON'BLE MR. JUSTICE GAURANG KANTH IN REGULAR MATTERS: 1. MR. KUSH SHARMA 2. MS. AKANSHA KAUL 3. MR. VIPUL GANDA 4. MR. KARAN SHARMA 5. MR. GAURAV SHARMA		DELHI,NEW DELHI. OFFICE:3,UDAY PARK, AUGUST KRANTI MARG, NEW DELHI	mail.com MOBILE NO. 9811479297
	6. DR. RAJENDER KUMAR RAWAT, ADVOCATE STANDING COUNSEL "VALID FOR ONE YEAR VIDE LETTER DATED 18.04.2023"	CHAMBER NO. 326, LAWYERS CHAMBER BLOCK, HIGH COURT OF DELHI, NEW DELHI	MOB: 9810053768, EMAIL: rjndr.rawat@gmail.com
	7. MR. UMAKANT MISHRA,ADV ADDL. STANDING COUNSEL "VALID FOR A PERIOD OF ONE YEAR VIDE LETTER DATED 20.11.2023"	OFFICE ADDRESS: FLAT NO. 12, DDA FLATS, CHITRA VIHAR, DELHI-110092	MOBILE: 9871595014 EMAIL: advocateumakantmishra@yahoo.com
	8. MR. DHAN MOHAN, ADV. STANDING COUNSEL "VALID FOR ONE YEAR VIDE LETTER DATED 09.01.2024"	CHAMBER NO. 395, BLOCK-II, DELHI HIGH COURT, NEW DELHI OFFICE AT: 45-D/CA, SHALIMAR BAGH, NEW DELHI-110088	MOBILE: 9811180987 EMAIL: dhanmohandhc@gmail.com
	9. MR. HIREIN SHARMA, ADVOCATE STANDING COUNSEL "VALID FOR ONE YEAR VIDE LETTER DATED 30.01.2024"	CHAMBER NO. 394, BLOCK-II, DELHI HIGH COURT CHAMBERS, HIGH COURT OF DELHI, SHERSHAH ROAD, NEW DELHI-110003	MOBILE: 9811367166 EMAIL: hireinsharmaadvocate@gmail.com
	MR. SANTOSH KUMAR ROUT, ADVOCATE STANDING COUNSEL VALID FOR A PERIOD OF ONE YEAR VIDE LETTER DATED	OFFICE ADDRESS: C-3/19, LOWER GROUND FLOOR, SAFDARJUNG DEVELOPMENT AREA, NEW DELHI-110048	MOBILE: 9990432878 9667877288 PHONE: 011-41005675 EMAIL: advskrout71@gmail.com advskrout@yahoo.com

6. MS. JANIKA MOHAN “LETTER DATED 08.08.2022” ---------- NOTE: SHRI VIKAS CHOPRA, ADVOCATE, STANDING COUNSEL, MCD(MOBILE: 9212036118 AND EMAIL: vikaschopraadvocate@gmail.com HAS BEEN APPOINTED TO ACCEPT NOTICES IN DIVISION BENCH-I AND DIVISION BENCH-II OF THIS HON’BLE COURT ON BEHALF OF MCD VIDE LETTER DATED 24.05.2023.	16.12.2024		
	MR. ADITYA CHANDRA, ADVOCATE ENRO NO. 3182/2012 STANDING COUNSEL FOR A PERIOD OF ONE YEAR VIDE LETTER DATED 17.02.2025	OFFICE ADDRESS: K-17, GROUND FLOOR, JANGPURA EXTENSION, NEW DELHI-110014	MOBILE: 9717444444 EMAIL: advocateadityachandra@gmail.com
	DR. DIVYA SWAMY, ADVOCATE SUPREME COURT OF INDIA STANDING COUNSEL LETTER DATED 06.05.2025 VALID FOR ONE YEAR	LGF, A-131, SECTOR-46, NOIDA, U.P.-201301	MOB: 8860050449 EMAIL: divyaswamy90@gmail.com
	MR. M S OBEROI, ADVOCATE, STANDING COUNSEL, LETTER DATED 09.07.2025 VALID FOR ONE YEAR	CHAMBER 505, BLOCK-III, HIGH COURT OF DELHI, NEW DELHI-110003	EMAIL: 505chamber@gmail.com, MOBILE: 9811551525
MAHANAGAR TELEPHONE NIGAM LIMITED	1. M/S SIKRI AND COMPANY	CHAMBER NO.229, LAWYERS CHAMBERS, DELHI HIGH COURT. NEW DELHI-110 003	PH. 23388777 FAX: 23385559
	2. MR DINESH AGNANI	265, LAWYERS CHAMBERS DELHI HIGH COURT, NEW DELHI.	PH. 23386838, 24318516, 24318517 FAX: 24318521
MEDICAL COUNCIL OF INDIA	M/S EDULAW, ADVOCATES & SOLICITORS,	E-9, LOWER GROUND FLOOR, NIZAMUDDIN WEST, NEW DELHI-110013	PHONE NOS.011-46010609, 40544979 MOBILE NO. 9999012345
MAHINDRA & MAHINDRA FINANCIAL SERVICES LTD.	MR. ANKUR CHHIBBER, ADVOCATE STANDING COUNSEL		MOBILE: 9810082847 EMAIL: ankurchhibber@gmail.com

	LETTER DATED 08.08.2024		
MAHAYOGI GURU GORAKHNATH AYUSH UNIVERSITY, BHATAHAT, GORAKHPUR, UTTAR PRADESH	MR. SARVAN KUMAR, ADVOCATE LEGAL COUNSEL LETTER DATED 21.05.2024	CH-459, LAWYERS CHAMBER BLOCK-I, DELHI HIGH COURT	MOBILE: 9810763691 EMAIL: advocatesarvan@gmail.com
MAHARAJA AGRASEN COLLEGE (UNIVERSITY OF DELHI)	MR. AMIT KHEMKA	490, LAWYERS' CHAMBER HIGH COURT OF DELHI, NEW DELHI	
MEERUT DEVELOPMENT AURHORITY, MEERUT	MR. RACHIT MITTAL, ADVOCATE [ENRL. NO. D/1041/2011] STANDING COUNSEL "LETTER DATED 11.01.2023"	OFFICE: RM LAW CHAMBERS, MZ-24 & 25, ANSAL FORTUNE ARCADE, SECTOR 18, NOIDA- 201 301,U.P.	EMAIL: office@rmlawchambers.in rachit@rmlawchambers.in MOBILE: +91 9873997047
DELHI PUBLIC LIBRARY, MINISTRY OF CULTURE, GOVERNMENT OF INDIA	SHRI YUDHISHTER SHARMA, RETAINER COUNSEL (NOMINATED/STANDING COUNSEL) LETTER DATED 28.04.2023	BE-12, DDA FLATS, MUNIRKA, NEW DELHI-110067	MOBILE: 8860193372, 011-26188167 EMAIL: yudhishtersharmaa55@gmail.com, yudhisteroct@gmail.com
	SHRI YASHPAL SINGH, RETAINER COUNSEL (NOMINATED/STANDING COUNSEL) LETTER DATED 28.04.2023	H-1495(BASEMENT), CHITTARANJAN PARK, NEW DELHI-110019	MOBILE: 9810220380, EMAIL: eklawya.advocates@gmail.com
	SHRI R.D. VATS, RETAINER COUNSEL (NOMINATED/STANDING COUNSEL) LETTER DATED 28.04.2023	668, LAWYERS CHAMEBRS, WESTERN WING, TIS HAZARI, NEW DELHI-110054	MOBILE: 9354215137, EMAIL: vatsrd@gmail.com
MINISTRY OF INFORMATION AND BROADCASTING (FM CELL) (LETTER DT. 28.04.2016)	MR. RAJEEV SHARMA	PETITION CONCERNING FM RADIO BROADCASTING MATTER TO BE FORWARDED TO THE MINISTRY FOR ENTRUSTING TO MR. RAJEEV SHARMA	

MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL AND TRAINING) GOVERNMENT OF INDIA	MR. RIPUDAMAN SINGH BHARDWAJ, ADVOCATE AS RETAINER COUNSELS (SPECIAL PUBLIC PROSECUTOR) [EXTENSION OF TENURE FROM 01.01.2023 TO 31.12.2025] NO. 225/13/2016-AVD-II [LETTER DATED 30.12.2022] MR. ANUPAM S. SHARMA, ADVOCATE AS RETAINER COUNSELS (SPECIAL PUBLIC PROSECUTOR) [EXTENSION OF TENURE FROM 01.01.2023 TO 31.12.2025] NO. 225/13/2016-AVD-II [LETTER DATED 30.12.2022]	FOR PROSECUTION OF CASES INSTITUTED BY DELHI SPECIAL POLICE ESTABLISHMENT (CBI) AND APPEALS, REVISIONS OR OTHER MATTERS ARISING OUT OF THE CASES INVESTIGATED BY THE DELHI SPECIAL POLICE ESTABLISHMENT (CBI) FOR A PERIOD OF THREE YEARS FROM THE DATE OF APPOINTMENT OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER.	
(NOTIFICATION DT. 08.02.2018) (NOTIFICATION DT. 16.02.2018)	MR. TUSHAR MEHTA,SENIOR ADVOCATE AND ADDITIONAL SOLICITOR GENERAL OF INDIA (SPECIAL PUBLIC PROSECUTOR)	FOR PROSECTUION, ARISING OUT OF THE CASES RELATED TO 2G SPECTRUM INVESTIGATED BY THE DELHI SPECIAL POLICE ESTABLISHMENT (CBI) IN THE COURT OF SPECIAL JUDGE(2G SPECTRUM CASES), CENTRAL BUREAU OF INVESTIGATION, NEW DELHI.	
MINISTRY OF LAW & JUSTICE DEPARTMENT OF LEGAL AFFAIRS	ADDITIONAL SOLICITOR GENERAL FOR INDIA IN THE HON'BLE SUPREME COURT OF INDIA 1. SHRI. S. DWARKANATH, SENIOR ADVOATE 2. MS. ARCHANA PATHAK DAVE, SENIOR ADVOCATE 3. SHRI. S.D. SANJAY, SENIOR ADVOCATE		

	4. SHRI. BRIJENDER CHAHAR, SENIOR ADVOCATE 5. SHRI RAJKUMAR BHASKAR THAKARE (RAJA THAKARE), SENIOR ADVOCATE 6. SHRI RAGHAVENDRA P. SHANKAR, ADVOCATE FOR A PERIOD OF THREE YEARS WITH EFFECT FROM 10TH SEPTEMBER, 2024 OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER VIDE NOTIFICATION F.NO. J-11013/4/2024-JUDICIAL.		
MINISTRY OF FINANCE, DEPARTMENT OF REVENUE, CENTRAL BOARD OF EXCISE & CUSTOMS (LEGAL CELL) (LETTER DT. 09.06.2016) PANEL OF COUNSELS FOR HANDLING LITIGATION OF INDIRECT TAXES TILL 08.06.2019)	<u>SENIOR STANDING COUNSELS</u> 1. MR. PRAMOD KUMAR RAI 2. MR. HARPREET SINGH 3. <u>JUNIOR STANDING COUNSELS</u> 1. MR. SAMEER JAIN 2. MS. K. ENATOLI SEMA 3. MR. KAPIL RASTOGI 4. MR. DEEPAK ANAND 5. MR. LOHITAKSHA SHUKLA 6. MR. PRATAP SINGH AHLUWALIA		
MAGMA FINCORP LIMITED	SANJEEV SINGH & ASSOCIATES, ADVOCATES	B-13, LOWER GROUND FLOOR, CHIRAG ENCLAVE, NEW DELHI-110048	MOB: 9810122176 E-MAIL: ssalawfirm@ssalawfirm.in
MANAPPURAM FINANCE LIMITED	MR. SANDEEP SHARMA	K-583, IInd FLOOR, NEAR DR. SAHIB SINGH VERMA COMMUNITY CENTRE, JAHANGIR PURI, DELHI-110033	MOB: 08285692786 E-MAIL: advssraghuvanshi@gmail.com

MAULANA AZAD EDUCATION FOUNDATION, MINISTRY OF MINORITY AFFAIRS, GOVERNMENT OF INDIA	MR. ANURAG OJHA, ADVOCATE NOMINATED/EMPANELED COUNSEL LETTER DATED 12.04.2022	ADDRESS: CHAMBER NO. 346A, BLOCK-I, LAWYERS' CHAMBER BLOCK-I, DELHI HIGH COURT OFFICE: C-39, LGF, NEHRU ENCLAVE, KALKAJI, NEW DELHI-110019	MOBILE: 91-8860069704 011-35694374 EMAIL: anuragdulaw@gmail.com
NATIONAL COUNCIL OF EDUCATIONAL RESEARCH AND TRAINING(NCERT) ---------- LETTER DT. 27/11/2017 & LETTER DT. 19.1.2022	MR. MANISH KUMAR SARAN,ADVOCATE (PANEL ADVOCATE)	216-B/1, GAUTAM NAGAR Opp. Gate No.10, GULMOHAR PARK NEW DELHI	MOB:9891643652
NATIONAL AGRICULTURAL COOPERATIVE MARKETING FEDERATION OF INDIA LTD	MR. G.B. TULSIANI MR. T.K. GANJU	468, LAWYERS CHAMBERS DELHI HIGH COURT NEW DELHI 472, LAWYERS CHAMBERS DELHI HIGH COURT NEW DELHI	(TEL: 23070230, 23384307) ----------
NATIONAL FEDERATION OF FISHERMEN'S CO-OPERATIVES LTD. (INDIA)	1. MR. JOG SINGH, SR. NOMINATED COUNSEL 2. MR. BALWINDER SINGH JUNIOR NOMINATED COUNSEL 3. MISS RAVI BIRBAL 4. MR. NAUSHAD AHMAD KHAN	BOTH AT 528, PATIALA HOUSE COURTS, NEW DELHI-110 001 ---------- RES: A-25, KRIPAL APARTMENT I.P. EXTENSION, PATPARGANJ NEW DELHI-110 092 313, LAWYERS CHAMBERS DELHI HIGH COURT,NEW DELHI ---------- S-513,SECOND FLOOR,SCHOOL BLOCK MAIN VIKAS MARG,SHAKARPUR-II, DELHI – 110092.	(TEL: 2338 3298) (TEL: 2272 6285) (CELL: 9810000762 AND 20052624) CELL PHONE: 9818024661 TELE-FAX:011-42486199 MOB;9868111799.
NATIONAL INSTITUTE OF OPEN SCHOOLING (FORMERLY NATIONAL OPEN SCHOOL)	MR S. RAJAPPA, ADVOCATE	CHAMBER 94, LAWYERS CHAMBERSSUPREME COURT OF INDIANEW DELHI-110 001	TEL : 2261 5878 MOBILE : 9810063946

NAVODAYA VIDYALAYA SAMITI, (AN AUTONOMOUS ORGANIZATION UNDER MINISTRY OF EDUCATION) GOVERNMENT OF INDIA ADDRESS FOR SERVICE OF ADVANCE NOTICES/NOTICES/COPY OF WPs/ REJOINDERS ETC IN THE COURT CASES/MATTERS FILED AGAINST NVS/UOI: THE COMMISSIONER, NAVODAYA VIDYALAYA SAMITI, INSTITUTIONAL AREA, B-15, SECTOR-62, NOIDA, G.B. NAGAR(UP) EMAIL: commissioner.nvs@gov.in dcpers.nvs@gov.in nvslegal@gmail.com PHONE NO.: 0120-2975753, 0120-2405968, 69, 70, 71, 72, 73	MR. ASHOK KUMAR PODDAR, ADVOCATE (FOR THE MATTERS WHERE NVS ONLY A PARTY) "PANEL COUNSEL" LETTER DATED 28.08.2023	OFFICE: B-29, KENDRIYA VIHAR, SECTOR-51, NOIDA	EMAIL: ashokpoddar62@gmail.com Phone: 0120-3640685 Mobile:9999916638
	MR. JASWINDER SINGH, ADVCOATE SENIOR PANEL COUNSEL (NVS & UOI (MATTERS PERTAINING TO MINISTRY OF EDUCATION) "PANEL COUNSEL" LETTER DATED 28.08.2023	C-3/18, SDA(HAUJ KHAS) NEW DELHI-6	EMAIL: jaswinder.phull@gmail.com MOBILE: 9811232066
NATIONAL CONSUMER CO-OP. CONSUMERS' FEDERATION OF INDIA LTD.	MR. J.P. SENGH	421, LAWYERS CHAMBERS, HIGH COURT OF DELHI NEW DELHI-110 003	PHONE: 2338 7169
NATIONAL TEXTILE CORPORATION LIMITED (A GOVERNEMENT OF INDIA UNDERTAKING)	MS. SONAL KUMAR SINGH, ADVOCATE "LETTER DATED 18.04.2022" "FOR A PERIOD OF TWO YEAR WHICH CAN BE EXTENDED FOR FURTHER A PERIOD OF TWO YEARS"	BUNGALAW NO. G-16 SAKET,NEW DELHI-110017	TEL: 41764559 40522433 MOB: 9958555776 EMAIL: sksingh@aksparters.in

NATIONAL COUNCIL FOR TEACHER EDUCATION[NCTE] [LETTER DTD.18.07.14]	NOTICES,PETITIONS,ETC SHALL BE SERVED TO: MR. B.P. PANDEY UNDER SECRETARY(LEGAL) OF NCTE(HQ), BAHADUR SHAH ZAFAR MARG, NEW DELHI-110002		
(LETTER DT. 27TH,OCT 2017)	**PANEL COUNSELS**		
	MR. ASHOK KUMAR PANIGRAHI,ADVOCATE	CHAMBER 47, LAW CHAMBERS, SUPREME COURT OF INDIA, NEW DELHI-110001	MOB:9868525085
	MR. ARJAN HARKAULI, ADVOCATE	W-127, 2ND FLOOR, GREATER KAILASH PART-II, NEW DELHI-110048	MOB:9818072418
	MS. MONIKA ARORA, ADVOCATE	B-100, FIRST FLOOR, SHIVALIK, MALVIYA NAGAR, NEW DELHI-110017	MOB:9810246300
	MS. SONALI MALHOTRA, ADVOCATE	A-4, NEW RAJINDER NAGAR, NEW DELHI-110060	MOB:9818024129
	MR. RAGHAVENDRA PANDEY, ADVOCATE	1/38, GROUND FLOOR, ROOP NAGAR,NEW DELHI-110007	MOB: 9999829991,9818110078
	MR. KISHAN NAUTIYAL, ADVOCATE	607,LAWYERS CHAMBERS, PATIALA HOUSE COURTS,NEW DELHI-110001	MOB:9810188642
	MS. ARUNIMA DWIVEDI, ADVOCATE	CHAMBER NO.358, LAWYERS CHAMBERS BLOCK-1 DELHI HIGH COURT, NEW - DELHI-110003	MOB:9810916537
	MR.ROHIT GANDHI, ADVOCATE	CHAMBER NO. 36, R.K. GARG BLOCK, SUPREME COURT OF INDIA, NEW DELHI-110201	MOB:9818610321
	MR.SAURABH CHADDA, ADVOCATE	B-55, 3RD FLOOR, JEEWAN/NIKETAN, LIC COLONY, PASCHIM VIHAR, NEW DELHI-110087	MOB:8800152500

	MR. YASHWARDHAN, ADVOCATE	201,FIRST FLOOR, KAILASH HILLS, NEW DELHI-110065	MOB: 9650057524
	MR. SHIVAM SINGH, ADVOCATE NCTE STANDING COUNSEL LETTER DATED 14.07.2021	ADDRESS: A 1, KHEL GAON MARG, BLOCK A, NEETI BAGH, NEW DELHI-110049	MOBILE: 9873832280
NATIONAL COUNCIL FOR TEACHER EDUCATION	M/S SIKRI & CO. ADVOCTES	CHAMBER NO.229 DELHI HIGH COURT NEW DELHI-110 003 C-147, EAST OF KAILASH NEW DELHI-110 065	
	MR. NARESH KAUSHIK, ADVOCATE (ADDL.STANDING COUNSEL)	CHAMBER :419,NEW LAWYERS CHAMBERS, SUPREME COURT OF INDIA,BHAGWAN DASS ROAD, NEW DELHI	MOB: 9811031792 PH: 011-23070071 E-MAIL: nareshkshk@yahoo.co.in
	SHRI. AKSHAY CHANDRA,ADV “STANDING COUNSEL” “LETTER DATED: 14.10.2020”	OFFICE: A-169, SECOND FLOOR, DEFENCE COLONY, NEW DELHI-110024	PHONE: 9910401230 EMAIL: advocateakshaychandra@gmail.com
	MR. RAHUL MADAN, ADVOCATE STANDING COUNSEL LETTER DATED 30.06.2022	W-99, GREATER KAILASH-I, NEW DELHI-110048	MOBILE 9971030903 EMAIL Madanrahul8@gmail.com
NATIONAL HIGHWAYS AUTHORITY OF INDIA (NHAI), MINISTRY OF ROAD TRANSPORT AND HIGHWAYS,	MR. SANTOSH KUMAR, ADVOCATE STANDING/NOMINATED COUNSEL	OFFICE: A-382, FIRST FLOOR, A BLOCK, DEFENCE COLONY, NEW DELHI-110024	TEL: 41563402 MOB: 8527585997 EMAIL: advskoffice@gmail.com

GOVERNMENT OF INDIA	"LETTER DATED 31.05.2022"		
	MR. MANISH BISHNOI, ADVOCATE STANDING/NOMINATED COUNSEL "LETTER DATED 31.05.2022"	OFFICE: A-138, 2ND FLOOR, DEFENCE COLONY, NEW DELHI-110024	MOB: 9811548007 TEL: 46100809 & 35621118 EMAIL: office@mbchambers.com
	MR. ANKUR MITTAL, ADVOCATE MITAL & MITAL ADVOCATES STANDING/NOMINATED COUNSEL LETTER DATED 29.07.2024	OFFICE: C-347, 1ST FLOOR, DEFENCE COLONY, NEW DELHI-110024	MOBILE: 9810506223 8377974055 (MR. ABHAY GUPTA, ADV.) EMAIL: ankurmittallawyer@gmail.com ankur@mitalandmital.com abhay@mitalandmital.com
	MR. KARTIKEY YADAV, ADVOCATE STANDING/NOMINATED COUNSEL "LETTER DATED 26.06.2024"	E-86, LGF, EAST OF KAILASH, NEW DELHI-110065	MOBILE: 9999996019 EMAIL: ventuslegal.office@gmail.com
NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY SECTOR 6, DISTRICT GAUTAM BUDH NAGAR	1. MR. ASHOK KUMAR SINGH	40-D, K BLOCK, SAKET NEW DELHI-110017 BAR ROOM NO.18, HIGH COURT BUILDING CHAMBER NO.272, WESTERN WING, TIS HAZARI, DELHI-110054	TEL: 2652 2084; 2652 1594 (TEL: 2338 6824) (TEL: 2392 8699)
	MR. KUSHAGRA K. SINGH, ADVOCATE, ON THE PANEL OF ADVOCATE LETTER DATED 31.01.2022	ADDRESS: 174, JOR BAGH, NEW DELHI-110003	MOBILE: 9978955157 EMAIL: kushagrasingh12@protonmail.com
	MR. AVIRAL SAXENA,ADVOCATE "ON THE PANEL OF ADVOCATE"	CHAMBER: 35, R.K. GARG BLOCK, SUPREME COURT	MOBILE: +91 9990589126 TEL: 011 47010730

	LETTER DATED 13.06.2023	NEW DELHI-110001 OFFICE: B-28, LGF, DEFENCE COLONY, NEW DELHI-110024	EMAIL: Chamber.aviralsaxena@gmail.com Adv.aviral@yahoo.com
NATHPA JHAKRI POWER CORPN LIMITED (NOW KNOWN AS SATLUJ JAL VIDYUT NIGAM LIMITED)	MR. J.C. SETH	C-451, CHITRANJAN PARK, NEW DELHI-110 019	PH. 2628 9977 FAX: 2628 9978 MOB.: 9810073095
NATIONAL PRODUCTIVITY COUNCIL	MR. ASHOK KUMAR SINGH	40-D, K. BLOCK, SAKET, NEW DELHI-110 017	TEL: 2652 2084, 2652 1594 2686 3029, 2651 5887 MOBILE: 9810018535
NETAJI SUBHAS INSTT.OF TECHNOLOGY	MS. AVNISH AHLAWAT	243, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110003 OFFICEC: A-33 (LOWER GROUND FLOOR), DEFENCE COLONY, NEW DELHI	PH. 23384517,23382820 PH. 51012214,51048401 MOBILE : 9810134741
NAVODAYA VIDYALA SAMITI INDIRA GANDHI STADIUM INDRA PRASTHA ESTATE NEW DELHI-110 001	MR. S. RAJAPPA	94, LAWYERS CHAMBERS, SUPREME COURT OF INDIA, NEW DELHI-110 001 RES: 36-C, POCKET-B, SFS FLATS, NEW KONDLI, MAYUR VIHAR-III, DELHI-110 096	TELE-FAX: 2261 5878 E-MAIL: rajappa_s@hotmail.com
NATRIP IMPLEMENTATION SOCIETY (NATIS)	SH. ATUL SHARMA	CHAMBER 207, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI LINK LEGAL, E-2, FIRST FLOOR, DEFENCE COLONY, NEW DELHI-110024.	91(011) 46511000 9811055984 FAX: 91(011) 46511099

NATIONAL BOOK TRUST	SH. BALDEV KRISHNA SATIJA	88,LAWYERS CHAMBER SUPREME COURT OF INDIA, NEW DELHI-110001	PH : 9810347884
	SHRI ROHIT VATS, ADVOCATE EMPANELMENT LETTER DATED 15.04.2021	C-14, SOUTH EX PART-2 NEW DELHI-110049	
	SHRI PIYUSH SINGH, ADVOCATE EMPANELMENT LETTER DATED 15.04.2021	A-12, LGF, LAJPAT NAGAR-III NEW DELHI-110024	
	SHRI AKSHAY AAMRITANSHU, ADVOCATE EMPANELMENT LETTER DATED 15.04.2021	C-41, LGF, JANGPURA EXTENSION NEW DELHI-110014	
	MS. SHILPI SATYAPRIYA SATYAM, ADVOCATE EMPANELMENT LETTER DATED 15.04.2021	51, LAWYER'S CHAMBER SUPREME COURT OF INDIA, NEW DELHI-110001	
	SHRI SUNIL KUMAR, ADVOCATE EMPANELMENT LETTER DATED 15.04.2021	73-B, AD BLOCK, PITAMPURA, NEW DELHI-110034	
NATIONAL MINORITIES DEVELOPMENT & FINANCE CORPORATION	MR. INDRANIL GHOSH ADVOCATE [PANEL COUNSEL]	C-129, EAST OF KAILASH, NEW DELHI-110065	TEL.:011-26929793, 26929795; FAX:011-26929794 e-mail: indranilghosh@iglegalfirm.com
NATIONAL BAL BHAWAN	MR. S. RAJAPPA	91, LAWYERS CHAMBER, SUPREME COURT OF INDIA	MOB.: 9810063946

		NEW DELHI-110001 OFF. CUM RES.: 36-C, POCKET-B, SFS FLATS, NEW KONDLI, MAYUR VIHAR,PHASE-III, DELHI-110096	
NATIONAL BOARD OF ACCREDITATION	MR. AMITESH KUMAR “STANDING COUNSEL”	196, SIMANT VIHAR, SECTOR-14,KAUSHAMBI, GHAZIABAD-201010,UTTAR PRADESH	Mob.No. : 9811034115 PH. NO. 0120-4901439/2770879 Fax No. 011-23385245 EMAIL: amiteshkumar74@gmail.com
NATIONAL FEDERATION OF URBAN COOPERATIVE BANKS AND CREDIT SOCIETIES LTD.(NAFCUB)	MR. S. RAJAPPA, ADVOCATE SENIOR STANDING COUNSEL	91, LAWYERS’CHAMBERS SUPREME COURT OF INDIA NEW DELHI-110001	MOB.: +919810063946 RES: 011-22620344 e-mail: advocaterajappa@gmail.com
NATIONAL CAPITAL REGION PLANNING BOARD	MR. GAURAV MOHAN LIBERHAN	C-567, LOWER GROUND FLOOR, DEFENCE COLONY, NEW DELHI-110024	
NATIONAL UNIVERSITY OF EDUCATIONAL PLANNING AND ADMINISTRATION	MR. AMITESH KUMAR	196, SIMANT VIHAR, SECTOR-14,KAUSHAMBI, GHAZIABAD-201010,UTTAR PRADESH	Mob.No. : 9811034115 PH. NO. 0120-4901439/2770879 EMAIL: amiteshkumar74@gmail.com
NATIONAL BOARD OF EXAMINATIONS [LETTER DTD. 28.03.2014]	DR. RAKESH GOSAIN, ADVOCTE ‘STANDING COUNSEL’	C/o NBE, MEDICAL ENCLAVE, ANSARI NAGAR, NEW DELHI-110029	MOB.: 9810393161
NATIONAL LAW UNIVERSITY, DELHI	MR. SANJAY VASHISHTHA, ADV “STANDING COUNSEL” LETTER DATED 11.03.2023	ADDRESS: J-3/284, ALAKHNANDA, NEW DELHI	MOBILE: +91 9999753811 LANDLINE: 011-40519551 E-MAIL:- s.vashishtha@oxfordalumni.org
NEW DELHI MUNICIPAL COUNCIL (NDMC) E-MAIL ADDRESS FOR ASSIGNMENT OF PETITION/	M/s ANIL GROVER & ASSOC.	298, LAWYERS’ CHAMBERS, BLOCK-II,HIGH COURT OF DELHI, NEW DELHI-110003 OFFICE: A-222, NEW FRIENDS COLONY,	PH.: 23387921 EMAIL: groveradvocate@rediffmail.com

CASE FILED IN THE REGISTRY law.deptt.ndmc@gmail.com [LETTER DTD 30.09.2014]		NEW DELHI-110025	PH.: 40507217-18
(LETTER DTD 20.07.2017)	MR. SATISH KUMAR `SR. MUNICIPAL ADVOCATE' (ENGAGED TILL 14.09.2018 OR FURTHER ORDERS)	LAWYERS CHAMBER NO. 464, DELHI HIGH COURT BLOCK-I, NEW DELHI-110001 OFFICE: 716, NAURANG HOUSE, 21, K.G. MARG, CONNAUGHT PLACE, NEW DELHI-110001	MOB.: 9810419742 TEL.: 91-11-43074413 E-MAIL: satishlaw@yahoo.com
LETTER DTD 06.06.2018	MR.SUNDER KHATRI,ADV STANDING COUNSEL (TILL FURTHER ORDERS)	GF-124 & 113,WORLD TRADE CENTRE BABAR ROAD,LALIT HOTEL CONNAUGHT PLACE, NEW DELHI-110001	MOB: 9810187449 Tel: 011-43520440,43570827 EMAIL: inso.sunderkhatri@gmail.com Shyamrattan2008@gmail.com
	MS. ZUBEDA BEGUM, ADVOCATE STANDING COUNSEL "FOR A PERIOD OF ONE YEAR W.E.F. 01.11.2023 TO 31.10.2024 OR TILL FURTHER ORDER VIDE LETTER DATED 03.11.2023"	421, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI-110003	TEL: 23387169 MOBILE: 9868119078 EMAIL: zubedabegumadv@gmail.com
	MR. RAKESH KUMAR DHAWAN, ADVOCATE STANDING COUNSEL LETTER DATED 12.12.2023	CHAMBER NO. 609, DELHI HIGH COURT, SHER SHAH RAOD, NEW DELHI-110003 F-1179, C.R. PARK, LOWER GROUND FLOOR, NEW DELHI-110019	MOBILE: 9899775330
NATIONAL COMMISSION FOR MINORITY EDUCATIONAL INSTITUTIONS (GOI)	MR. SYED ABDUL HASEEB 'STANDING COUNSEL' (W.E.F.14.12.2017)	229, M.C.SETALVAD CHAMBERS BLOCK, SUPREME COURT OF INDIA, NEW DELHI	

NAGARIYA SAHKARI BANK LIMITED (UNDER LIQUIDATION) VARANASI	MS. USHA GARG, ADVOCATE LETTER DATED 09.12.2021	R/o, HOUSE NO. 4, SECOND FLOOR,CENTRAL LANE BANGALI MARKET, NEW DELHI	
NATIONAL COMMISSION FOR ALLIED & HEALTHCARE PROFESSIONS	1. SHRI SATISH KUMAR, ADVOCATE 2. SHRI CHANDRASHEKHAR A. CHAKALABBI, ADVOCATE 3. SMT. ARUNIMA DWIVEDI, ADVOCATE EMPANELLED AS ADVOCATES/ COUNSELS VIDE LETTER DATED 30.04.2025		
NATIONAL COUNCIL FOR HOTEL MANAGEMENT AND CATERING TECHNOLOGY	MR. SARFARAZ KHAN 'STANDING COUNSEL' [LETTER DTD.21.10.2014]	214, LAWYERS' CHAMBER BLOCK-I, DELHI HIGH COURT, NEW DELHI-3 OFF.: B-21/1,F.F., LANE No.7, ABUL FAZAL ENCLAVE-II, SHAHEEN BAGH, OKHLA, NEW DELHI-110025	PH.:011-23384153 PH.:011-29945916 MOB.:9899140169 EMAIL: sarfarazadv@yahoo.co.in
NATIONAL COUNCIL FOR VOCATIONAL EDUCATION & TRAINING(NCVET), MINISTRY OF SKILL DEVELOPMENT & ENTREPRENEURSHIP, GOVERNMENT OF INDIA	MS. DACCHITA SHAHI, ADVOCATE, EMPANELLED ADVOCATE FOR TWO YEAR W.E.F. 01.08.2023 VIDE LETTER DATED 01.08.2023	B-22, LGF, SOUTH EXTENSION-II, NEW DELHI-110049	MOBILE: 9999782498 9310748070 EMAIL: DACCHITASHAHI29@GMAIL.COM
	MR. VIPIN KUMAR, ADVOCATE EMPANELLED ADVOCATE FOR TWO YEAR W.E.F.	CHAMBER NO. 693, PATIALA HOUSE COURT, NEW DELHI-110001	MOBILE: 9718433130 EMAIL: ADVVIPINKSINGH@GMAIL.COM

	01.08.2023 VIDE LETTER DATED 01.08.2023		
	MS. ANUSHKAA ARORA, ADVOCATE EMPANELLED ADVOCATE FOR TWO YEAR W.E.F. 01.08.2023 VIDE LETTER DATED 01.08.2023	ABA LAW OFFICE, BUILDING NO. 250, BLOCK-A, L.G.F., DEFENCE COLONY, NEW DELHI-110024	MOBILE: 9810570295 EMAIL:ANUSHKAAARORA@ABALAWOFFICE.IN
	MR. MANISH KUMAR, ADVOCATE EMPANELLED ADVOCATE FOR TWO YEAR W.E.F. 01.08.2023 VIDE LETTER DATED 01.08.2023	CHAMBER NO.-504, BLOCK-III, DELHI HIGH COURT, NEW DELHI-110003	MOBILE: 9873950114 EMAIL: ATTORNEY.MANISH@GMAIL.COM
	MR. AVNISH SINGH, ADVOCATE EMPANELLED ADVOCATE FOR TWO YEAR W.E.F. 01.08.2023 VIDE LETTER DATED 01.08.2023	303, C K DAFTARI, SUPREME COURT, INDIA, TILAK LINE, NEW DELHI-110091	MOBILE: 8826437138 8851647069 EMAIL: AVNISHS05@GMAIL.COM MILAN.SAHU@GOV.IN
	MRS. RITU SHARMA KAUSHIK, ADVOCATE EMPANELLED ADVOCATE FOR TWO YEAR W.E.F. 01.08.2023 VIDE LETTER DATED 01.08.2023	CHAMBER NO. 736, WESTERN WING, TIS HAZARI COURT, DELHI-110054	MOBILE: 9213447175 EMAIL: ADV.RS@REDIFFMAIL.COM
	MR. PRADEEP KUMAR JHA, ADVOCATE EMPANELLED ADVOCATE FOR TWO YEAR W.E.F. 01.08.2023 VIDE LETTER DATED 01.08.2023	CHAMBER NO. 742-D, 7TH FLOOR, LAWYERS CHAMBERS BLOCK, SAKET DISTRICT COURT, NEW DELHI-110017	MOBILE: 9953133627 EMAIL:JHAPRADEEP2010@HOTMAIL.COM
	MR. SHAMINDER SINGH	CHAMBER NO 751, DWARKA COURT,	MOBILE: 9899370177

	KADIAN, ADVOCATE EMPANELLED ADVOCATE FOR TWO YEAR W.E.F. 01.08.2023 VIDE LETTER DATED 01.08.2023	SECTOR-10, DWARKA, NEW DELHI-110075	EMAIL: SHAMINDER.KADIAN@GMAIL.COM
	MS. ARUNIMA DWIVEDI, ADVOCATE EMPANELLED ADVOCATE FOR TWO YEAR W.E.F. 01.08.2023 VIDE LETTER DATED 01.08.2023	462, LAWYERS CHAMBER, BLOCK-I,DELHI HIGH COURT, SHERSHAH ROAD, NEW DELHI-110003	MOBILE: 9810916537 9953601796 EMAIL:ARUNIMA.ASSOCIATES@GMAIL.COM
	MR. BHAGWAN SWAROOP SHUKLA, ADVOCATE EMPANELLED ADVOCATE FOR TWO YEAR W.E.F. 01.08.2023 VIDE LETTER DATED 01.08.2023	459, LAWYERS CHAMBER, BLOCK-I DELHI HIGH COURT, SHERSHAH RAOD, NEW DELHI-110003	MOBILE: 9910483635 EMAIL: BSCGSC@GMAIL.COM
	MR. JAI PRAKASH, ADVOCATE EMPANELLED ADVOCATE FOR TWO YEAR W.E.F. 01.08.2023 VIDE LETTER DATED 01.08.2023	HOUSE NO. 40, GROUND FLOOR, HANUMAN LANE, CONNAUGHT PLACE, NEW DELHI-110001	MOBILE: 9990679784 EMAIL: jaitahalani@tlclaw.in
NATIONAL CAPITAL REGION TRANSPORT CORPORATION	MR. RAJESH KATYAL, ADVOCATE' 'STANDING/NOMINATED COUNSEL' [LETTER DATED.29.05.2020]	RES./OFFICE: A-53, ASHOK VIHAR,PHASE-III DELHI-110052 CHAMBER: CHAMBER NO. 170, LAWYERS CHAMBERS BLOCK-II, DELHI HIGH COURT, NEW DELHI-110003	MOB: 9810643553 PH: 27302553,27303553 E-MAIL: rajeshlawyer@yahoo.co.in rajeshlawyer53@gmail.com

NOIDA SPECIAL ECONOMIC ZONE	M/S RAD & PARTNERS (MR. DEEPAK JAIN-PARTNER) 'NOMINATED COUNSEL'	C-623, NEW FRIENDS COLONY, NEW DELHI-110025.	TEL NO. +91(11)47280000 CELL NO.+91 3310115111, +91 9910505313
NARCOTICS CONTROL BUREAU DELHI ZONAL UNIT EMAIL ID FOR FORWARDING ANY APPLICATION FILED BEFORE THIS COURT: LEGDZU-NCB@GOV.IN "VIDE LETTER DATED 24.05.2024"	MR. SUBHASH BANSAL	CHAMBER: CH.No. 303, L.C. BLOCK-III, DELHI HIGH COURT, NEW DELHI OFF.: N-20, F.F., JANGPURA EXTN. NEW DELHI-110014	TEL.No.(CHAMBER): 011-23387139 TEL.No.(OFFICE): 011-24313040 MOB.No. 9810015886 EMAIL: bansal_subhash@yahoo.com
GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS NARCOTICS CONTRL BUREAU WEST BLOCK-1, WING-V, R.K. PURAM NEW DELHI-110066	MR. UTSAV SINGH BAINS,ADV SPECIAL PUBLIC PROSECUTOR FOR A PERIOD OF THREE YEARS TO REPRESENT NCB U/S/24(8) OF Cr.P.C. VIDE LETTER DATED 25.07.2022	132, SUNDER NAGAR, NEW DELHI-110003	
NTPC LIMITED (LETTER DTD. 19.06.2017 & 22.07.2017)	MS. KANIKA AGNIHOTRI (AUTHORIZED TO RECEIVE ALL WRIT PETITIONS/PETITIONS FILED AGAINST NTPC)	OFFICE: SKV ASSOCIATES A-118, IIND FLOOR DEFENCE COLONY, NEW DELHI-110024	MOB.: 9818397418 TEL.: 011-46572411/2422
NTPC BHEL POWER PROJECTS PRICATE LIMITED	MR. ANIL KUMAR, ADVOCATE STANDING/NOMINATED COUNSEL LETTER DATED 25.06.2025	CHAMBER ADDRESS: 21, LAWYERS CHABMER, BLOCK-I, DELHI HIGH COURT, NEW DLEHI-110003 RESIDENCE: FLAT NO. 185, SAMRAT APARTMENTS, VASUNDHARA ENCALVE, NEW DLEHI-110094	MOBILE: 9968549099 EMAIL: advocateanilkjha5@gmail.com anilprem2004@yahoo.co.in

NATIONAL EDUCATION SOCIETY FOR TRIBAL STUDENTS(NESTS) GOVERNMENT OF INDIA		ADDRESS: GATE NO. 3A, GROUND FLOOR, JEEVAN TARA BUILDING, PARLIAMENT STREET, NEAR PATEL CHOWK METRO STATION, NEW DELHI-110001	PHONE: 011-23340277 23340506 23340280 EMAIL: nests-tribal@tribal.gov.in
NATIONAL HIGHWAYS & INFRASTRUCTURE DEVELOPMENT CORPORATION LIMITED ==(NHIDCL)==	MS. RUCHIRA GUPTA, ADVOCATE STANDING/NOMINATED COUNSEL LETTER DATED 04.01.2023	ADDRESS: E-31, JUNGPURA EXTENSION BASEMENT	MOB: 9810350333, EMAIL: ruchira@chambersofrg.com
NOTE: ALL THE COMMUNICATIONS i.e., WRIT PETITION, NOTICES, SUMMONS ETC. RELATING TO NHIDCL SHOULD BE SENT AT THE EMAIL ID: legal1@nhidcl.com . "LETTER DATED 12.05.2023"	MR. ABHINAV MUKHERJI, ADVOCATE STANDING/NOMINATED COUNSEL LETTER DATED 04.01.2023	ADDRESS: D-85, LGF, PANCHSHEEL ENCLAVE, NEW DELHI-110017	MOB: 9818144136, EMAIL: abhinavmukerji@gmail.com
	MR. YASHPAL RANGI, ADVOCATE STANDING/NOMINATED COUNSEL LETTER DATED 04.01.2023	ADDRESS: CHAMBER NO. 751, DWARKA COURT COMPLEX, SECTOR-10, NEW DELHI-75	MOB: 9811944784, EMAIL: yashrangi73@gmail.com
	MR. PRASENJIT KESWANI, ADVOCATE STANDING/NOMINATED COUNSEL LETTER DATED 04.01.2023	ADDRESS: E-44, SECTOR-40, NOIDA, UTTAR PRADESH-201303	MOB: 9811049118, EMAIL: prasenjit76_k@yahoo.com
	GNR LAW ASSOCIATES STANDING/NOMINATED COUNSEL LETTER DATED 04.01.2023	ADDRESS: A-1, NEETI BAGH, KHEL GAON MARG, NEW DELHI-110049	MOB: 011-23385245, EMAIL: gopalsingh1@gmail.com
NATIONAL COMMISSION FOR SCHEDULED TRIBE, GOVERNMENT OF INDIA	THE SECRETARY, NATIONAL COMMISSION FOR SCHEDULED TRIBE(NCST) "ALL COURT NOTICES/ADVANCE		

	COPIES OF PETITIONS/ APPLICATIONS SHOULD BE SERVED UPON THE NCST DIRECTLY THROUGH ITS SECRETARY." "LETTER DATED 26.10.2021 "		
NATIONAL COMMISSION FOR SCHEDULED CASTES(NCSC)	1. MR. THAKUR PRASAD SINGH ADVOCATE SENIOR PANEL COUNSEL ORDER DATED 01.02.2023	457, LAWYERS CHAMBERS, DELHI HIGH COURT,	MOB: 9971529687 EMAIL: advocatetesingh@gmail.com
	2. MR. RAHUL KASHYAP, ADVOCATE SENIOR PANEL COUNSEL ORDER DATED 01.02.2023	8/13, GROUND FLOOR, ROOP NAGAR, DELHI-110007	MOB: 9891009515 8178773906 EMAIL: lexpacific03@gmail.com
NATIONAL TESTING AGENCY(NTA) {DEPARTMENT OF HIGHER EDUCATION,MHRD} LETTER DT. 12.12.2018	1. MR. SANJAY KHANNA, ADV (STANDING COUNSEL)	OFFICE: L-27, GROUND FLOOR, KAILASH COLONY, NEW DELHI-110048 DISTT. COURT: CH. 172, WESTERN WING, TIS HAZARI COURT, DELHI-110054	MOB: 9899305640 9968006418 OFF. LANDLINE: 011-43290056 011-41510989 EMAIL: advkhanna2002@gmail.com vikalpsp@yahoo.co.in
	SH. APOORV KURUP, ADVOCATE, PANEL COUNSEL [LETTER DT: 27.08.2020]	A2/141, LOWER GROUND FLOOR, SAFDARJUNG ENCLAVE, NEW DELHI-110029	MOB: 8800185864 TEL: 011-41733001-02-03 EMAIL: office@akurup.com
	MS. MANISHA SINGH, ADV ENROLMENT NO. D/1898/2001 'PANEL COUNSEL' LETTER DATED: 04.03.2021	ADDRESS: CHAMBER NO. 108, LAWYERS CHAMBER BLOCK-III, DELHI HIGH COURT, NEW DELHI-110003	MOBILE: 9811941496 EMAIL: manishasingh2501@yahoo.com

	MS. SEEMA DOLO, ADV ENROLMENT NO. D/4027/2010 'PANEL COUNSEL' LETTER DATED: 04.03.2021	OFFICE ADDRESS: 82, 3RD FLOOR, SAFDARJUNG ENCLAVE, NEW DELHI-110029	EMAIL: Seemadolo.law@gmail.com MOBILE NO. 9711234081
	MS. PANKHURI SRIVASTAVA, ADVOCATE PANEL COUNSEL LETTER DATED 27.04.2023	F-12A(LGF), KAILASH COLONY, NEW DELHI-11004	
	MR. ABHAY MANI TRIPATHI, ADVOCATE ENROL. NO. D/1198/2002 PANEL COUNSEL LETTER DATED 27.04.2023	OFFICE: A-201, DEFENCE COLONY, NEW DELHI-110049 ADDRESS: 610, EXPRESS APARTMENTS,SECTOR-4 VAISHALI, GHAZIABAD- 201010	MOBILE: 9811329325 EMAIL: mani.abhay@gmail.com
NORTH DELHI MUNICIPAL CORPORATION (NOW MUNICIPAL CORPORATION OF DELHI) NOTE: FOR SUITS, CLAIMS, PETITIONS, APPLICATIONS, NOTICES, ADVANCE COPIES OF CASES, SUMMONS ETC RECEIVED ON THE FOLLOWING ADDRESS AND EMAIL: MUNICIPAL CORPORATION OF DELHI (THROUGH COMMISSIONER) OFFICE OF THE CHIEF LAW OFFICER, 17TH FLOOR, CIVIC CENTRE, S.P. MUKHERJEE MARG, NEW DELHI-110002 EMAIL: clomcdhq@gmail.com	MR. AKHIL MITTAL,ADVOCATE (STANDING COUNSEL) [LETTER DATED 14.5.2020]	CHAMBER NO. 407, BLOCK III, DELHI HIGH COURT,NEW DELHI OFFICE: 89,KALYAN VIHAR,POLO ROAD, DELHI-110009	TEL: 011-45660194 MOB: +91-9212504099, 9891180590 E-MAIL: mittalsolicitors@gmail.com
	MR. SANJEEV SABHARWAL, (STANDING COUNSEL)	CHAMBER NO.311, LAWYERS CHAMBER BLOCK III, DELHI HIGH COURT AND S 432 GREATER KAILASH-1,NEW DELHI	MOB: 9810031680, 9910106949 E-MAIL: Solicitor6@gmail.com
	MR. MUKESH GUPTA, 'STANDING/NOMINATED COUNSEL'		
ORGANISING ® COMMONWEALTH	MR. SUSHIL DUTT SALWAN	OFF:FLAT NO.1, 47 PUSA ROAD	PH: 25784776

GAMES 2010 DELHI		NEW DELHI-110005 CHAMBER: 226,LAWYERS CHAMBER, DELHI HIGH COURT,NEW DELHI-03 RES:47 PUSA ROAD, FIRST FLOOR NEW DELHI-110005	FAX: 25821248 PH: 23387445 MOB: 9811044412 E-mail: ssalwan@lawyer.com sushil.salwan@gmail.com
OFFICE OF THE CHIEF ELECTORAL OFFICER, DELHI EMAIL:- ceodelhi.hgr@gmail.com LETTER DATED: 01.07.2020	SH. SIDHANT KUMAR, ADVOCATE	C-35, SECOND FLOOR, SOUTH EXTENSION-2, NEW DELHI-110049	E-MAIL:- sidhant@sidhantkumar.net
	SH. RAJEEV SHARMA, ADVOCATE	1, ASIA HOUSE, KASTURBA GANDHI MARG, NEW DELHI-110001 & CHAMBER NO. 298, WESTERN WINGH, TIS HAZARI COURT, DELHI-110054	E-MAIL: vakul_vinayak@hotmail.com
	MS. ANJANA GOSAIN, ADVOCATE	441, LAWYER'S CHAMBERS, HIGH COURT OF DELHI, SHER SHAH ROAD, NEW DELHI-110003	E-MAIL: anjanagosainchambers@gmail.com
PAKISTAN INTERNATIONAL AIRLINES (PIA)	M/S H.L. KUMAR & ASSOC.	36, LAWYERS CHAMBERS SUPREME COURT OF INDIA NEW DELHI 150, LAWYERS CHAMBERS DELHI HIGH COURT NEW DELHI, 87, LAWYERS CHAMBERS 2nd FLOOR, TEHSIL BUILDING TIS HAZARI A-43 LAJPAT NAGAR-2 NEW DELHI-110024	PH: 23387756 PH.29836404-5, FAX. 29847174-5 e-mail : hlkumar@vsnl.com
PRASAR BHARTI, AIR & DOORDARSHAN	MR. RAJEEV SHARMA	OFF.: 35, LAWYERS CHAMBERS, SUPREME COURT OF INDIA, NEW DELHI RES: M-11, GREATER KAILASH-I,	(TEL: 2646 7030, 2642 0235) FAX: 51632662 E-MAIL: rajeevsharmalegal@hotma

		NEW DELHI-110 048	il.com
PUNJAB & SIND BANK			
	MR. RAJAT ARORA,ADVOCATE M/S JAGAT ARORA & ASSOCIATES (SOLICITORS & ADVOCATES)	CHAMBER NO. 143, DELHI HIGH COURT, SHERSHAH MARG, NEW DELHI RESI:"NAWAL KUNJ", H.NO. 132, SECTOR: 15-A, NOIDA-201301	MOBILE :9810176964 RESI.:0120-2511628, 2512158
	MS. KITTOO BAJAJ STANDING COUNSEL (SERVICE MATTERS)	OFF.: B-35, JANGPURA EXTENSION NEW DELHI RES.: A-18, BRIJ VIHAR, SURYA NAGAR, GHAZIABAD(U.P.)	TEL.:9891671638, 9212798015 EMAIL: kittubajaj@yahoo.com
	SH. RAJESH KUMAR GAUTAM ADVOCATE "STANDING COUNSEL" "LETTER DATED 08.01.2021"	B-230, BASEMENT, GREATER KAILASH-I, NEW DELHI-110048	OFF: 011-49404616 49403583 (M): 9811252434 EMAIL:- rajeshgautam@klmehta.net rajesh@gautamlawchambers.net anant@gautamlawchambers.net
	SH. SANTOSH KUMAR ROUT ADVOCATE STANDING COUNSEL FOR A PERIOD FROM 07.12.2024 TO 06.12.2027 VIDE LETTER DATED 11.12.2024	OFFICE ADDRESS: C-3/19, LOWER GROUND FLOOR, SAFDARJUNG DEVELOPMENT AREA, NEW DELHI-110048 OFFICIAL ADDRESS: CHAMBER NO. 175, BLOCK-II, HIGH COURT BUILDING SHER SHAH SURI MARG, DELHI HIGH COURT NEW DELHI-110001	MOBILE: 9990432878 9667877288 PHONE: 011-41005675 EMAIL: advskrout71@gmail.com advskrout@yahoo.com
PUNJAB NATIONAL BANK	1. SH. SANTOSH KUMAR ROUT,	OFFICE AT:	MOBILE: 9990432878

	ADVOCATE "STANDING COUNSEL" "LETTER DATED: 18.02.2023"	C-3/19, LOWER GROUND FLOOR, SAFDARJUNG DEVELOPMENT AREA, NEW DELHI-110048 OFFICE AT: CHAMBER NO. 175, BLOCK-II, HIGH COURT BUILDING SHER SHAH SURI MARG, DELHI HIGH COURT NEW DELHI	9667877288 PHONE: 011-41005675 EMAIL: advskrout71@gmail.com advskrout@yahoo.com
	2. SH. ARUN KUMAR SHUKLA, ADVOCATE "STANDING COUNSEL" "LETTER DATED 18.02.2023"	OFFICE AT: 112, NEW DELHI HOUSE, 27, BRAKHAMBA ROAD, NEW DELHI-110001 ALSO AT: CHAMBER NO. 101, BLOCK-III, HIGH COURT BUILDING SHER SHAH SURI MARG, DELHI HIGH COURT , NEW DELHI-110001	CONTACT NO. 8586863313 9312400295 011-41315678 EMAIL: connect@snslegal.in Arunkumarshukla7@gmail.com
PUNJAB WAKF BOARD	MR. KESHAV KAUSHIK	150-151, ANSAL CHAMBERS-II, 6, BHIKAJI CAMA PLACE, NEW DELHI-110 066	2619 2806 & 2865 8357 FAX: 865 8357 RES: 91-6345320 e-mail: keshavkaushik@mantraonline.com
THE PRADESHIYA INDUSTRIAL AND INVESTMENT CORPORATION OF U.P. LTD. (PICUP) (Owned by Govt. of Uttar Pradesh) 'PICUP BHAWAN', GOMTI NAGAR, LUCKNOW-226010 (U.P.)	SAMHITA LEGAL, ADVOCATES & CONSULTANTS (LETTER DTD. 21.07.2017 & 16.08.2017)	C-263, LOWER GROUND FLOOR, GREATER KAILASH-I, NEW DELHI-110048	PHONE-011-46305505 MOB: 9711060693, 9891845604 E-MAIL: info@samhitalegal.in
PRESIDENT'S SECRETARIAT	MR. SANJAY KUMAR SHANDILYA	LB 9-10, GAURI SADAN, 5 HAILEY	

(RASHTRAPATI SACHIVALAYA) (LETTER DT. 23.12.2016)	(SERVICE OF NOTICE OR ADVANCE COPY OF PETITION WHERE THE PRESIDENT'S ESTATE IS ARRAYED AS A PARTY)	ROAD, NEW DELHI-110001	
PENSION FUND REGULATORY AND DEVELOPMENT AUTHORITY, DELHI (PFRDA)	MR. KUNAL SABHARWAL, ADVCOATE "AS ADVOCATE" LETTER DATED 24.01.2023	OFFICE ADDRESS: C-1, 2ND FLOOR, PANCHSHEEL ENCLAVE, NEW DELHI-110017	MOBILE: 9891117595 OFFICE: +91 11 40666349 DIRECT: +91 11 40666359 EMAIL: kunal@iregal.in
PNB HOUSING FINANCE LIMITED OFFICE: 9TH FLOOR, ANTRIKSH BHAWAN, 22 KASTURBA GANDHI MARG, NEW DELHI-110001	SANJEEV SINGH & ASSOCIATES ADVOCATE NOMINATED COUNSEL VIDE LETTER DATED 21.10.2021	OFFICE: B-13, LOWER GROUND FLOOR, CHIRAG ENCLAVE, NEW DELHI-110048	PHONE NO. 011-41721591, 011-471721592 EMAIL: ssalawfirm@ssalawfirm.in Cso.legal@pnbhousing.com
PHARMACY COUNCIL OF INDIA (A STATUTORY BODY UNDER THE MINISTRY OF HEALTH AND FAMILY WELFARE) GOVERNMENT OF INDIA	SHRI. AJAY KUMAR SINGH, ADVOCATE (ENROLMENT NO.- D/724/2005) STANDING COUNSEL LETTER DATED 22.04.2024	OFFICE: D-21, LAJPAT NAGAR-I, NEW DELHI-110024	CONTACT NO.:9555556563, 9868909761 EMAIL: lawyerajay@gmail.com
PIRAMAL FINANCE LIMITED	1. KNM & PARTNERS,LAW OFFICES 2. ARGUS PARTNERS 3. DHAVAL VUSSONJI & ASSOCIATES	OFFICE: IST FLOOR, THE GREAT EASTERN CENTRE, 70, BEHIND IFCI TOWER, NEHRU PLACE, NEW DELHI-110019 OFFICE: EXPRESS BUILDING, 2ND FLOOR, 9-10, BAHADUR SHAH ZAFAR MARG, NEW DELHI-110002 OFFICE: DD-13, KALKAJI EXTENSION, KALKAJI, NEW DELHI-110019	PHONE: +911143115000 EMAIL: knm@knm.in
QUALITY COUNCIL OF INDIA	MR. VIKAS CHOPRA, ADVOCATE	21/31-G, MALL ROAD, DELHI-110054	MOB: 9212036118 PH : 011-23958107

			EMAIL: vikaschopraadvocate@gmail.com
RAJYA SABHA SECRETARIAT	MR. SANDEEP KUMAR MAHAPATRA, ADVOCATE "NOMINATED COUNSEL" IN RESPECT OF CIVIL LITIGATION AND SUCH OTHER CASES ENTRUSTED TO HIM FOR A PERIOD OF ONE YEAR W.E.F. 17.02.2025 OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER. LETTER DATED 12.02.2025	N 145-A, LOWER GROUND FLOOR, GREATER KAILASH-I, NEW DELHI-110048	
RAIL VIKAS NIGAM LTD.(RVNL)	MR. ANIL SETH	C-451, CHITTRANJAN PARK, NEW DELHI-110019	Tel.No.26278822, 26274477 Mobile No. 9810073095
RAILWAYS	1. MR. R.N. SINGH	CHAMBER NO. 540-541 PATIALA HOUSE COURT, NEW DELHI-110001	Tel: 23386464, Mob. 9868102646 Telefax: 23386565 E-mail: singhadvocate@hotmail.com
	2.MR. JITENDRA KUMAR SINGH	401, GAUR GANGA-I,(IN FORNT OF VAISHALI METRO STATION), SECTOR-4, VAISHALI(NCR) DISTT. GHAZIABAD U.P.-201012.	MOB: 9810260368 EMAIL: jksingh93@gmail.com
FOR "RAILWAYS" 'SPECIAL COUNSEL'	MR. RAJINDER NISCHAL	CHAMBER: 3. 198, PATIALA HOUSE COURTS NEW DELHI-110001 1. Y-4, CIVIL SIDE TIS HAZARI DELHI-110054	TELEFAX: 23384876,9811255339 MOB:9811363511, 981156362

		OFFICE: G-81, BALI NAGAR, NEW DELHI-110015	TELEFAX: 25430733 PH. 65100965
RAIL LAND DEVELOPMENT AUTHORITY	MR. INDRANIL GHOSH ADVOCATE [PANEL COUNSEL]	C-129, EAST OF KAILASH, NEW DELHI-110065	TEL.:011-26929793, 26929795; FAX:011-26929794 e-mail: indranilghosh@iglegalfirm.com
RASHTRIYA SANSKRIT SANSTHAN (UNDER MINISTRY OF HUMAN RESOURCE & DEVELOPMENT)	MR. GYANPRAKASH, SOLICITOR & ADVOCATE "STANDING COUNSEL" "LETTER DATED: 22.11.2019"	CHAMBER: 261, LAWYER'S CHAMBERS BLOCK, SAKET DISTRICT COURT COMPLEX, DELHI-110017 RESIDENCE: 532, II FLOOR, LANE NO 16, GURUDWARA ROAD, WEST GURU ANGAD NAGAR, LAXMI NAGAR, DELHI-110092	E-MAIL: counselindia@gmail.com gyanprakashindia@gmail.com MOBILE: +91-9810853602 +91-7703988898
RURUL ELECTRIFICATION CORORATION LTD.	MS. RAAVI BIRBAL	313, LAWYERS CHAMBERS DELHI HIGH COURT NEW DELHI	(PH.23387977,23384715) FAX: 011-22 44 3600
RITES LIMITED	MR. GOVIND S. CHATURVEDI, ADVOCATE "NOMINATED COUNSEL"	OFFICE: CHAMBER NO. 408, PATIALA HOUSE, NEW DELHI RESIDENCE: J-2/31, DLF PHASE-II, GURGAON, HARYANA	MOB: 9811092221 8178506260 EMAIL: gsc_dlf@yahoo.co.in
RESERVE BANK OF INDIA	MR. H.S. PARIHAR,ADV 'NOMINATED COUNSEL' 'LETTER DATED 30.07.2019'	103, LAWYER CHAMBER(OLD), SUPREME COURT COMPOUND, NEW DELHI-110001	TEL: 011-23747441/ 23747500 FAX: 011-23747441 E-MAIL: hamelparihar@rediffmail.com hamelparihar@gmail.com
	M/s. LEX ORBIS, SOLICITORS & ADVOCATES	MAILING ADRESS: 709/710, TOLSTOY HOUSE,	TELEPHONE NO.- +911123716565

	'NOMINATED COUNSEL' 'LETTER DATED 30.07.2019'	15-17, TOLSTOY MARG, NEW DELHI-110001	EMAIL ADDRESS: mail@lexorbis.com
RELIGARE FINVEST LIMITED	SANJEEV SINGH & ASSOCIATES,ADVOCATES	B-13, LOWER GROUND FLOOR, CHIRAG ENCLAVE, NEW DELHI-110048	MOBILE NO. 9810122176 E-MAIL: ssalawfirm@ssalawfirm.in
REHABILITATION COUNCIL OF INDIA A STATUTORY BODY OF MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES (DIVYANGJAN) GOVERNMENT OF INDIA	[NOTE: ALL NOTICES/COPY OF WRIT PETITIONS/ APPLICATIONS ETC BE SENT ON THE OFFICIAL ADDRESS AND EMAIL OF THE COUNCIL] LETTER DATED 21.09.2023	ADDRESS: REHABILITATION COUNCIL OF INDIA B-22, QUTUB INSTITUTIONAL AREA, NEW DLEHI-110016	EMAIL ID: legalsecrci-depwd@gov.in
	MR. JAI PARKASH NAHAR, ADVOCATE & LEGAL CONSULTANT/STANDING COUNSEL (ENROL. NO. D/788/1988) LETTER DATED 21.09.2023		MOBILE: 9910354777
RAINBOW INVESTMENTS LIMITED LETTER DT.09.10.2017	MR.AJAY BHARGAVA PARTNER KHAITAN & CO	12TH FLOOR, ASHOKA ESTATE, 24,BARAKHAMBA ROAD NEW DELHI-110001	TEL.: +91 11 41515454 FAX: +91 11 41515318 E-MAIL: delhi@khaitanco.com
REAL ESTATE REGULATORY AUTHORITY (FOR NCT OF DELHI)	MR. SIDDHARTH PANDA "NOMINATED COUNSEL" "LETTER DATED 17.03.2021"	OFFICE ADDRESS: 611,6TH FLOOR, NEW BUILDING, HIGH COURT OF DELHI RESIDENTIAL ADDRESS: D-36, LGF, AMAR COLONY, LAJPAT NAGAR-IV, NEW DELHI-110024	MOBILE: 9891488088 EMAIL: SIDDHUPANDA@GMAIL.COM
SALES TAX DEPARTMENT, NCT OF DELHI (SALES TAX MATTERS)	1. MR. H.C. BHATIA	1] 210, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110 003	TEL: 2338 1677 : 2307 0040 [R] 2714 1734 & 2745 0086 CELL: 98100 82677 ----------

	2. RAJ K. BATRA, ADVOCATE	CHAMBER NO.210, LAWYERS CHAMBER, DELHI HIGH COURT	
STEEL AUTHORITY OF INDIA LTD.	1.SHRI ALAKH KUMAR	CHAMBER NO.367,LAWYER'S CHAMBER DELHI HIGH COURT,NEW DELHI RES.-CUM-CHAMBER: L-2A, HAUZ KHAS ENCLAVE NEW DELHI- 110 016	PH.23387072 TELE.9811063763 PH. 26564516,26511625
	2.MR. SHARAT KAPOOR	CHAMBER NO. 367, LAWYERS CHAMBER BLOCK, DELHI HIGH COURT, N. DELHI OFF: A-324, SECTOR-9, NOIDA(U.P.)	MOB.:9811051218
STATE OF ASSAM	CORPORATE LAW GROUP	1106-1107, 11TH FLOOR, KAILASH BUILDING, 26, KASTURBA GANDHI MARG, NEW DELHI 110001	PHONES: 91-11-337 7713, 2335 7718, 2335 7726 FAX: 91-11-335 7721 e-mail: info@clgindia.com
STATE OF WEST BENGAL	MS. ASTHA SHARMA, AOR & STANDING COUNSEL LETTER DATED 22.09.2022		
	MR. RAVINDER SINGH, ADV, SPECIAL PUBLIC PROSECUTOR LETTER DATED 22.09.2022		
SYNDICATE BANK	M/S SUDEER ASSOCIATES	B-32, NEW RAJENDER NAGAR, NEW DELHI-110060.	PHONE: 28745769, 42411932, MOBILE: 98101 74873, 98181 04300
	MR. SANTOSH KUMAR ROUT,ADV STANDING COUNSEL LETTER DATED:- 12.06.2019	CHAMBER NO 175, BLOCK-2,LAWYERS CHAMBER BLOCK, DELHI HIGH COURT, NEW DELHI-110003	MOB.- 9990432878 EMAIL:- advskrout@yohoo.com

SARVA HARYANA GRAMIN BANK	MR. SANTOSH KUMAR ROUT, ADVOCATE NOMINATED COUNSEL LETTER DATED 26.12.2024	C-3/19, SAFDARJUNG DEVELOPMENT AREA, NEW DELHI-110016	TEL: +91-11-41005675 MOBILE: +91-9990432878 EMAIL: advskrout@yahoo.com skrlawfirms@gmail.com
STATE BANK OF INDIA	1. MR. SANTOSH KUMAR ROUT, ADVOCATE STANDING COUNSEL LETTER DATED 15.04.2025	ADDRESS: C-3/19, LGF, SAFDARJUNG DEVELOPMENT AREA, NEW DELHI-110016 CHAMBER NO. 175, BLOCK-II (NEW CHAMBERS BLOCK) DELHI HIGH COURT, NEW DELHI-110003	EMAIL: advskrout71@gmail.com MOBILE: 9990432878 011-41005675
	2. MR. RAJIV KAPUR, ADVOCATE STANDING COUNSEL LETTER DATED 15.04.2025	CHAMBER NO. III-507, DELHI HIGH COURT,SHER SHAH ROAD, NEW DELHI-110003	EMAIL: rajiv@rpkapur.com MOBILE: 9716076533
	3. MR. S.L. GUPTA, ADVOCATE STANDING COUNSEL LETTER DATED 15.04.2025	CHAMBER NO. S-317, DELHI HIGH COURT,SHER SHAH ROAD, NEW DELHI-110003	EMAIL: sgplaqwfirm@gmail.com MOBILE:9810858842
STATE BANK OF BIKANER & JAIPUR [LETTER DTD.09.07.14] [ZONAL OFFICE AT DELHI CHIEF MANAGER DGM SECTT., AHIMSA BHAWAN, SHANKAR ROAD, NEW RAJINDER NAGAR, DELHI-60]	1. MR. RAJEEV AGARWAL [NOMINATED COUNSEL]	LAWYERS' CHAMBERS, Y-57 & 58, CIVIL WING, TIS HAZARI COURTS, DELHI-110054	TEL.: 011-23946629(O) EMAIL:lawyersinc@rediffmail.com
	2. MR. JITENDRA KUMAR [NOMINATED COUNSEL]	B-7, ASHADEEP, HAILEY ROAD, NEW DELHI-110001	TEL.:011-23318396,23318401 EMAIL:jitendrag10@yahoo.co.in
STATE BANK OF TRAVANCORE	1. M/s R.P. KAPUR & Co. 'STANDING COUNSEL'	1] CHAMBER No. 507/III, HIGH COURT OF DELHI NEW DELHI-110003	PH.: 011-23073360

		2] CHAMBER No.2, SUPREME COURT COMPOUND, TILAK MARG, NEW DELHI-110001	PH.: 011-23388443, 23383541 Email: rajiv@rpklaw.com
STCI FINANCE LIMITED	ASA LEGAL SERVICES LLP NOMINATED COUNSEL LETTER DATED 17.08.2024	3, BIRBAL ROAD, GROUND & FIRST FLOOR, JANGPURA EXTENSION, NEW DELHI-110014	PHONE: +91 9311052521 +91 11 43108998, 43552440, 45661440 45662441-42, 45662446 45662449, 24327050 EMAIL: asa@asalegal.in
SCHOOL OF PLANNING & ARCHITECHTURE, NEW DELHI (AN INSTITUTION OF NATIONAL IMPORTANCE UNDER AN ACT OF PARLIAMENT, MINISTRY OF EDUCATION, GOVERNMENT OF INDIA)	MR. R.K. SINGH	UHV INTERNATIONAL PARTNERS, SOLICITORS & LEGAL ADVISERS, 51-B, FRIENDS COLONY EAST, NEW DELHI-110065	
	MR. SUSHANT KUMAR BHADURI, ADVOCATE EMPANELLED FOR A PERIOD OF 3 YEARS i.e., TILL JUNE 2025 VIDE LETTER DATED 01.09.2022	CHAMBER NO. 309, LAWYER'S CHAMBER BLOCK-III, SHER SHAH ROAD DELHI HIGH COURT NEW DELHI-110503	MOBILE: 9810439195 EMAIL: sushant.bhaduri@gmail.com
	MR. ANKUR CHHIBBER, ADVOCATE STANDING COUNSEL LETTER DATED 09.07.2024		EMAIL: ankurchhibber@gmail.com Mobile: 9810082847
STATE OF JAMMU AND KASHMIR	MR. SUHAIL AHMAD MALIK "STANDING COUNSEL"	OFFICE: 5, PRITHVI RAJ ROAD, NEW DELHI-110003	Mobile:9999964750, 8826966689 EMAIL: chambersofsuhailmalik@gmail.com
SRI VENKATESWARA COLLEGE (UNIVERSITY OF DELHI)	DR. SARABJIT SHARMA	CHAMBER NO. 261, DELHI HIGH COURT, NEW DELHI	TEL: 2338 8686
SANGEET NATAK AKADEMI	MR. RAJIV BANSAL	103, BHARAT CHAMBERS, 70-71 SCINDIA HOUSE	PH. 2332 3100 & 2373 6913

		CONNAUGHT CIRCUS NEW DELHI -110 001	
SECURITY PAPER MILL, HOSHANGABAD, M.P. (A UNIT OF SECURITY PRINTING & MINTING CORPORATION OF INDIA LIMITED)	MR. KUNAL SABHARWAL, ADVOCATE "PANEL ADVOCATE" LETTER DATED 20.01.2022	OFFICE ADDRESS: C-1, 2ND FLOOR, PANCHSHEEL ENCLAVE, NEW DELHI-110017	MOBILE: 9891117595 OFFICE: +91 11 40666349 DIRECT: +91 11 40666359 EMAIL: kunal@iregal.in
SMALL FARMERS' AGRIBUSINESS CONSORTIUM, DELHI(SFAC)	MR. KUNAL SABHARWAL, ADVOCATE "ON THE PANEL OF ADVOCATES FOR A PERIOD OF TWO YEARS W.E.F. 01.10.2021 TO 30.09.2023." LETTER DATED 28.09.2021	OFFICE ADDRESS: C-1, 2ND FLOOR, PANCHSHEEL ENCLAVE, NEW DELHI-110017	MOBILE: 9891117595 OFFICE: +91 11 40666349 DIRECT: +91 11 40666359 EMAIL: kunal@iregal.in
STATE OF JHARKHAND	MS. PINKY ANAND	109, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI Off: A-126, NEETI BAGH, NEW DELHI-110049.	Ph: 23386545 Ph: 26862282 Fax: 011-26851027 011-26862857
	MR. VISHNU SHARMA, ADVOCATE-ON-RECORD SUPREME COURT OF INDIA "LETTER DATED: 11.12.2020"	OFFICE:- 109, LOWER GROUND FLOOR, GOLF APARTMENTS, SUJAN SINGH PARK, MAHARISHI RAMAN MARG, NEW DELHI-110003 RESIDENCE:- C-131, DEFENCE COLONY, FIRST FLOOR, NEW DELHI-110024	TEL: 011-49046848 011-24616406 MOB: 9811111454 EMAIL: sharmavishnu18@hotmail.com Sharmavishnu0818@gmail.com
STATE ELECTION COMMISSION, NCT OF DELHI	MR. SUMEET PUSHKARNA		
	MR. AMIT SHARMA, ADVOCATE	OFFICE ADDRESS:	EMAIL:

	STANDING COUNSEL LETTER DATED 13.07.2022	E-11, LGF, GREEN PARK MAIN, NEW DELHI-110016	office@sharmachambers.com MOBILE:9818087744 911126567734
STATE TRADING CORPORATION OF INDIA LTD	1. M/S. SIKRI & CO.,	229, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI-110003	
	2. MR. M.M. SUDAN, ADVOCATE,	18, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI-110003	
	3. MR. DEVASISH MOITRA	INDIA LAW OFFICE,1-26, NITI BAGH, NEW DELHI – 110049.	
	4. MS. SUMATI ANAND, ADV.	CHAMBER NO. 230, LAWYERS CHAMBER BLOCK-1, DELHI HIGH COURT, NEW DELHI.	
STATE OF MANIPUR	MR. RAJEEV KUMAR SENIOR STANDING COUNSEL	25/136, 2ND FLOOR, SHAKTI NAGAR, DELHI-110007	PH.:011-23843838,23843637 MOB.:9899003292
SOUTH DELHI MUNICIPAL CORPORATION (NOW MUNICIPAL CORPORATION OF DELHI) NOTE: FOR SUITS, CLAIMS, PETITIONS, APPLICATIONS, NOTICES, ADVANCE COPIES OF CASES, SUMMONS ETC RECEIVED ON THE FOLLOWING ADDRESS AND EMAIL: MUNICIPAL CORPORATION OF DELHI (THROUGH COMMISSIONER) OFFICE OF THE CHIEF LAW OFFICER, 17TH FLOOR, CIVIC CENTRE, S.P. MUKHERJEE MARG, NEW DELHI-110002	MR. MANOJ K. SINGH, ADVOCATE	OFF.: N-30, MALVIYA NAGAR, NEW DELHI-17	TEL.:011-46665000; FAX:011-46665001 email: manoj@singhassociates.in
	MR. RAKESH MITTAL, STANDING COUNSEL	D-118 DEFENCE COLONY, NEW DELHI-110024	PH.: 011 41063030 TELEFAX : 011 24643464 MOB: 9999303080 WEBSITE: www.justlegal.co.in
	MS. RICHA DHAWAN, ADVOCATE “ADDL.STANDING COUNSEL”	CH.NO. 609,BLOCK-III, DELHI HIGH COURT, NEW DELHI-110003	MOB: 9999890553 OFFICE: 011-49090786 EMAIL: richa1290@gmail.com
	MR. AJJAY ARORAA, ADVOCATE		

EMAIL: clomcdhq@gmail.com	'STANDING COUNSEL' [LETTER DATED: 15.05.2020]		
	MR. VIKRANT NILESH GOYAL, ADVOCATE "STANDING COUNSEL" "LETTER DATED: 24.05.2020"	5, PREM NAGAR MARKET, TYAGRAJ NAGAR, NEW DELHI-110003	MOB:- 9953228888 TEL: 011-24602066 011-24602848 E-MAIL: v.n.goyal@gmail.com
	MR. SANJEEV SABHARWAL, (STANDING COUNSEL)	CHAMBER NO.311, LAWYERS CHAMBER BLOCK III, DELHI HIGH COURT AND S 432 GREATER KAILASH-1,NEW DELHI	MOB: 9810031680, 9910106949 E-MAIL: Solicitor6@gmail.com
	MR. SANDEEP BAJAJ,ADVOCATE "STANDING COUNSEL"	A-220, DEFENCE COLONY, NEW DELHI-110014	MOB: +91-9818324703 EMAIL: adv.sandeepbajaj@gmail.com
STATE OF ODISHA	1. MR. SOUMYAJIT PANI 2. MR. SHASHANK BAJPAYEE 3. MR. ARUNAV PATNAIK "EMPANNELLED ADVOCATES" "LETTER DATED 20.05.2020"		
SMALL INDUSTRIES DEVELOPMENT	SHRI. MOHD. MOONIS ABBASI,	ADDRESS:	MOBILE: 9711350800,

BANK OF INDIA (SIDBI)	ADVOCATE NOMINATED COUNSEL LETTER DATED 13.01.2023	201, M.C. SETALVAD BLOCK, NEW LAWYERS CHAMBER, SUPREME COURT OF INDIA, NEW DELHI-110001	EMAIL: monisabbasi@gmail.com
	SHRI. S.S. AHLUWALIA, ADVOCATE NOMINATED COUNSEL LETTER DATED 13.01.2023	ADDRESS: CHAMBER 495, BLOCK-II, DELHI HIGH COURT, NEW DELHI-110003	MOBILE: 9650160444 EMAIL: chamber495@gmail.com
	SHRI NITIN DAHIYA, ADVOCATE NOMINATED COUNSEL LETTER DATED 13.01.2023	ADDRESS: B-2/155, L.G.F., SAFDARJUNG ENCLAVE, NEW DELHI-110029	MOBILE: 9540877772, 9899777772, EMAIL: nitindahiyaa@gmail.com
	SHRI ADITYA PUSHKALKHANNA ADVOCATE NOMINATED COUNSEL LETTER DATED 13.01.2023	ADDRESS: 422-A, NEW LAWYER'S CHAMBERS, M.C. SETALVAD BLOCK, SUPREME COURT OF INDIA, NEW DELHI-110001	MOBILE: 9717123269 EMAIL: adityapushkalkhanna@gmail.com
STATE COUNCIL OF EDU-CATIONAL RESEARCH AND TRAINING {S.C.E.R.T.}	MR. HARISH PANDEY	CHAMBER NO.424, NEW LAWYERS CHAMBER, M.C. SETALWAD CHAMBER BLOCK, SUPREME COURT OF INDIA, NEW DELHI-110001 OFFICE: O-55, LAJPAT NAGAR-II, NEW DELHI	PH.9891297497
SHRI RAM COLLEGE OF COMMERCE (UNIVERSITY OF DELHI) LETTER RECEIVED ON 15.01.2016			
STATE BANK OF PATIALA (LETTER RECD. ON 11.07.2016) (LETTER DTD. 19.07.2016)	M/S R.P. KAPUR & CO.	CHAMBER NO. 507/III, DELHI HIGH COURT, NEW DELHI CHAMBER NO. 2, SUPREME COURT, TILAK MARG, NEW DELHI-110001	MOBILE: 9711161241 T/F- 011 23073360 email: T- 011 23388443, T/F- 011 23383541

	---------- MR. ANIL KUMAR SANGAL ---------- MR. SANJIV KAKRA	OFF.: C-52, NEETI BAGH, LEVEL II, KHEL GAON MARG, NEW DELHI-110049 ---------- 226, LAWYERS NEW CHAMBER, SETELVAD BLOCK, SUPREME COURT OF INDIA, BHAGWAN DASS ROAD, NEW DELHI ---------- OFF.: C-344, DEFENCE COLONY, NEW DELHI-110025	T- 011 41740234/ 46529111 T/F 26561400 rajiv@rpklaw.com ---------- ---------- PH.: 011-24335694/ 24335440/ 64308635/ 41552928 MOB.: 9810295666 9971795136 E-MAIL Sanjiv.kakra@gmail.com Kakra.associates@gmail.com
STATE BANK OF MYSORE (LETTER DTD. 24.05.2016)	MR. JITENDRA KUMAR	B-7, ASHADEEP, HAILEY ROAD, NEW DELHI-110001	TEL.:011-23318396,23318401 EMAIL: jitendrag10@yahoo.co
STANDARD CHARTERED BANK (LETTER DTD. 01.07.2017)	1. MR. SANJAY GUPTA, NOMINATED COUNSEL 2. MR. ATEEV MATHUR, NOMINATED COUNSEL	SNG & PARTNERS CH. NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110503 R-26, SOUTH EXTENSION, PART-II, NEW DELHI-110049.	MOB.: 9811152920 (MR. SANJAY GUPTA) 9811800816 (MR. ATEEV MATHUR) PH.:+91 11 46175500

LETTER DT. 16.01.2018	---------- MR. SANJEEV SAGAR(COUNSEL)	---------- CHAMBER NO. 210, 3RD BLOCK,2ND FLOOR, DELHI HIGH COURT, DELHI ALSO AT: SAGAR & SAGAR LAW OFFICES,18,HARGOBIND ENCLAVE, DELHI-110092	e-MAIL: sanjay_gupta@sngpartners.in ateev_mathur@sngpartners.in ---------- TEL. CHAM.:011-65781948 MOB: 9811016162 9810021846 TEL.OFFICE: 4753981,22377840,22375422 EMAIL: sanjivsagar@gmail.com sanjiv@sagarslawoffice.com sagarandsagar@live.com
STANDARD CHARTERED INVESTMENTS AND LOANS (INDIA) LTD. (LETTER DT. 24.07.2018)	NOMINATED COUNSEL: 1. MR. SANJAY GUPTA,ADV 2. MR. ATEEV MATHUR,ADV	SNG & PARTNERS CHAMBER No. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI 2ND ADDRESS: R-26, SOUTH EXTENSION, PART-II, NEW DELHI-110049	MOB: 9811152920 9811800816 TEL: 011-46175500 EMAIL ID: Sanjay_gupta@sngpartners.in Ateev_mathur@sngpartners.in
SIEMENS FINANCIAL SERVICES PRIVATE LIMITED(SFSPL)	M/S INDIALAW [NOMINATED COUNSEL/LAW FIRM]	OFFICE: 14,TODARMAL ROAD, BENGALI MARKET, NEW DELHI-110001	PHONE NO. 011-23323714/15
SBI GLOBAL FACTORS LTD.	RAJEEV KUMAR,ADVOCATE	CHAMBER NO. 735 L, WESTERN WING, TIS HAZARI COURT DELHI	MOB: 9891882346 E-MAIL: jontyrajeev@yahoo.co.in
SBI LIFE INSURANCE COMPANY LIMITED	MR. RAKESH MALHOTRA, ADVOCATE		MOBILE: 9810239071 EMAIL:

	NOMINTED/STANDING COUNSEL “LETTER DATED 11.02.2022”		officerakeshmalhotra@gmail.com
SHRIRAM TRANSPORT FINANCE COMPANY LTD. LETTER DATED: 15TH JULY,2019	MR. SHANKAR KUMAR JHA, ADV, ‘NOMINATED COUNSEL’	E-128,LGF, EAST OF KAILESH, NEW DELHI,	MOB:- 9811706171 EMAIL:- skjhalawyer@gmail.com www.advocateshankarjha@gmail.com
STATE OF SIKKIM, ALL DEPARTMENTS	RAGHVENDRA KUMAR, ADVOCATE, STANDING COUNSEL “LETTER DATED: 19.12.2019”	C-128, FIRST FLOOR, LAJPAT NAGAR-I, NEW DELHI,PIN- 110024	E-MAIL:- advocateraghvendra@yahoo.com MOBILE:- 7000681637 9425301744
	MR. SAMEER ABHYANKAR, ADVOCATE STANDING COUNSEL LETTER DATED 24.08.2023	D-247, LGF, DEFENCE COLONY, NEW DELHI-110024	OFFICE: 011-49402169 MOBILE: 9953328394
SANSADIYA ADHIKARI WELFARE SOCIETY		OFFICE ADDRESS: FLAT NO. A-40, SIDDHARTHA KUNJ APARTMENT, PLOT NO. 17, SECTOR- 7, DWARKA NEW DELHI-110075	
TRANSLATIONAL HEALTH SCIENCE AND TECHNOLOGY INSTITUTE (THSTI)	MR.SANTOSH KUMAR,ADVOCATE	OFFICE: B 34,LOWER GROUND FLOOR,NIZAMUDDHIN EAST,NEW DELHI-110013	PH: 011-41826164 MOB:+919818309301 EMAIL: santkam@gmail.com
TECHNOLOGY INFORMATION, FORECASTING AND ASSESSMENT COUNCIL(TIFAC)	I.G. & ASSOCIATES [PANEL LAW FIRM]	C-129, EAST OF KAILASH NEW DELHI-110065	TEL.:011-26929793, 26929795 FAX:011-26929794 e-mail: info@iglegalfirm.com
UNIVERSITY GRANTS COMMISSION [LETTER DTD. 12.05.2015]	MR. APOORV KURUP	A-2/141, LOWER GROUND FLOOR SAFDARJUNG ENCLAVE NEW DELHI-110029	MOB: 8800185864 TEL: 011-41733001-02-03 EMAIL: office@akurup.com

NOTE: THE COPY OF WRIT PETITION/ ORDERS/OTHER DOCUMENTS RELATED TO THE MATTERS PERTAINING TO UGC MAY BE DIRECTLY FORWARDED TO THIS OFFICE THROUGH EMAIL i.e.,ON legalbureauugc@gmail.com "LETTER DATED 31.03.2023"	1. SH. OM PRAKASH, ADVOCATE EMPANELLED ADVOCATE "LETTER DATED 31.03.2023"		EMAIL: oplawassociates@gmail.com MOB: 9540670100
	2. SH. RAVIKESH KUMAR SINHA, ADVOCATE EMPANELLED ADVOCATE "LETTER DATED 31.03.2023"		EMAIL: ravikeshksinha@gmail.com MOB:9350806823
	3. SH. ANSHUMAN SHARMA, ADVOCATE EMPANELLED ADVOCATE "LETTER DATED 31.03.2023"		EMAIL: aslawsoffice@gmail.com MOB: 9910207302
	SH. PARMANAND GAUR, ADVOCAE, STANDING COUNSEL "FOR A PERIOD OF THREE YEARS W.E.F. 01.01.2023 VIDE LETTER DATED 28.02.2023 & 31.03.2023"	ADDRESS: CHAMBER NO. 221, C.K. DAPHTARY BLOCK SUPREME COURT OF INDIA DELHI-110001	EMAIL: parmanandgauroffice@gmail.com parmanandgaur@gmail.com MOB: 9999855715 9312242835
THE DELHI COUNCIL FOR PHYSIOTHERAY AND OCCUPATIONAL THERAPY	MR. PRAVEEN KHATTAR, ADVOCATE	164, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110003. CHAMBER NO. 21, WESTERN WING, TIS HAZARI COURTS, DELHI-110054.	
THE INTERNATIONAL CENTRE FOR ALTERNATE DISPUTE RESOLUTION	MR. GAGANMEET SACHDEVA, STANDING COUNSEL LETTER DATED 05.08.2024		MOBILE: 9582055425 EMAIL: gaganmeet3@gmail.com
TELECOM REGULATORY AUTHORITY OF INDIA GOVERNMENT OF INDIA	1.SHRI ARJUN NATARAJAN, ADVOCATE NOMINATED COUNSEL	A-21, LOWER GROUND FLOOR, EAST OF KAILASH, NEW DELHI-110065	EMAIL: adv.arjunnatarajan@gmail.com MOBILE: 9899640295

	LETTER DATED 27.01.2022		
	2. MR. AMIT SHUKLA, ADV (PANEL COUNSEL GROUP-1) LETTER DATED 09.06.2025	OFFICE: D-54, SECTOR-48, NOIDA, G.B. NAGAR, U.P. 201303	EMAIL: amit.shukla@lexweb.in Mobile:9999933220 9999333220
TATA POWER DELHI DISTRIBUTION LTD. (FORMERLY NORTH DELHI POWER LTD.)	MR. MANISH KUMAR SRIVASTAVA, ADVOCATE STANDING COUNSEL LETTER DATED 27.08.2023	ADDRESS: C-2/14, LOWER GROUND FLOOR, SAFDARJUNG DEVELOPMENT AREA, NEW DELHI-110016	MOBILE: 9871102052 EMAIL: mansri25@gmail.com Service.tpddl@gmail.com
TATA CAPITAL LIMITED (TCL) TATA CAPITAL FINANCIAL SERVICES LIMITED (TCFSL) (TATA CAPITAL FINANCIAL SERVICES LIMITED MERGED IN TATA CAPITAL LIMITED)	MR. VARUN BEDI, ADVOCATE ENROLL NO.: P/983/2000 STANDING COUNSEL LETTER DATED 22.08.2024	OFFICE AT : 487/17, SCHOOL ROAD, PEERAGARHI, PASCHIM VIHAR, NEW DELHI-110087	MOBILE: 8285672608 EMAIL: advocatevarunbedi@gmail.com
TATA CAPITAL HOUSING FINANCE LIMITED	MR. VARUN BEDI, ADVOCATE ENROLL NO.: P/983/2000 STANDING COUNSEL LETTER DATED 22.08.2024	OFFICE AT : 487/17, SCHOOL ROAD, PEERAGARHI, PASCHIM VIHAR, NEW DELHI-110087	MOBILE: 8285672608 EMAIL: advocatevarunbedi@gmail.com
TATA MOTORS FINANCE LIMITED (FORMERLY KNOWN AS SHEBA PROPERTIES LIMITED) (Letter dt. 11.09.2018)	MR. M.A.VENKATA SUBRAMANIAN,ADVOCATE	CHAMBER No.113, R.K. JAIN CHAMBER BLOCK, SUPREME COURT COMPLEX, NEW DELHI-110001 ALSO AT:- B-304,APEX APARTMENTS,GHS-3, SECTOR-45, GURGAON-122003	MOB:9810239044
TATA MOTORS FINANCE SOLUTIONS LIMITED (FORMERLY RAJASTHAN LEASING PRIVATE LIMITED) (Letter dt. 11.09.2018)	MR. M.A.VENKATA SUBRAMANIAN,ADVOCATE	CHAMBER No.113, R.K. JAIN CHAMBER BLOCK, SUPREME COURT COMPLEX, NEW DELHI-110001 ALSO AT:- B-304,APEX APARTMENTS,GHS-3, SECTOR-45, GURGAON-122003	MOB:9810239044
TOURISM FINANCE CORPORATION OF	M/s KESAR DASS B. &	15, BIRBAL ROAD, GROUND FLOOR,	PH: 011-24319971-72

INDIA LTD.	ASSOCIATES, CORPORATE & COMMERCIAL LAWYERS	JANGPURA EXTENSION, NEW DELHI-110014	EMAIL: sanjay.bhatt@kesardass.org abhishek.anand@kesardass.org del.office@kesardass.org
TMF HOLDINGS LIMITED (Formerly known as Tata Motors Finance Limited) [Letter dt. 19.09.2018]	MR. M.A.VENKATA SUBRAMANIAN,ADV	CHAMBER NO.113,R.K.JAIN CHAMBER BLOCK, SUPREME COURT COMPLEX,NEW DELHI-1 ALSO AT: B-304,APEX APARTMENTS,GHS-3, SECTOR-45,GURGAON-122003	MOB:9810239044
UNION PUBLIC SERVICE COMMISSION	MR. RAJINDER NISCHAL	CHAMBER NO.198, PATIALA HOUSE COURTS RES.: E-17, BALI NAGAR NEW DELHI-110 015 OFFICE: G-81, BALI NAGAR NEW DELHI-110 015	PHONE 2338 4876 MOBILE 9811255339 & 9811363511 PHONE: 2541 3975 AND 511 7435 PHONE 541 7165
	MR. RAVINDER AGARWAL, ADV "NODAL COUNSEL" LETTER DATED 15.02.2024	OFFICE: C-70, NIZAMUDDIN EAST, NEW DELHI-110013	EMAIL: office.advravinder@gmail.com Mobile: 9810056263
	MR. V. SENTHIL KUMAR, ADVOCATE PANEL COUNSEL FOR A PERIOD OF ONE YEAR i.e., UPTO 30.04.2016 OR TILL FURTHER ORDERS, WHICHEVER IS EARLIER VIDE ORDER DATED 21.04.2025	18, LAWYER'S CHAMBER, R.K. GARG BLOCK, SUPREME COURT OF INDIA, NEW DELHI-110001	MOBILE: 9868375873 EMAIL: senthiljuris@gmail.com
UNIVERSITY OF DELHI	1. MR. MOHINDER J.S. RUPAL "NOMINATED/STANDING COUNSEL"	1] CHAMBER NO. 212 A, BLOCK III, LAWYERS CHAMBERS, DELHI HIGH COURT	MOB. NO. 9811151216 EMAIL: rupalmohinder@gmail.com

	"LETTER DATED 07.04.2021"	NEW DELHI – 110003	
	2.MR. KRIPA SHANKAR PRASAD ADDITIONAL STANDING COUNSEL "LETTER DATED 07.04.2021"	CHAMBER NO. 6, C.K. DAFTARY BLOCK, SUPREME COURT OF INDIA, NEW DELHI ALSO AT 58-B, POCKET-IV, MAYUR VIHAR, PHASE-I, NEW DELHI-110091	MOBILE: 9213208328 8800263603 TEL NO. 011-22713223 EMAIL: kripa.p.in@gmail.com Kripa_p_in@yahoo.co.in
UNION BANK OF INDIA	MR. O.P. GAGGAR	490, LAWYERS CHAMBERS, BLOCK-II HIGH COURT OF DELHI, SHERSHAH ROAD, NEW DELHI-1100003	TEL.: (011) 23074100 MOB.: 9810185751) EMAIL: opgaggar@gmail.com
	MR. SANJEEV SAGAR STANDING COUNSEL (LETTER RECD. ON 04.03.2017)	CHAMBER No. 210, 3RD BLOCK, 2ND FLOOR, DELHI HIGH COURT, DELHI SAGAR & SAGAR LAW OFFICES, 18, HARGOBIND ENCLAVE, DELHI-110092	MOB.: 9811016162 TEL.:22377840,22375422, 47543981 Email:sanjivsagar@gmail.com;sagarandsagar@live.com sanjeev@sagarslawoffice.com
	MR. SANTOSH KUMAR ROUT, ADVOCATE, 'STANDING COUNSEL' LETTER DATED: 22.03.2019	OFFICE: C-3/19, LOWER GROUND FLOOR, SAFDARJUNG DEVELOPMENT AREA, NEW DELHI-110048 CHAMBER NO. 175, NEW CHAMBER BLOCK-II, HIGH COURT BUILDING,	MOBILE: 9990432878 9667877288 PHONE: 011-41005675 EMAIL: advskrout71@gmail.com advskrout@yahoo.com

		DELHI HIGH COURT	
	MR. SAMARENDRA KUMAR, ADVOCATE 'STANDING COUNSEL' (LETTER DATED 08.06.2020)	3/1,FIRST FLOOR,STREET NO.4 INDIRA VIKAS COLONY NEAR NIRANKARI PUBLIC SCHOOL DELHI-110009	MOB: 9999114922, 8368428671 9818127495 OFFICE NO: 011-79628964 EMAIL: Samarendrakradv@yahoo.com
UTTAR PRADESH FINANCIAL CORPORATION	MR. ASHOK KUMAR SINGH MR. AMIT GUARAV SINGH ---------- MR. LUV KUMAR AGGARWAL, (PANEL COUNSEL) ---------- MR. CHHINNBHAL SINGH CHAUHAN, (PANEL COUNSEL)	40-D, K BLOCK, SAKET, NEW DELHI B-1/23A, FIRST FLOOR, HAUZ KHAS, NEW DELHI – 110016 ---------- 6-C, DDA FLATS, BOULEVARD ROAD, DELHI-54 ---------- B-1/23A, FIRST FLOOR, HAUZ KHAS, NEW DELHI	TEL: 2652 2084, 2652 1594 2686 3029, 2651 5887 MOBILE: 9810018535 MOB:- 9818189391 ---------- MOBILE: 09868206476 ---------- MOBILE:09818189391
U.P. STATE BRIDGE CORPORATION	SH. SYED MOHAMMAD		MOBILE: (+91) 8840771274

LIMITED	KHURSHEED, ADVOCATE (ENROL. NO. D-5045/2018) AS COUNSEL FOR A PERIOD OF ONE YEAR W.E.F.25-06-2024 TO 24-06-2025 VIDE LETTER DT. 26.06.2024		
	SH. DIVYANK DUTT DWIVEDI, ADVOCATE (ENROL. NO. D/3843/2022) AS COUNSEL FOR A PERIOD W.E.F. 20.12.2024 TO 19.12.2025 VIDE LETTER DATED 20.12.2024		MOBILE: 9415651229
UTTAR PRADESH STATE INDUSTRIAL DEVELOPMENT CORPORATION(UPSIDC) (LETTER DTD.01.05.2014)	1. MR. DIPESH SHARMA "RETAINER" *[AUTHORISED TO RECEIVE NOTICES,ETC.)* ---------- 2. MS. ANANYA PANDEY "RETAINER" *[AUTHORISED TO RECEIVE NOTICES,ETC.)*	10, TODARMAL LANE, BENGALI MARKET, NEW DELHI-110001 ---------- 10, TODARMAL LANE, BENGALI MARKET, NEW DELHI-110001	MOB.: 9999315777 ---------- MOB.: 9560537230
UTTAR PRADESH SCHEDULED CASTES FINANCE AND DEVELOPMENT CORPORTATION LTD. (OFFICE ORDER DT. 05.07.2017) (LETTER DT.27.04.2018)	MR. AMIT SHUKLA, ADVOCATE [PANEL LAWYER]	ADD: A-704,RISHABH PLATINUM, AHINSA KHAND-2 INDIRAPURAM, GHAZIABAD(U.P.) OFFICE: B-101,SECTOR-51,NOIDA-201301	MOB: 9999933220, 9999333220 EMAIL:amit.shukla@lexweb.in

UTTAR PRADESH STATE CONSTRUCTION AND INFRASTRUCTURE DEVELOPMENT CORPORATION LIMITED (UPSCIDC) (LETTER DT.31.03.2018)	MR. AMIT SHUKLA, ADVOCATE [PANEL LAWYER]	ADD: A-704,RISHABH PLATINUM, AHINSA KHAND-2 INDIRAPURAM, GHAZIABAD(U.P.) OFFICE: B-101,SECTOR-51,NOIDA-201301	MOB: 9999933220, 9999333220 EMAIL: amit.shukla@lexweb.in
UTTRAKHAND TRANSPORT CORPORATION (LETTER DT. 08.03.2018)	1. MS. GARIMA PRASAD 2. MS. VANDANA BHATIA 3. MR. HARISH CHANDRA PANT (FOR A PERIOD OF THREE YEARS OR TILL FURTHER ORDERS)		
UTTAR PRADESH TRANSPORT CORPORATION,LUCKNOW	SHRI SHADAB KHAN PANEL ADVOCATE LETTER DATED 15.06.2021	B-10, GREEN PARK EXTENSION, NEW DELHI-16	PHONE:011 46082590 MOB: 9540625322, 9999944851
TRANSPORT CORPORATION HEADQUARTER, LUCKNOW	MR. PRATEEK DHADA,ADVOCATE PANEL ADVOCATE LETTER DATED 09.12.2021	ADDRESS: D-1/16, RAVINDRA NAGAR, NEW DELHI-110003	MOBILE: 9953929705
	MS. STHAVI ASTHANA, ADVOCATE LETTER DATED 13.09.2023	C-01/131, MOTI BAGH, SHANTI PATH, DELHI-110021	MOBILE: 9711116034
UTI INFRASTRUCTURE TECHNOLOGY AND SERVICES LIMITED LETTER DT. 21.05.2018	SANJAY RPK LAW	CHAMBER No.2, SUPREME COURT COMPOUND, TILAK MARG, NEW DELHI-110049	TEL:011-23388443,23383541,46529111
U.P. JAL VIDYUT NIGAM LIMITED, LUCKNOW. 'LETTER DATED 04.05.2019'	PRADEEP MISHRA, ADV. 'STANDING COUNSEL' IN CASE NO 405/2018(U.P. JAL VIDUT NIGAM LTD. VS.		

	CROMPTON GREAVES POWER AND INDUSTRIAL SOLUTION LTD.)		
UTTAR PRADESH POLLUTION CONTROL BOARD	MR. ARVIND KUMAR, ADVOCATE LETTER DATED 10.08.2022	B-3, FIRST FLOOR, JUNGPURA EXTENTION, NEW DELHI-110014	
UCO BANK	MR. SARFARAZ KHAN,ADVOCATE STANDING COUNSEL LETTER DATED 15.01.2024 (FOR A PERIOD OF ONE YEAR WITH EFFECT FROM 07.09.2023)	CHAMBER: 214, LAWYER'S CHAMBER BLOCK-1, DELHI HIGH COURT, SHERSHAH ROAD, NEW DELHI-110003. OFFICE: FLAT NO. 11-S, DDA SFS FLATS, SECTOR-7, JASOLA, NEW DELHI-110025.	PH: 011-23384153(CHAMBER) 011-49028200(OFFICE) MOB: 9899140169 E-MAIL: sarfarazadv@yahoo.co.in
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XANDER FINANCE PVT. LTD.	MR. ANGAD VARMA,ADVOCATE DUA ASSOCIATES	OFFICE: 704-705, GLOBAL BUSINESS PARK, TOWER 'B', M.G. ROAD, GURAGON-122002	MOB: +91 9810260505 EMAIL: angad@duaassociates.com
YAMUNA EXPRESSWAY INDUSTRIAL DEVELOPMENT AUTHORITY	R.R. ASSOCIATES [LAW FIRM] "NOMINATED ON TEMPORARY PANEL"	OFFICE: 6-C, DDA FLATS, BOULEVARD ROAD, DELHI-110054	PHONE: 011-23-989-989 e-mail: rr.associates.co@gmail.com

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